

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1287/2024**

IN THE MATTER OF:

News Item titled "how this 'river' of filth claimed teen's life" appearing in the Times of India dated 09.11.2024

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FILED BY:

NEW DELHI
DATED: 07.01.2025


(JYOTI MENDIRATTA)
Advocate for the Respondent No. 3

**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Original Application No. 1287/2024

IN THE MATTER OF:

News Item titled "how this 'river' of filth claimed teen's life"
appearing in the Times of India dated 09.11.2024

**REPLY ON BEHALF OF RESPONDENT NO. 3, I&FC DEPARTMENT,
GNCT OF DELHI**

MOST RESPECTFULLY SHOWETH:

I, Anurag Jain, S/o Late Shri S.K. Jain, working at the post of Executive Engineer,
Civil Division-XII, Irrigation and Flood Control Department, GNCTD do hereby
solemnly affirm and state as under:

1. That the matter relates to suo- motu registration of the present application on the basis of the news item titled "how this 'river' of filth claimed teen's life" appearing the Times of India dated 09.11.2024 regarding the death of a 13-year-old boy by drowning in an open drain filled with garbage and filth in Rajendra Nagar Extension area of Delhi.
2. The drain in question is the Kirari Suleman Nagar (KSN) drain, having a length of 7.85 Km, which is catering discharge of more than its carrying capacity, starts from Rohini Sector 20-21 and passes through densely populated, rapidly developing

unauthorized colonies and highly sensitive water logging prone areas of Kirari and Mundka Assembly Constituencies.

3. That due to rapid urbanization in catchment area by development of about 106 unauthorized colonies which are unsewered/non-commissioned sewer system contributing to all categories of waste water comprising household waste, sewage and also dumping of MSW directly into the KSN drain due to absence of solid waste mechanism by civic agency resulting into foul smell and murkey green water in the drain.
4. In this connection, it is humbly submitted that collection, transportation and scientific disposal of MSW comes under the domain of local civic agency i.e. Municipal Corporation of Delhi ("MCD") as per DMC Act as well as under the Solid Waste Management Rules, 2016.
5. Regarding covering of KSN drain, the Hon'ble NGT vide judgement dated 13.01.2015 in the matter OA no. 06 of 2012, annexed hereto as **Annexure R-3/1** has observed in Para 61 that *"the natural drains cannot be permitted to be concretized or covered, as it would not only destroy the flora and fauna but would even destroy the ecology of the entire area"*

and passed direction (at 94-xxii) that "There shall be no construction and/or coverage of any of the drains in Delhi by any Authority or Municipal Corporation. All the drains shall be kept obstruction free by the concerned Corporation. Where substantial work (more than 85%) has been completed, such work is permitted to be completed by the Corporation after obtaining specific orders from the Tribunal in that regard. Rest of the work, where construction has just begun, the construction, including iron material, shall be removed. While completing such remnant work, Corporation shall ensure that the cross section of the drains to carry the requisite storm water for the flood of once in 25 years and other effluents, are not compromised. Such construction and/or removal shall be carried on in terms of paragraph no. 61 of this judgment."

The annexed list of drains, **Annexure R-3/2** shows that the KSN drain is in the category of natural drains.

6. The layer of silt and muck mentioned in the news article is the bank of the drain which has to be maintained at slightly higher level than the top of the drain to prevent any flow towards to the residential areas from the drain during monsoon season as the drain is catering to a discharge much higher than the design

capacity in the drain. Further, garbage is present due to absence of proper door to door collection system of waste by civic agency thereby leading to dumping of garbage by residents of adjoining colonies outside their premises in a haphazard manner. Further, the limited space available at Land Fill Site also affects the process of disposal of silt. Time and again requests have been made to the landfill site operator for accepting the silt but no improvement/response received. Copies of the various communications addressed to the landfill operator are annexed hereto as **Annexure R-3/3 (Colly)**.

7. That the I&FC Department has also time and again referred the matter to MCD, copies of letters/correspondence annexed hereto as **Annexure R-3/4 (Colly)** for stoppage of illegal dumping of garbage/malba and solid waste into the drain at appropriate level but no response received from the civic agency. Further, the MCD dhalaos/compactors do not accept the garbage/floating material from any source other than MCD and request to this effect, copies whereof annexed hereto as **Annexure R-3/5 (Colly)**, for allowing I&FC Department to dispose off the floating materials removed from KSN Drain/Irrigation Channels into the nearby dhalaos/compactors near Nangloi Najafgarh road/Sayed Nangloi area have been made to MCD but no response received. Temporary

arrangements in the form of bamboo chick enclosures/dustbin were also placed at various location along the drain to encourage residents to dispose off garbage in these dustbins (photographs annexed hereto as **Annexure R-3/6**). Display/Sign boards requesting general public to avoid dumping of garbage/malba into the drain and to maintain cleanliness along the drain were also installed at various hotspot along the drain (photographs annexed hereto as **Annexure R-3/7**).

8. That I&FC Department has taken up the work of removal of obstructions from KSN Drain and its maintenance through tender involving the provision of initial desilting of drain before the onset of monsoon season and maintenance of drain thereafter to ensure smooth flow in the drain throughout the year. The cleaning of drain and removing of floating material is carried out regularly (Geo tagged time date and stamped photographs annexed hereto as **Annexure R-3/8**) all along the drain and the allegation in the news article that the drain hadn't been cleaned for months is not true.
9. Further, time to time, violation of Environment Protection Act 1986 regarding illegal dumping of Municipal waste/garbage were also reported to MCD for taking action against the violators under relevant section of EP Act 1986, DMC Act 1957 and other relevant Acts. Copies

of the said communications are annexed hereto as **Annexure R-3/9 (Colly)**.

10. Further, as a part of the proposed comprehensive measures to ease out the drainage and water logging issues in Kirari Assembly Constituency, remodeling of Kirari Suleman Nagar Drain has been proposed and the scheme amounting to Rs. 58.38 Crores has been approved in the 43rd meeting of the Technical Advisory Committee of the Irrigation and Flood Control Department. The Scheme envisages remodeling of the existing section of the drain so as to increase the carrying capacity, reconstruction of all existing culverts to mitigate any water logging issues. The Principal Committee constituted in OA No. 6 of 2012 by this Hon'ble Tribunal had recommended that I&FC can carry remodeling of the drain with certain suggestion during its 14th meeting held on 18.07.2024. Copy of the minutes of the said meeting annexed hereto as **Annexure R-3/10**.

11. That the incident of 13-year-old boy drowning in the drain is very unfortunate. The I&FC department has taken all possible steps to carry out the cleaning and maintenance of drain. As a preventive measure, iron gates are being installed at the main access point of the both the banks along the culvert at Rajendra Park Extension and the proposal for repair of existing boundary wall along both banks of the drain

along Rajendra Park Extension has been submitted to UD Department under MLALAD Scheme and sanction is still awaited.

New Delhi
Dated:

Ag
EXECUTIVE ENGINEER, CD XII
I&FC Department
Civil Division-XII
Irr. & Flood Control Deptt.
Govt. of NCT of Delhi
Delhi-110027

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
NEW DELHI
.....

Original Application No. 6 of 2012

And

M.A. Nos. 967/2013 & 275/2014

In the matter of :

1. Manoj Misra
178-F, Pocket, Mayur Vihar,
Phase-1,
Delhi - 110091.

..... Applicant

Versus

1. Union of India
Through the Secretary
Ministry of Environment and Forests
Paryavaran Bhawan, CGO Complex
Lodhi Road, New Delhi - 110003
2. National Capital Territory of Delhi
Through the Chief Secretary,
Delhi Secretariat, I.P. Estate,
New Delhi - 110002
3. Delhi Development Authority
Union Ministry of Urban Development
Through its Vice Chairman,
Vikas Sadan,
New Delhi - 110023
4. Delhi Pollution Control Committee
Through its Member Secretary
4th Floor, ISBT Building, Kashmere Gate
New Delhi - 110006
5. Yamuna River Development Authority
Through its Chairman,
Hon'ble Lt. Governor of Delhi,
Raj Niwas, GNCT,
New Delhi - 110054
6. Irrigation Department of Uttar Pradesh
Government of Uttar Pradesh

without hampering cleaning of the drain may be allowed. Similarly, service road and NMV track along the drain may also be allowed provided it does not in any manner affect the flow, cleaning of the drain and aesthetics of the area.”

The said policy has also found favour with the High Court in W.P.(C) No. 2385/2011.

The Committee, thus, has recommended that there should not be any concretization or covering of drains particularly natural drains in Delhi. According to the Committee such course is not technically feasible and is not in the interest of ecology and environment.

61. Upon its examination, the view expressed by the Expert Committee is not only acceptable, but is in consonance with the settled principles of ecology. **The natural drains cannot be permitted to be concretised or covered, as it would not only destroy the flora and fauna but would even destroy the ecology of the entire area.** We are in the agreement with the reasons given by the Expert Committee that it is neither appropriate nor in the public interest to permit Corporations to concretise and cover all the natural drains of Delhi. In order to prevent wastage of public funds which have been spent recklessly, even though without proper application of mind and after consideration of requisite data, we would permit the Corporations to keep intact the construction done so far on the drains, particularly, where the work has fully been completed in all respects and they have already been covered. However, where work has just commenced or just a partition wall has been erected, in our considered view all this work should be dismantled, especially,

where only *saria* (iron rods) have only been fixed. Iron removed from these places can safely be used in construction of other projects by the Corporations, including construction and setting up of STP's and allied infrastructure. Thus, it would cause minimum, albeit unavoidable waste of some public money. M.A. No. 88 of 2014 has been filed by a Resident Welfare Association praying for directing the Corporations to protect the environment, remove pollutants and prevent encroachments from drains. The Corporations or such authorities are liable to be directed to clean all the drains of Delhi not only of the area pertaining to the applicant, but also ensure that the drains are kept clean and obstruction free in the entire NCR. Proper legal action should be taken against the persons who throw any Municipal Solid Waste, including plastic etc. into these drains. The Corporations and concerned authorities should provide dustbin/containers of appropriate size and give due incentive to the citizens as well as cleaning agencies, for dumping the municipal or any other solid waste into the big dustbins, from where the same should be transported for disposal in accordance with the Rules of 2000. The Corporations can certainly take steps to beautify and maintain the banks of such drains, for which the residents should be required to participate and ensure proper maintenance of the drains and their surrounding areas. We are not oblivious of the fact that it may not be possible for the NCR Delhi to incur the entire financial liability of this project in the current year. The project is proposed to be completed within two and a half years. Thus, the expenditure can be spread over that period. In any case, there

appears to be no financial constraint on the DJB and other concerned authorities, as it has been conceded before us that Rs. 20,000 Crore is the planned budget for providing of network of water and sewage in the entire Delhi for the coming five years, commencing from the year 2012-2013. Pipeline and sewage is to be laid for 9,000 kms in the 2000 odd colonies of Delhi. The establishment of STP's is also covered under this planned expenditure. Out of this amount, Rs. 1000 Crore has been earmarked for water network and Rs. 1031 Crore for sewage network, for the current year. Similar amount is also provided for the financial years 2014-2015 to 2016-2017. This being the financial status, we do not foresee any difficulty in provisioning of adequate funds for timely completion of this project. In fact, the DJB and the concerned authorities would have ample finances at their disposal within the ambit of the already provided planned expenditure. Besides that, we have also granted liberty to the Corporation and the DJB to collect funds from the general public on the 'Polluter Pays' Principle. The safest criteria for determining the quantum of environmental compensation payable by people of Delhi, would be the certain percentage of the property/house tax payable by an individual. It may be noticed that certain kind of charges like education cess, sewage tax and certain other charges, do form part of the property/house tax payable by individuals, thus, environmental compensation can also form part of such property/house tax. But this, we would leave primarily at the discretion of the authorities concerned. They may or may not

approach the Tribunal in the event there is undue delay in dealing with such application in accordance with law.

xxii. There shall be no construction and/or coverage of any of the drains in Delhi by any Authority or Municipal Corporation. All the drains shall be kept obstruction free by the concerned Corporation. Where substantial work (more than 85%) has been completed, such work is permitted to be completed by the Corporation after obtaining specific orders from the Tribunal in that regard. Rest of the work, where construction has just begun, the construction, including iron material, shall be removed. While completing such remnant work, Corporation shall ensure that the cross section of the drains to carry the requisite storm water for the flood of once in 25 years and other effluents, are not compromised. Such construction and/or removal shall be carried on in terms of paragraph no. 61 of this judgment.

xxiii. We constitute the 'Principal Committee' which shall be responsible and under whose supervision the directions contained in this judgment and the project reports shall be completely, effectively and expeditiously complied with. All concerned Authorities, Corporations, DJB and any other department, responsible for carrying out directives of this judgment, shall report the matters and submit the respective reports and data to the Principal Committee, for onward transmission to this Tribunal. The Committee shall file quarterly report of compliance before the Tribunal. The

LIST OF NATURAL DRAINS

DEPARTMENT VI-WISE STATUS OF MPD-1976

| S. No. | DEPARTMENT | TOTAL NO. OF DRAINS FROM MPD 1976 | NO. OF DRAINS MARKED AT GIS LAB OF IIT DELHI | NO. OF DRAINS UNMARKED AT GIS LAB OF IIT DELHI | REMARKS |
|--------|-----------------------------|-----------------------------------|--|--|---------|
| 1. | I&FC | 54 | 54 | NILL | |
| 2. | PWD | 25 | 16 | 9 | |
| 3. | EDMC | 15 | 15 | NILL | |
| 4. | SDMC | 21 | 17 | 4 | |
| 5. | North MCD | 22 | 18 | 4 | |
| 6. | New Delhi Municipal Council | 17 | 17 | NILL | |
| 7. | DELHI CANTONMENT BOARD | 24 | 24 | NILL | |
| 8. | DDA | 3 | 1 | 2 | |
| 9. | Northern Railway | 1 | 0 | 1 | |
| 10. | Drain does not exist | 19 | NA | NA | |
| TOTAL. | | 201 | 162 | 20 | |

Spole
wpr
CWB

Kind Attn:
sh. S.D. Singh
CEO. DP&SS

from: I&FC Deptt. GNETS

24570

| S.NO | NAME OF AREA / BASIN | NOS. OF DRAINS |
|-------------|-------------------------|----------------|
| 1 | SHAHDARA BASIN | 34 |
| 2 | ALIPUR BASIN | 16 |
| 3 | NAJAFGARH BASIN | 22 |
| 4 | KHANJHAWALA BASIN DRAIN | 34 |
| 5 | MEHRAULI BASIN | 9 |
| 6 | MCD DRAINS | - |
| | (A) NAGAFGARH DRAIN | 1 |
| | (B) KAROL BAGH ZONE | 10 |
| | (C) WEST ZONE DRAIN | 7 |
| | (D) CIVIL LINE ZONE | 10 |
| | (E) CITY ZONE | 7 |
| | (F) SOUTH ZONE DRAIN | 10 |
| 7 | NDMC DRAIN | 18 |
| 8 | CANTONMENT AREA | 23 |
| GRAND TOTAL | | 201 |

Sample

| S.NO. | NAME OF DRAIN. | DEPTT. | STATUS | REMARKS |
|-------|-----------------------------|--------|-------------------------------------|---------|
| 1. | Gokulpur drain | EDMC | | |
| 2. | Balbir Nagar drain | EDMC | | |
| 3. | S.S.Light Railway Drain | EDMC | | |
| 4. | Jyon Colony Drain | PWD | | |
| 5. | G.T.Road Drain No.I | PWD | EXIST (required to be marked) | |
| 6. | G.T.Road drain No.II | PWD | | |
| 7. | Kailash Nagar drain | EDMC | | |
| 8. | Krishna Nagar Drain | EDMC | | |
| 9. | Kasturba Nagar drain | EDMC | | |
| 10. | Northern railway line drain | EDMC | | |
| 11. | Geeta Colony drain | EDMC | | |
| 12. | Patpar Ganj drain | PWD | | |
| 13. | Khureji Khas Drain | EDMC | | |
| 14. | Radheypuri drain | EDMC | | |
| 15. | Laxmi Nagar Drain | EDMC | | |
| 16. | Disused Channel Part-I | PWD | | |
| 17. | Disused Channel Part-II | PWD | | |
| 18. | Disused Channel Part-III | PWD | | |
| 19. | Shakarpur Drain No.I | PWD | EXIST (required to be marked) | |
| 20. | Shakarpur drain No.II | PWD | EXIST (required to be marked) | |
| 21. | Vinod nagar Drain | EDMC | | |
| 22. | N.H.Bye Pass drain | EDMC | | |
| 23. | Hindon cut drain | EDMC | | |
| 24. | Drain No.I | I&FC | | |
| 25. | Drain No.II | I&FC | | |
| 26. | Shahdara outfall drain | I&FC | | |
| 27. | Shahdara link drain | I&FC | | |
| 28. | Khichripur drain | EDMC | | |
| 29. | Karawal nagar drain | I&FC | | |
| 30. | Escape Drain No.I | I&FC | | |
| 31. | Escape Drain No.II | I&FC | | |
| 32. | Bund Drain | I&FC | | |
| 33. | Beharipur drain | I&FC | | |
| 34. | Ghazipur drain | I&FC | | |

348/c

ALIPUR BASIN
MPD-1976

| S.NO. | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
|-------|--------------------------|--------|----------------|--|
| 1. | Bawana Escape | I&FC | | |
| 2. | Ghoga link drain | I&FC | | |
| 3. | Sanoth link drain | I&FC | | |
| 4. | Narela Link drain No. II | I&FC | | |
| 5. | Naya Bars link drain | I&FC | | |
| 6. | Khera Khurd link drain | I&FC | | |
| 7. | Khera Kalan link drain | I&FC | | |
| 8. | Alipur link drain | I&FC | | |
| 9. | Drain No. 6 | I&FC | | |
| 10. | Banlner Link drain | I&FC | | |
| 11. | Narela Link drain No. 1 | I&FC | | |
| 12. | Tukri Khurd link drain | I&FC | | |
| 13. | Hameedpur drain | | Does not exist | Status confirmed by EE CD-VI(I&FC) vide letter dated 17.02.2015. |
| 14. | Burari Creek | I&FC | | |
| 15. | Shahalam drain | I&FC | | |
| 16. | Burari Drain No. 1 | I&FC | | |

| S.NO. | NAME OF DRAIN. | DEPTT. | STATUS | REMARKS |
|-------|---------------------------------------|-----------|---|---|
| 1. | Bagraula drain | DDA | | |
| 2. | Barthal drain | DDA | EXIST (required to be marked) | Status confirmed by EECD-1, vide email dt. 24/03/15 |
| 3. | Shahbad drain | I&FC | | |
| 4. | Bijwason link drain | I&FC | | |
| 5. | Najafgarh Pond drain | I&FC | | |
| 6. | Chhawla Link drain | South MCD | EXIST (required to be marked) | Status confirmed by EECD-1, vide email dt. 24/03/15 |
| 7. | Bijwasan pond link drain | South MCD | EXIST (required to be marked) | Status confirmed by EECD-1, vide email dt. 24/03/15 |
| 8. | Malikpur pond link drai | N/A | Does not exist | Status confirmed by EE CD- XIII (I&FC) vide letter dated 18.02.2015 |
| 9. | Sagarpur link drain | N/A | Does not exist | Status confirmed by EECD-1, vide email dt. 24/03/15 |
| 10. | Nasirpur Pond link drain | N/A | Does not exist | Status confirmed by EECD-1, vide email dt. 24/03/15 |
| 11. | Kair link drain | N/A | Does not exist | Status confirmed by EE CD- XIII (I&FC) vide letter dated 18.02.2015 |
| 12. | Mundola link drain | I&FC | | |
| 13. | Dhansa Outfall channel | I&FC | Exist- now part of Najafgarh drain | Status confirmed by EECD-1, vide email dt. 24/03/15 |
| 14. | Link drain through Najafgarh jheel | I&FC | | Converted as Najafgarh drain |

3/1/15

| | | | | |
|-----|--|------|----------------|---|
| 16. | Najafgarh Drain from Basaidarapur to Bharat Nagar Bridge | I&FC | | |
| 17. | Najafgarh Drain from Bharat Nagar to Tail Regulator | I&FC | | |
| 18. | Mungeshpur drain | I&FC | | |
| 19. | Palam drain | I&FC | | |
| 20. | Palam link drain | I&FC | | |
| 21. | Palam pond link drain. | N/A | Does not exist | Status confirmed by EECB-1, vide email dt. 24/03/15 |
| 22. | Nasirpur link drain. | I&FC | | |

| S.NO | NAME OF DRAIN. | DEPTT. | STATUS | REMARKS |
|------|--------------------------------|------------------|----------------------------------|--|
| 1. | Ladpur pond Link Drain | I&FC | | |
| 2. | Rithala sub-link drain | North MCD | Does not exist | Status confirmed by CE-III(North MCD) vide letter dated 01.09.2015 |
| 3. | Rithala link drain | North MCD | Does not exist | Status confirmed by CE-III(North MCD) vide letter dated 01.09.2015 |
| 4. | Mundka Pond link drain | N/A | Does not exist | Status confirmed by EE CD- VIII (I&FC) vide letter dated 13.03.2015 |
| 5. | Rithala pond link drain. | North MCD | EXIST (required to be marked) | Status confirmed by CE-III(North MCD) vide letter dated 01.09.2015 |
| 6. | Bakarwala Pond Link Drain | N/A | Does not exist | Status confirmed by EE CD- XII (I&FC) vide letter dated 10.03.2015. |
| 7. | Kamrudin Nagar pond link drain | N/A | Does not exist | Status confirmed by EE CD- XII (I&FC) vide letter dated 10.03.2015. |
| 8. | Budhanpur pond link drain | N/A | Does not exist | Status confirmed by EE CD- VIII (I&FC) vide letter dated 20/03/15 |
| 9. | Auchandi minor link drain | PWD | | |
| 10. | Mungeshpur drain | I&FC | | |
| 11. | Katewara link drain | I&FC | | |
| 12. | Mungeshpur link drain | N/A | Does not exist | Status confirmed by EE CD- VIII (I&FC) vide letter dated 13.03.2015. |
| 13. | Madanpur drain | I&FC | | |
| 14. | Sultanpur drain | I&FC | | |
| 15. | Mohammadpur Magri link drain | PWD | | |
| 16. | Gheera link drain | Northern Railway | EXIST (required to be marked) | Status confirmed by EE CD- VIII(I&FC) Vide letter dated |

| | | | | |
|-----|--------------------------------|--------------------|-------------------------------|--|
| 18. | Rani Khara link drain | Probably North MCD | EXIST (required to be marked) | Status confirmed by EE CD- VIII (I&FC) Vide letter dated 13.03.2015. |
| 19. | Bazidpur drain | I&FC | | |
| 20. | Jatkhar link drain | I&FC | | |
| 21. | Bawana drain | I&FC | | |
| 22. | Bawana Jheel link drain | I&FC | | |
| 23. | Nangal Thakran drain | I&FC | | |
| 24. | Chandpur link drain | PWD | | |
| 25. | Karari Suleman Nagar drain | I&FC | | |
| 26. | Mubarkpur link drain | NDMC | | |
| 27. | Nithari link drain | DDA | EXIST (required to be marked) | Status confirmed by EE CD- VIII (I&FC) Vide letter dated 13.03.2015. |
| 28. | Begumpur | N/A | Does not exist | Status confirmed by EE CD- VIII (I&FC) Vide letter dated 13.03.2015. |
| 29. | Nangloi drain | I&FC | | |
| 30. | Sahibabad Daulatpur link drain | N/A | Does not exist | Status confirmed by EE CD VII (I&FC) vide email dated 01/04/2015 |
| 31. | Mangolepur link drain | PWD | | |
| 32. | Naharpur link drain | | Does not exist | Status confirmed by EE CD IX (I&FC) vide email dated 04/04/2015. |
| 33. | Puth Kalan link drain | PWD | | |
| 34. | Mundka link drain | I&FC | | As Mundka peripheral |

MEHRAULI BASIN MPD-1976

| S.NO. | NAME OF DRAIN. | DEPTT. | REMARKS |
|-------|-----------------------|-------------|---------|
| 1. | Jaitpur drain | SDMC | |
| 2. | Toe Drain | &FC | |
| 3. | Madanpur Khadar drain | DMC | |
| 4. | Tuglakabad drain | SDMC | |
| 5. | MES Factory drain | Delhi Cantt | |
| 6. | Chirag Delhi drain | SDMC | |
| 7. | Saidula Jaib drain | North MCD | |
| 8. | Neb sarai Drain -I | PWD | |
| 9. | Neb Sarai Drain-II | PWD | |

MCD DRAIN MPD-1976

mkc

| A. Nazafgarh drain | | | | |
|--------------------|-------------------------------------|--------|--------|---------|
| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
| 1 | Reach Between Tilak Nagar to Yamuna | I&FC | | |

| B. Karol Bagh Zone | | | | |
|--------------------|-----------------------|-----------|-------------------------------|--|
| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
| 1 | Shakurbasti Drain | North MCD | | |
| 2 | Kanhaiya Nagar Drain | PWD | EXIST (required to be marked) | Status confirmed by CE- III North MCD. vide letter dated 01.09.2014 |
| 3 | Ranjit Nagar Drain | North MCD | | |
| 4 | Baljeet Nagar Drain | North MCD | | |
| 5 | Pate Road Drain | North MCD | | |
| 6 | D.T.U Nallah | North MCD | | |
| 7 | Industrial Area Drain | North MCD | EXIST (required to be marked) | Telephonically confirmed with CE- III, North MCD on dated 08.04.2015 |
| 8 | Subhadra Colony Drain | NDMC | | |
| 9 | J.J Colony Drain | North MCD | | |
| 10 | Daryai Nallah | North MCD | | |

| C. West Zone Drain | | | | |
|--------------------|----------------------|-------------------|----------------------------------|---|
| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
| 1 | Rajouri garden Drain | SDMC | EXIST (required to be marked) | Status confirmed by EEC-D-1 (I&FC) vide email dated 04/04/2015 |
| 2 | Ring Road Drain | PWD | | |
| 3 | Moti Nagar Drain | North MCD | EXIST (required to be marked) | Telephonically confirmed with CE-III, North MCD on dated 08.04.2015 |
| 4 | Tatarpur Drain | PWD/ South MCD | EXIST (required to be marked) | Status confirmed by EEC-D-1 (I&FC) vide email dated 04/04/2015 |
| 5 | Ramesh Nagar Drain | North MCD | | |
| 6 | Jail Road Drain | PWD | | |
| 7 | Shubash Nagar Drain | SDMC | EXIST (required to be marked) | Status confirmed by EEC-D-1 (I&FC) vide email dated 04/04/2015 |

| D. CIVIL LINE ZONE. | | | | |
|---------------------|---------------------|-----------|----------------------------------|--|
| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
| 1 | Khybar Pass Drain | North MCD | | |
| 2 | Metclaf House Drain | North MCD | | |
| 3 | Qudsia Bagh I rain | North MCD | | |
| 4 | Mori Gate Drain | North MCD | | |
| 5 | Tonga Stand Drain | North MCD | | |
| 6 | Gurmandi Drain | PWD | EXIST (required to be marked) | Status confirmed by CE-III North MCD, vide letter dated 01.09.2014 |
| 7 | Hansraj Drain | PWD | EXIST (required to be marked) | Status confirmed by CE-III North MCD, vide letter dated |

3352

| 8 | Timarapur Drain | PWD | (required to be marked) | U.E. III North MCD. vide letter dated 01.09.2014 |
|----------------------------|--------------------------------|-----------|-------------------------------|---|
| 9 | T.B Hospital Drain | North MCD | EXIST (required to be marked) | Status confirmed by CE- III North MCD. vide letter dated 01.09.2014 |
| 10 | | | | |
| E. City Zone | | | | |
| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
| 1 | Vijay Ghat Drain | North MCD | | |
| 2 | Red Fort Drain | PWD | | |
| 3 | Civil Military Drain | North MCD | | |
| 4 | Delhi Gate Drain | North MCD | | |
| 5 | Sen Nursing Home Nallah No. 12 | SDMC | | |
| 6 | Nalla No. 12 A, Drain No. 14 | SDMC | | |
| 7 | | | | |
| F. South Zone Drain | | | | |
| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
| 1 | Chirag Delhi Drain | SDMC | | |
| 2 | Andrews ganj Drain | SDMC | | |
| 3 | Malaviya Nagar Drain | SDMC | | |
| 4 | Greater Kishan Drain | SDMC | | |
| 5 | Naoroji Nagar Drain | SDMC | | |
| 6 | Kalkaji Drain | SDMC | | |
| 7 | Maharani Bagh Drain | SDMC | | |
| 8 | Sunehripulla Drain | SDMC | | |
| 9 | Lajpat Nagar Drain | SDMC | | |
| 10 | A.I.I.M.S Drain | SDMC | | |

| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
|------|--------------------|--------|----------------|--|
| 1 | Kushak Nalla | NDMC | | |
| 2 | System No. 2 | NDMC | | |
| 3 | System No. 3 | NDMC | | |
| 4 | System No. 4 | NDMC | | |
| 5 | System No. 5 | NDMC | | |
| 6 | System No. 6 | NDMC | | |
| 7 | System No. 7 | NDMC | | |
| 8 | System No. 8 | NDMC | | |
| 9 | System No. 9 | NDMC | | |
| 10 | System No. 10 | NDMC | | |
| 11 | System No. 11 | NDMC | | |
| 12 | System No. 12 | NDMC | | |
| 13 | System No. 13 | NDMC | | |
| 14 | System No. 14 | NDMC | | |
| 15 | System No. 15 | NDMC | | |
| 16 | Ashoka Hotel Drain | NDMC | Does not exist | Status confirmed by SE(R-II) vide letter dated 16.02.2015. |
| 17 | Karbala Drain | NDMC | Does not exist | Status confirmed by SE(R-II) vide letter dated 16.02.2015. |
| 18 | Lodhi Colony Drain | NDMC | Does not exist | Status confirmed by SE(R-II) vide letter dated 16.02.2015. |

| S.NO | NAME OF DRAIN | DEPTT. | STATUS | REMARKS |
|------|---------------------------------|--------|--------|--------------------------------------|
| 1 | Sadar Bazzar Main Drain | DCB | . | Updated as DR. 1-DR. 23 at IIT Delhi |
| 2 | Sadar Bazzar Link Drain No. II | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 3 | Maude Line Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 4 | Hospital Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 5 | New Pratap Chowk Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 6 | Base Hospital Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 7 | Sadar Bazzar Link Drain No. I | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 8 | Mehram Nagar Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 9 | Loreto School Link Drain No. I | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 10 | Mehram Nagar Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 11 | Loreto School Link Drain No. II | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 12 | Subroto Park Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 13 | Khyber Line Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 14 | Subroto Park Commond Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 15 | Palam Dram | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 16 | Railway Station Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 17 | C.O.D Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 18 | Gopl Nath bajar Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 19 | Kirby Place link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 20 | Brar Square Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 21 | Khandar Line Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 22 | Jherara Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |
| 23 | Mall Road Link Drain | DCB | | Updated as DR. 1-DR. 23 at IIT Delhi |

60 - Regarding disposal of silt

4:12 PM



Executive Engineer CD-XII Civil Division-XII <ifccdxii@gmail.com>

Regarding disposal of silt

1 message

14 June 2024 at 11:33

Executive Engineer CD-XII Civil Division-XII <ifccdxii@gmail.com>

To: riseelevenwastemanagement@gmail.com

Sir

We are in dialogue with you since last few days for disposal of silt obtain from KSN drain, agency sai engineers but you are refusing to take the silt due to lack of space. please inform that when the space will be available at your plant for taking the silt. There is a deadline of all the silt to be disposed on your plant is 30th of May 2024.

Regards
EE CD-XII

61
Regarding Disposal of Silt Gmail

Executive Engineer CD-XII Civil Division-XII <ifccdxii@gmail.com>

Regarding Disposal of Silt

1 message

Executive Engineer CD-XII Civil Division-XII <ifccdxii@gmail.com>
To: riseelevenwastemanagement@gmail.com

16 October 2024 at 12:37

Sir

We are in dialogue with you since last few days for disposal of silt obtain from Mundka Peripherlal Drain , agency Devender Construction Co. but you are refusing to take the silt due to lack of space. please inform that when the space will be available at your plant for taking the silt. There is a deadline of all the silt to be disposed on your plant 25.10.2024

Regards
EE CD-XII



Executive Engineer CD-XII Civil Division-XII <!fccdxii@gmail.com>

Regarding Disposal of Silt

1 message

Executive Engineer CD-XII Civil Division-XII <fccdxii@gmail.com>
To: riseeelevenwastemanagement@gmail.com

27 September 2024 at 16:35

Sir

We are in dialogue with you since last few days for disposal of silt obtain from Bakkarwala Outfall drain , agency B.C Kaushik but you are refusing to take the silt due to lack of space. please inform that when the space will be available at your plant for taking the silt. There is a deadline of all the silt to be disposed on your plant 05.10.2024

Regards
EE CD-XII

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- ifccdxip@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

T-28/CD-XII/2020-21/ 1006 -1012

Dated 20/10/2020

The Sanitation Superintendent
Zonal Office Narela Zone
North Delhi Municipal corporation
Opp. Police Station Narela
Delhi

**Sub:- Illegal Dumping of Garbage/Solid Waste in Kirari Suleman Nagar Drain. (from Rohtak road to Supplementary drain).
(Request for taking necessary action to stop dumping of Garbage, thereof)**

Sir,

During past it has been observed by the field staff of this division that garbage/household waste/solid waste of the nearby colonies (as per list enclosed) is being dumped by the sanitation staff/safai karmcharies of the North Delhi Municipal Corporation on the banks/slops of the Kirari Suleman Nagar drain between Rohtak road to its outfall point into Supplementary drain causing obstruction as well as pollution in the adjoining areas. Time and again the matter has also been referred to North DMC at various levels but no improvement has been observed till date. The list of location experiencing this problem is enclosed herewith.

It is therefore requested to take appropriate necessary action for stopping this type of activities on the above mentioned drain and instruct the concerned staff under your control to take penal action against violators as such type of practice has been viewed seriously by the Hon'ble NGT.

Yours faithfully

9
K
19/10/2020
(ANURAG JAIN)
EXECUTIVE ENGINEER, CD-XII
Dated 20/10/2020

No: - T-28/CD-XII/2020-21/ 1006 - 1012

Copy forwarded to :-

1. The District Magistrate West, Govt of NCT of Delhi Plot No. 3, Shivaji Place, Raja Garden Delhi-110027
2. The Deputy Commissioner, Narela Zone, North DMC, Zonal Office Narela Delhi.
3. The SDM, Punjabi Bagh, O/o the DM West, Govt. of NCT of Delhi Plot No. 3, Shivaji Place, Raja Garden, Delhi.
4. The Chief Engineer, Zone-II (I&FC), Govt. of NCT of Delhi, L.M. Bund Office Complex, Shastri Nagar Delhi-110031 for kind information
5. The Superintending Engineer, FC-II, Govt. of NCT of Delhi, Rohini Office Complex, Sector-15, Rohini Delhi.
6. The Assistant Engineer-I, CD-XII, I&FC Dept., Govt. of NCT of Delhi, for pursuing matter.

9
K
19/10/2020
EXECUTIVE ENGINEER, CD-XII

**STATUS OF ILLEGAL DUMPING OF MAI BA AND WASTE INTO THE
DRAINS BELONGING TO I&FC DEPARTMENT**

| S No | Name of the drain | RD along with any landmark viz name of the adjoining colony etc |
|--------|-------------------------------|--|
| (i) | Kirari Suleman Nagar Drain | RD 175m to RD 215m (near outfall point into supplementary drain opp DJB interceptor STP) |
| (ii) | | RD 1462m (Shiv Ram Park Ext/Shiv Nagar) |
| (iii) | | RD 1722m (Crossing of Nangloi-Najafgarh road) |
| (iv) | | RD 1732m (U/s of Nangloi-Najafgarh road crossing) |
| (v) | | RD 1975m (Kanwar Singh Nagar along Nangloi-Najafgarh road) |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi - Najafgarh road) |
| (vii) | | RD 2510m (Near culvert crossing to Kanwar Singh Nagar ,Opposite Nangloi STP) |
| (viii) | | RD 2700m (Ram Nagar) |
| (ix) | | RD 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi to village Qamruddin Nagar & Khabadi Godown area) |
| (x) | | RD 3190m (Rajender park Ext.) |
| (xi) | | RD 3200m (Rajender park Ext.) |
| (xii) | | RD 3240m (Rajender park Ext.V & VI) |
| (xiii) | | RD 3250m (Rajender park Ext.V & VI) |
| (xiv) | | RD 3260m (Rajender park Ext.V & VI) |
| (xv) | | RD 3280m (Extension abadi village Qamruddin) |
| (xvi) | | RD 3290 (Yadev Park) |
| (xvii) | | RD 2510 (Near culvert crossing to kanwar Singh Nagar Opp Nangloi WTP) |

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- ifccdxi@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

Dated 23/9/2020

No: - T-28/CD-XII/20-21/ 827-30

To

The Assistant Commissioner
North Delhi Municipal Corporation
First Floor, Zonal Office Building,
Opp. Police Station Narela
Narela Zone, Delhi-110040

Sub:- Regarding illegal dumping of Malba (Building rubbish), Gobar (Cow Dung) and house hold waste including polythene bags on the banks of Kirari Suleman Nagar Drain-regarding construction of dhalaos/placing Bin Compactor.

Sir,

This has reference to the subject cited above. The field staff during routine site visits have observed and reported that in the absence of dalaos/proper arrangement for disposal of rubbish/malba etc. some of the reaches of Kirari Suleman Nagar Drain like RD 3100m (Near Deepanshu Public School) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (Cow dung), household waste and polythene bags etc. on the banks as well as in the drain. (Photographs of site enclosed). The local residents and dairy owners have been requested a number of time to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved.

A number of requests were earlier made to North DMC, alongwith details as regards to the specific locations, where this menace is experienced the most, but no concrete action has been observed till date. In this connection, it is stated that, if suitable places are not found in the area, bin compactor may be placed to sort out the problem of illegal dumping on banks. It is also pertinent to mention here that if any fine/environmental compensation be levied by any authority, I&FC shall not be held responsible for the same.

It would not be out of the context to mention here that the cleaning of KSN drain is monitored by many higher authorities during the flood season and in spite of our best efforts to keep the drain and banks free from silt, floating material, garbage, polythene & other household waste etc. the drain and its banks appear to be in miserable condition due to this illegal dumping menace. Moreover, it also leads to hygienic hazards for the nearby dwellers.

It is requested that necessary directions may please be issued to the concerned MCD Staff to take necessary action.

This may please be given TOP PRIORITY

Encl. As above

No: - T-28/CD-XII/20-21/ 827-30

Copy forwarded for information:-

1. The Chief Engineer Zone-II I&FC Deptt. L.M Bundh Office Complex, New Delhi.
2. Superintending Engineer (FC-II), Govt. of Delhi, Rohini Office Complex, Sector-15, Rohini, Delhi
3. Assistant Engineer-I, Civil Division No.XII to pursue the matter with concerned MCD authorities.

Yours Faithfully

(PUNEET DUDEJA)

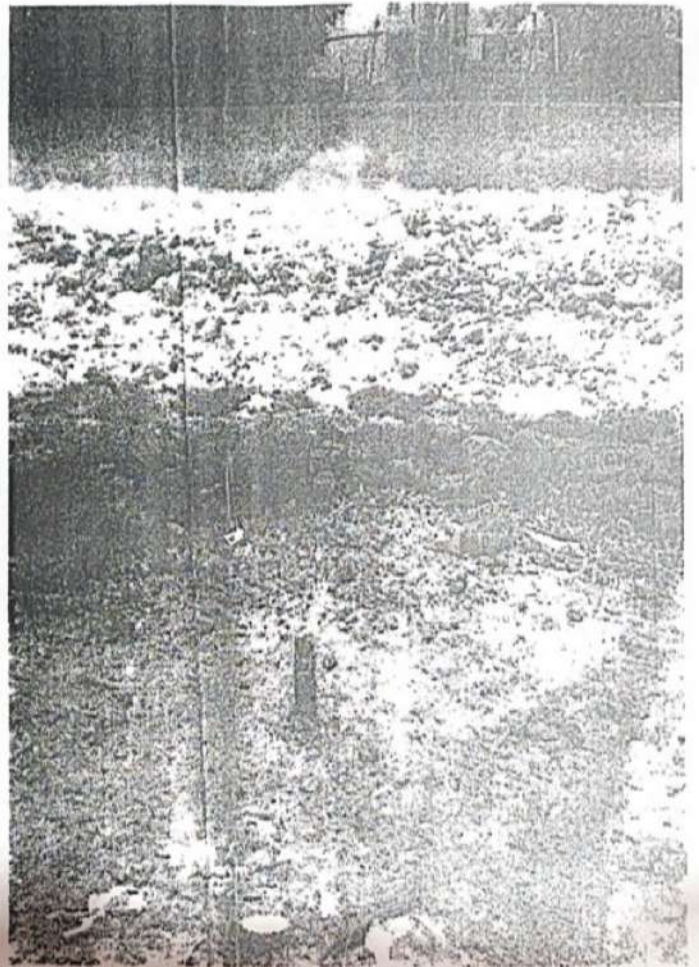
EXECUTIVE ENGINEER, CD-XII

Dated 23/9/2020

EXECUTIVE ENGINEER, CD-XII



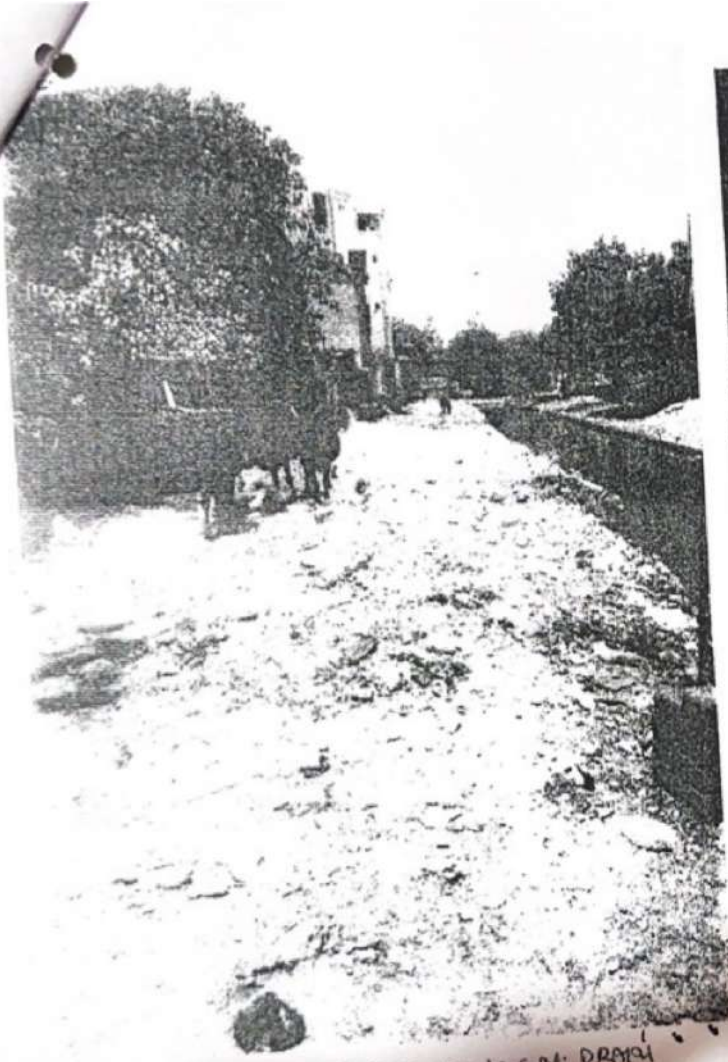
AT R.D. 3100.0M (K.S.H. PRAINT)
Near Dappshi Public School



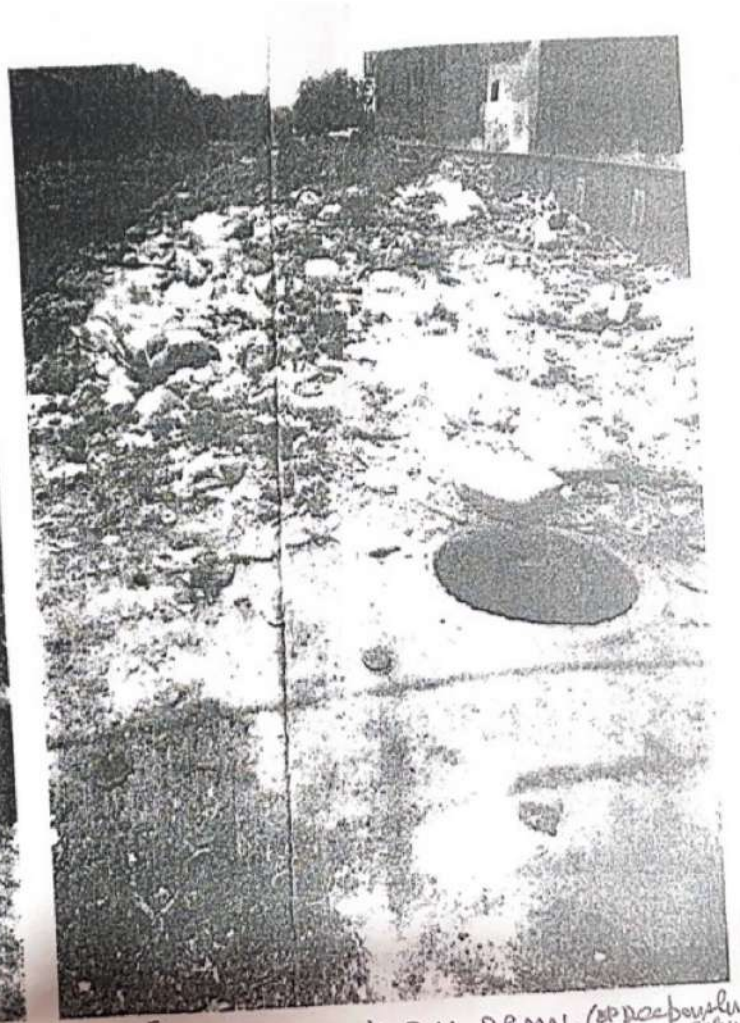
AT R.D. 3356. M. (K.S.H. PRAINT)



A.P.S. 3356.0 m (10.9.11. DRALOG)



11/20/71 R.D. 3350m AT K.S.N. DRAIN

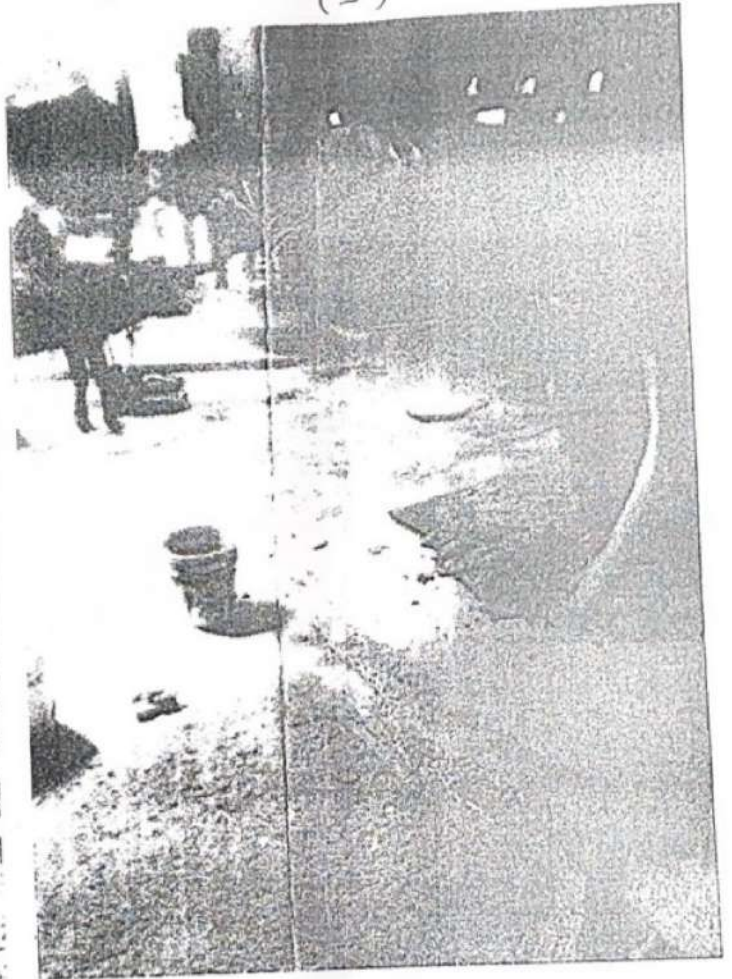


0/5^{0F} FT · 3100 m. K.S.N. DRAIN. (at road corner Park school)

(i)



(ii)



to Pass 20ft. m. (K.S.H. DRAIN)

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- ifccdxii@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

No: - T-28/CD-XII/18-19/ 4585-4601

Dated 15/3/19

NOTICE

To

The Sanitation Superintendent
Zonal Office, Narela Zone
North Delh: MCD
Opposite Police Station Narela
Delhi

Sub:- Illegal Dumping of Garbage/Solid Waste in Kirari Suleman Nagar Drain. (from Rohtak road to Supplementary drain).
(Request for taking necessary action to stop dumping of Garbage, thereof)


Sir,

During past it has been observed by the field staff of this division that garbage/household waste/solid waste of the nearby colonies (as per list enclosed) is being dumped by the sanitation staff/safaikarmcharis of North Delhi MCD, on the banks/slopes of the Kirari Suleman Nagar Drain between from Rohtak Road to its outfall point into supplementary drain causing obstructions as well as pollution in the adjoining areas and also resulting into the pollution being caused in river Yamuna as the drain ultimately falls into the river Yamuna through other big drains in which it outfalls.

It is therefore requested to take appropriate necessary action for stopping this type of activities on the above mentioned drain and instruct the concerned staff under your control not to indulge in such type of practice which has been viewed seriously by the Hon'ble NGT and declared illegal. (11 No. photographs are enclosed for reference).

Yours faithfully


Encl: As Above (1 Sheet)
of 11- Photographs


(PUNEET DUDEJA)
EXECUTIVE ENGINEER, CD-XII
Dated 15/3/19

No: - T-28/CD-XII/18-19/ 4585-4601

Copy forwarded for information & necessary action to:-

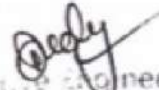
1. The District Magistrate West, Govt. of NCT of Delhi Plot No. 3, Shivaji Place, Raja Garden, Delhi 110027.
2. The Deputy Commissioner, Narela Zone, North DMC, Zonal Office Narela Delhi.
3. The SDM, Punjabi Bagh, O/o the DM West, Govt. of NCT of Delhi Plot No. 3, Shivaji Place, Raja Garden, Delhi
4. Chief Engineer, Zone-II (I&FC) Deptt., Govt. of Delhi, L.M. Bundh Office Complex, Shastri Nagar, Delhi-110031 for kind information.
5. Superintending Engineer (FC-II), Govt. of Delhi, Rohini Office Complex, Sector-15, Rohini, Delhi
6. Assistant Engineer-II, CD-XII.


EXECUTIVE ENGINEER, CD-XII

T-28

**STATUS OF ILLEGAL DUMPING OF MALBA AND WASTE INTO THE
DRAINS BELONGING TO I&FC DEPARTMENT**

| S.No. | Name of the drain | RD along with any landmark viz name of the adjoining colony etc. |
|---------|----------------------------|---|
| 1(i) | Kirari Suleman Nagar Drain | RD175m to RD 215m (near outfall point into supplementary drain opp DJB interceptor STP) |
| (ii) | | RD 1462m (Shiv Ram Park Ext/Shiv Nagar) |
| (iii) | | RD 1722m (Crossing of Nangloi-Najafgarh road) |
| (iv) | | RD 1732m (U/s of Nangloi-Najafgarh road crossing) |
| (v) | | RD 1975m (Kanwar Singh Nagar along Nangloi-Najafgarh road) |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi - Najafgarh road) |
| (vii) | | RD 2510m (Near culvert crossing to Kanwar Singh Nagar ,Opposite Nangloi STP) |
| (viii) | | RD 2700m (Ram Nagar) |
| (ix) | | RD 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi to village Qamruddin Nagar & Kabadi Godown area) |
| (x) | | RD 3190m (Rajender park Ext.) |
| (xi) | | RD 3200m (Rajender park Ext.) |
| (xii) | | RD 3240m (Rajender park Ext.V & VI) |
| (xiii) | | RD 3250m (Rajender park Ext.V & VI) |
| (xiv) | | RD 3260m (Rajender park Ext.V & VI) |
| (xv) | | RD 3280m (Extension abadi village Qamruddin) |
| (xvi) | | RD 3290 (Yadev Park) |
| (xvii) | | RD 2510 (Near culvert crossing to kanwar Singh Nagar Opp Nangloi WTP) |


 Executive Engineer
 Civil Division-XII
 Sewerage & Storm Water Control Deptt.
 Municipal Corp. of Delhi
 Phone-110 927.

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO. VI
IRRIGATION & FLOOD CONTROL DEPARTMENT
GOVT. OF DELHI: BHARAT NAGAR: DELHI - 110052
Tel. No. 011-27306411; Fax: 011-27306798; E-mail ID: ifccdv1@gmail.com

No. EE/CD-VI/DB/T-26/2018-19/ 1.5/19

Dated: 5/3/19

SHOW CAUSE NOTICE

\ The Sanitation Superintendent,
Civil Line Zone,
Zonal Office, 1E-Rajpur Road,
Delhi.

Subject: Illegal Dumping of Garbage / solid waste in Drain No.6 of this division at village Mukhmelpur.
(Request for taking necessary action to avoid dumping of Garbage, thereof)

Whereas Hon'ble National Green Tribunal (NGT) in the OA 06/2012-Manoj Mishra Vs NCT Delhi and others has set up a Monitoring Committee vide its order dated 26th July 2018 to oversee execution of the Tribunal's directions related to keeping the river and appurtenant drains pollution free. The Monitoring committee in a meeting held on 14.12.2018 had highlighted the extent of pollution being caused due to the discharge and dumping of sewage, industrial effluent and solid waste into drains which ultimately outfalls into the River Yamuna.


And whereas the Hon'ble NGT has further directed that it is absolutely necessary that the drains be kept free of plastic, solid waste, construction and demolition waste, industrial effluent and septage. Under the Solid Waste Management Rules 2016, Construction and Demolition Waste Rules 2016, and the Bye laws on solid Waste and C&D Wastes notified by the NCT Delhi in January 2018, the DMCs have the responsibility for ensuring that all the Municipal Waste, C&D waste generated within the area under the control of DMCs is disposed off at the designated land-fill sites or any other treatment / processing / Recycling units set up for such waste.

And whereas Safai Karamchari of North Delhi Municipal Corporation deployed at Village Mukhmelpur were found dumping the garbage / solid waste illegally in Drain No.6 of this department near Village Mukhmelpur on dated 22.01.19. Some photographs showing the dumping of garbage / solid waste by Safai Karamchari of North Delhi Municipal Corporation on Right Bank of Drain No.6 near Village Mukhmelpur (Jindpur Village Side) were forwarded to you vide this office letter No.EE/CD-VI/DB/T-26/2018-19/9176 dated 29.01.2019 (Copy enclosed) for taking necessary action against illegal dumping of garbage in drain No.6, however no noticeable action has been observed till date and garbage dumping is continuing by staff of North MCD.

Contnd...

In view of the violation of Hon'ble NGT orders, this office in exercise of powers vested in this office to take action against the miscreants, who are actually associated in dumping the solid waste / C&D waste in the open areas / along the bank of the drains, issue show cause notice to you as to why the fine upto Rs. 50,000/- not be levied on North Delhi Municipal Corporation, within period of seven days from the date of issue of this letter.

Encl.: as above


(GAGAN GAUR)
EXECUTIVE ENGINEER: CD-VI

Dated:

No. EE /CD-VI/DB/T- 26 /2018-19/

Copy for information and necessary action to:-

1. The Monitoring Committee constituted by Hon'ble NGT, Room No.58, India International Centre, 40, Max Mueller Marg, Lodhi Estate, New Delhi-110003.
2. The Chief Engineer (Zone-II), I&FC Deptt., LM Bund Office Complex, Shastri Nagar, Delhi.
3. The Deputy Commissioner, North Delhi Municipal Corporation, Civil Line Zone, 16-Rajpur Road, Delhi.
4. The Director-in-Chief, North Delhi Municipal Corporation, 6th Floor, Civic Centre, Dr. Shyama Prasad Mukherjee Marg, New Delhi-110006.
5. The Superintending Engineer, Flood Circle II, Sector - 15, Rohini, Delhi.
6. The Assistant Engineer-II, CD-VI.


EXECUTIVE ENGINEER: CD-VI

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO VI
IRRIGATION & FLOOD CONTROL DEPARTMENT
GOVT. OF DELHI BHARAT NAGAR, DELHI - 110052
Tel. No. 011-27306411, Fax: 011-27306798, E-mail ID: ifcdvi@gmail.com

No. EE/CD-VI/DB/T-26/2018-19/9176-16

Dated: 27/11/19

To
The Sanitation Superintendent,
Civil Line Zone,
Zonal Office, 16-Rajpur Road,
Delhi.

Subject: Illegal Dumping of Garbage / solid waste in Drain No.6 of this division at village Mukhmelpur.
(Request for taking necessary action to avoid dumping of Garbage, thereof)

Sir,

Safai Karamchari of North Delhi Municipal Corporation deployed at Village Mukhmelpur are dumping the garbage / solid waste illegally in Drain No.6 of this department near Village Mukhmelpur regularly. Some photographs showing the dumping of garbage / solid waste by Safai Karamchari of North Delhi Municipal Corporation on Right Bank of Drain No.6 by Safai Karamchari of North Delhi Municipal Corporation near Village Mukhmelpur (Jindpur Village Side) are enclosed herewith for reference.

So, it is requested to direct concerned officer for taking necessary action against illegal dumping of garbage / solid waste in Drain No.6 near Village Mukhmelpur.

An early action shall be highly appreciated.

Yours faithfully,

Encl.: As above

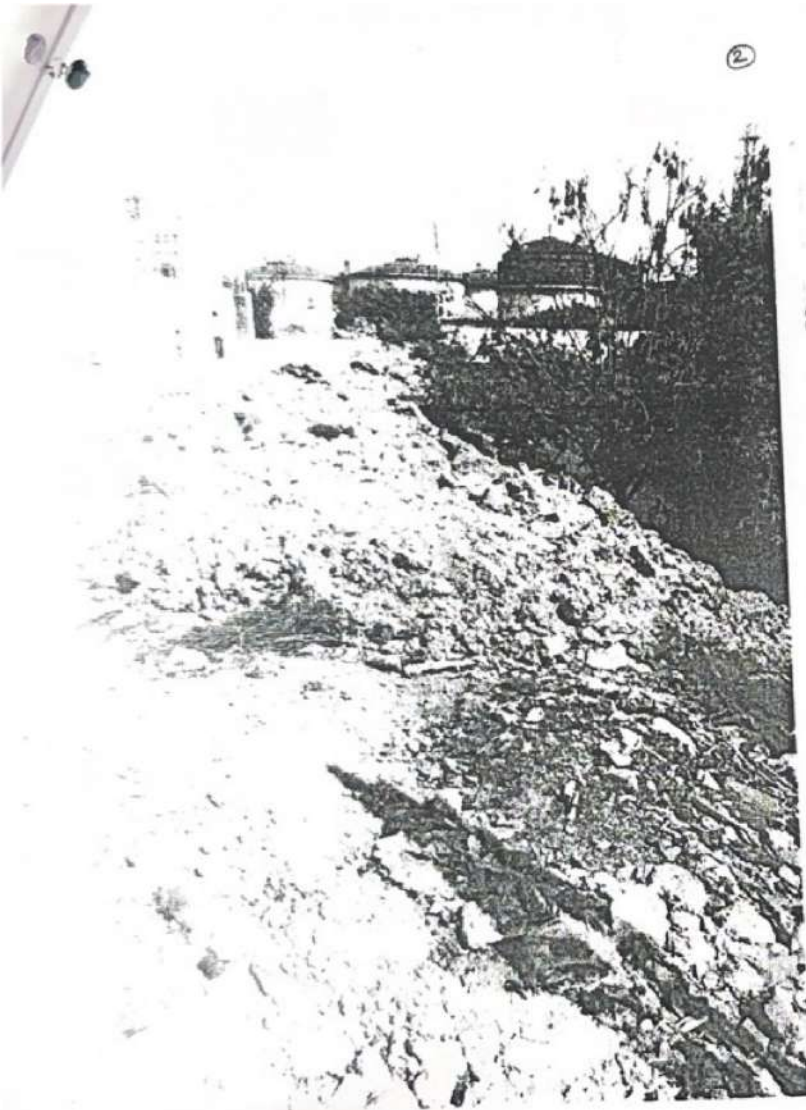
(J. NARENDER SAGAR)
EXECUTIVE ENGINEER: CD-VI

No. EE/CD-VI/DB/T-26/2018-19/9176
Copy for information and necessary action to:-

Dated: 29/11/19

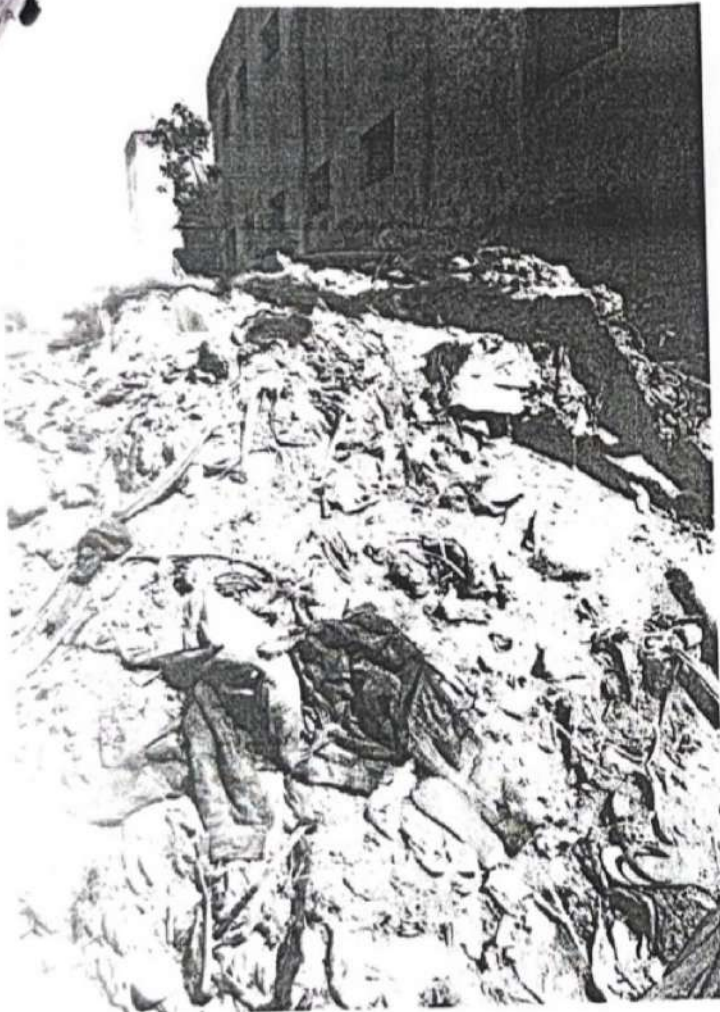
1. The District Magistrate (North), DM Office Complex, Alipur, Delhi-110036.
2. The Director-in-Chief, North Delhi Municipal Corporation, 6th Floor, Civic Centre, Dr. Shyam Lal Prasad Mukherjee Marg, New Delhi-110006.
3. The Chief Engineer (Zone-II), I&FC Deptt., LM Bund Office Complex, Shastri Nagar, Delhi.
4. The Superintending Engineer, Flood Circle II, Sector - 15, Rohini, Delhi.
5. The SDM (Alipur), DM (North) office Complex, Alipur, Delhi.
6. The Assistant Engineer-II, CD-VI.

JN Sagar
EXECUTIVE ENGINEER: CD-VI



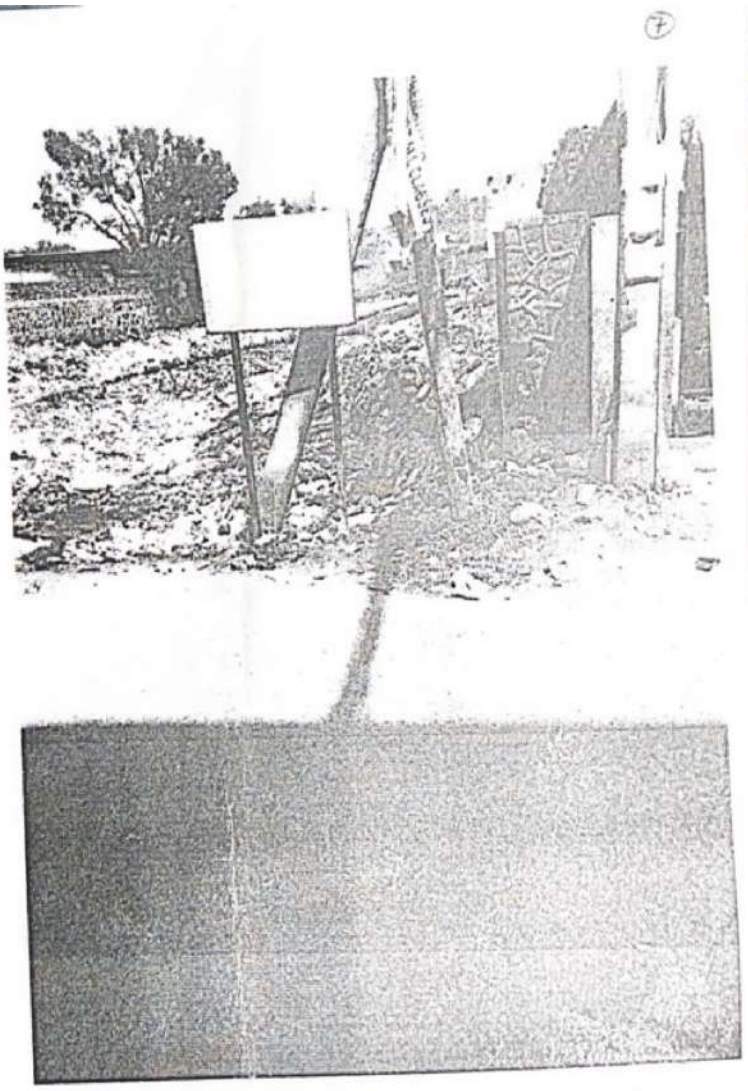


6

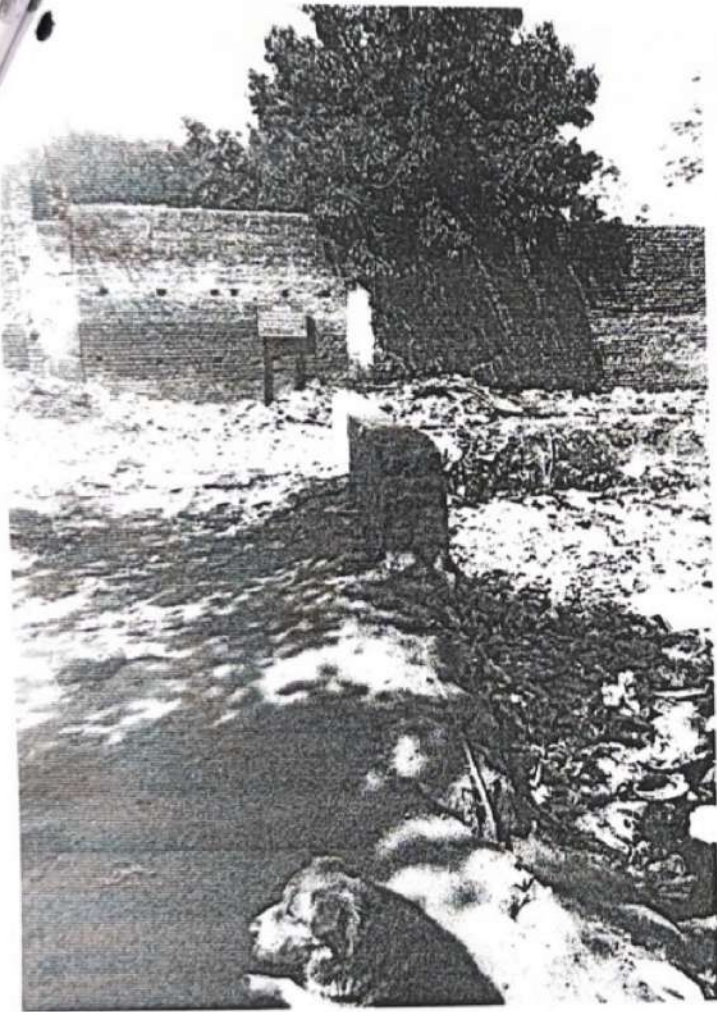


6



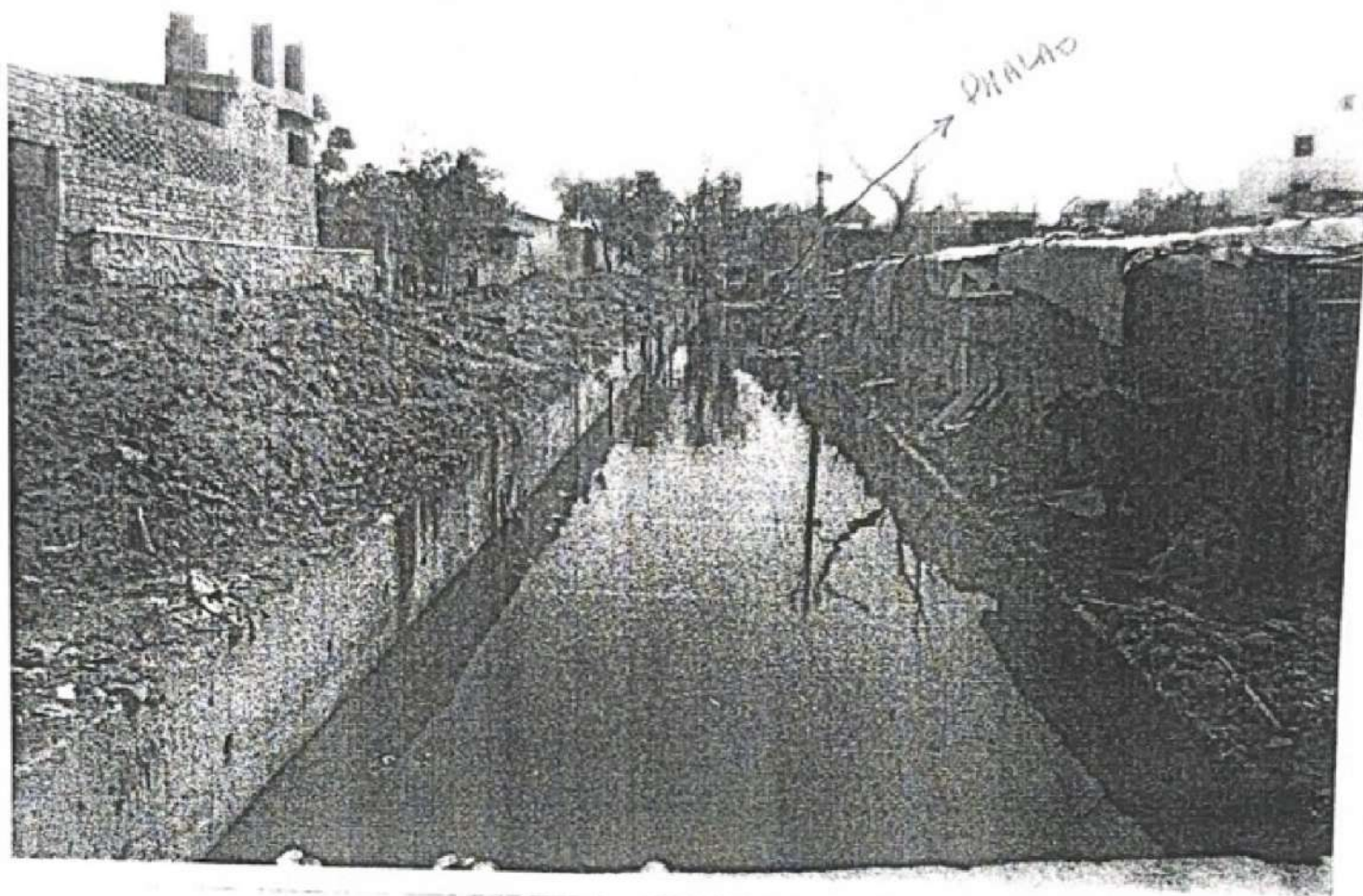


(10)



(11)





OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- ifccdxii@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

No T-28/CD-XII/18-19/ 1232-35

Dated 10/7/18

To

The Deputy Commissioner (Narela Zone)
North Delhi Municipal Corporation,
Zonal Building, Narela
Delhi-110040

Sub:- Regarding illegal dumping of Malba (Building rubbish), Gobar (Cow Dung) and house hold waste including polythene bags on the banks of Kirari Suleman Nagar Drain.

Sir,

This has reference to the subject cited above. The field staff during routine site visits have observed and reported that in the absence of dalaos/proper arrangement for disposal of rubbish/malba etc. some of the reaches of Kirari Suleman Nagar Drain (detail enclosed) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (Cow dung), household waste and polythene bags etc. on the banks as well as in the drain. The local residents and dairy owners have been requested a number of time to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Moreover, this office is not equipped with sufficient watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

A number of requests were earlier made to North DMC, alongwith details as regards to the specific locations, where this menace is experienced the most, but no concrete action has been observed till date. It would not be out of the context to mention here that the cleaning of KSN drain is monitored by many higher authorities during the flood season and in spite of our best efforts to keep the drain and banks free from silt, floating material, garbage, polythene & other household waste etc. the drain and its banks appear to be in miserable condition due to this illegal dumping menace. Moreover, it also leads to hygienic hazards for the nearby dwellers.

Since the rainy season has almost approached and this department has already started desilting/cleaning operation of KSN drain, it is requested that necessary directions may please be issued to the concerned MCD Staff also to take necessary action, in this regard, so that the smooth flow in the drain can be maintained during ensuing moonsons.

This may please be given TOP PRIORITY

Yours faithfully

Encl:- As above

Puneet Budeja
(PUNEET BUDEJA)
EXECUTIVE ENGINEER, CD-XII

Dated 10/7/18

No: - T-28/CD-XII/18-19/ 1232-35

Copy forwarded for information:-

1. The Chief Engineer Zone-II I&FC Deptt. L.M Bundh Office Complex, New Delhi.
2. Superintending Engineer (FC-II), Govt. of Delhi, Rohini Office Complex, Sector-15, Rohini, Delhi
3. Assistant Engineer-II, Civil Division No.XII

Puneet Budeja
EXECUTIVE ENGINEER CD-XII

82

49

STATUS OF ILLEGAL DUMPING OF MALBA (COW DUNG) AND WASTE FROM THE SLAUGHTER HOUSES INTO THE DRAINS BELONGING TO I&FC DEPARTMENT THEREBY CAUSING OBSTRUCTIONS IN THE SMOOTH FLOW IN THE JURISDICTION OF NORTH DELHI MUNICIPAL CORPORATION (NDMC)

| S.No | Name of the drain | RD along with any landmark viz name of the adjoining colony etc | Type of Waste/obstructions |
|--------|----------------------------|---|--|
| 1(i) | Kirari Suleman Nagar Drain | RD175m to RD 215m (near outfall point into supplementary drain opp DJB interceptor STP) | Malba |
| (ii) | | RD 1462m (Shiv Ram Park Ext/Shiv Nagar) | Cow dung, malba, house hold garbage polythene bags human excreta etc dumped in the absence of dalaos |
| (iii) | | RD 1722m (Crossing of Nangloi-Najafgarh road) | --Do-- |
| (iv) | | RD 1732m (U/s of Nangloi-Najafgarh road crossing) | --Do-- |
| (v) | | RD 1975m (Kanwar Singh Nagar along Nangloi-Najafgarh road) | --Do-- |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi -Najafgarh road) | --Do-- |
| (vii) | | RD 2510m (Near culvert crossing to Kanwar Singh Nagar ,Opposite Nangloi STP) | --Do-- |
| (viii) | | RD 2700m (Ram Nagar) | --Do-- |
| (ix) | | RD 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi to village Qamruddin Nagar & Kabadi Godown area) | Cow dung (Gobar) |
| (x) | | RD 3190m (Rajender park Ext.) | --Do-- |
| (xi) | | RD 3200m (Rajender park Ext.) | --Do-- |
| (xii) | | RD 3240m (Rajender park Ext.V & VI) | --Do-- |
| (xiii) | | RD 3250m (Rajender park Ext.V & VI) | --Do-- |
| (xiv) | | RD 3260m (Rajender park Ext.V & VI) | --Do-- |
| (xv) | | RD 3280m (Extension abadi village Qamruddin) | --Do-- |
| (xvi) | | RD 3290 (Yadev Park) | House hold waste including malba rubbish and polythene bags in the absence of dalaos. |
| (xvii) | | RD 2510 (Near culvert crossing to kanwar Singh Nagar Opp Nangloi WTP) | --Do-- |

OFFICE OF ASSISTANT ENGINEER: II CIVIL DIVISION-XII
IRRIGATION & FLOOD CONTROL DEPARTMENT: GOVT. OF NCT OF DELHI
BASAI DARAPUR: OPP. ESI HOSPITAL: NEW DELHI, PH NO. 25172699

No AE II/CD-XII/2018/

Dated: 15.5.18

To

✓ The Executive Engineer
CD XII, I&FC Department
GNCTD, Basaidara pur,
New Delhi-110027,

Sub: Regarding illegal dumping of Malba, gobar (cow dung) and waste from the illegal slaughter houses into the K.S.N. drain belonging to I&FC Department causing obstruction in the flow the drain.

Sir,

Please find enclosed herewith the list of location of KSN drain wherein the waste/garbage is being thrown by the residents of nearby locality/local people at various points of drains falling in the area of North Delhi Municipal Corporation.

Since the flood season is approaching fast and this department has undertaken the work of desilting/removal of obstructions of the drains as such it is requested that this matter may be taken up with the Assistant Commissioner, N.D.M.C. Zonal Building Opposite Police station Narela, New Delhi-110040 so that the smooth flow in the drain can be maintained during the ensuing monsoon.

Yours faithfully,



(VINOD KUMAR)
ASSISTANT ENGINEER: II

No. AE.II/CD-XII/2018/

Dated:-

Copy to:-

1. Sh Vijender Singh, JE CD.XII. for proper watch & ward of the K S N drain.

ASSISTANT ENGINEER: II

Office of the AE CD-XII, I&FC

Diary No. 272

Date 15/5/18

| |
|---------|
| Estt. |
| D.A. |
| ... |
| ... |
| A.E-II |
| A.E-III |
| A.E-IV |
| A.E.HQ |

84

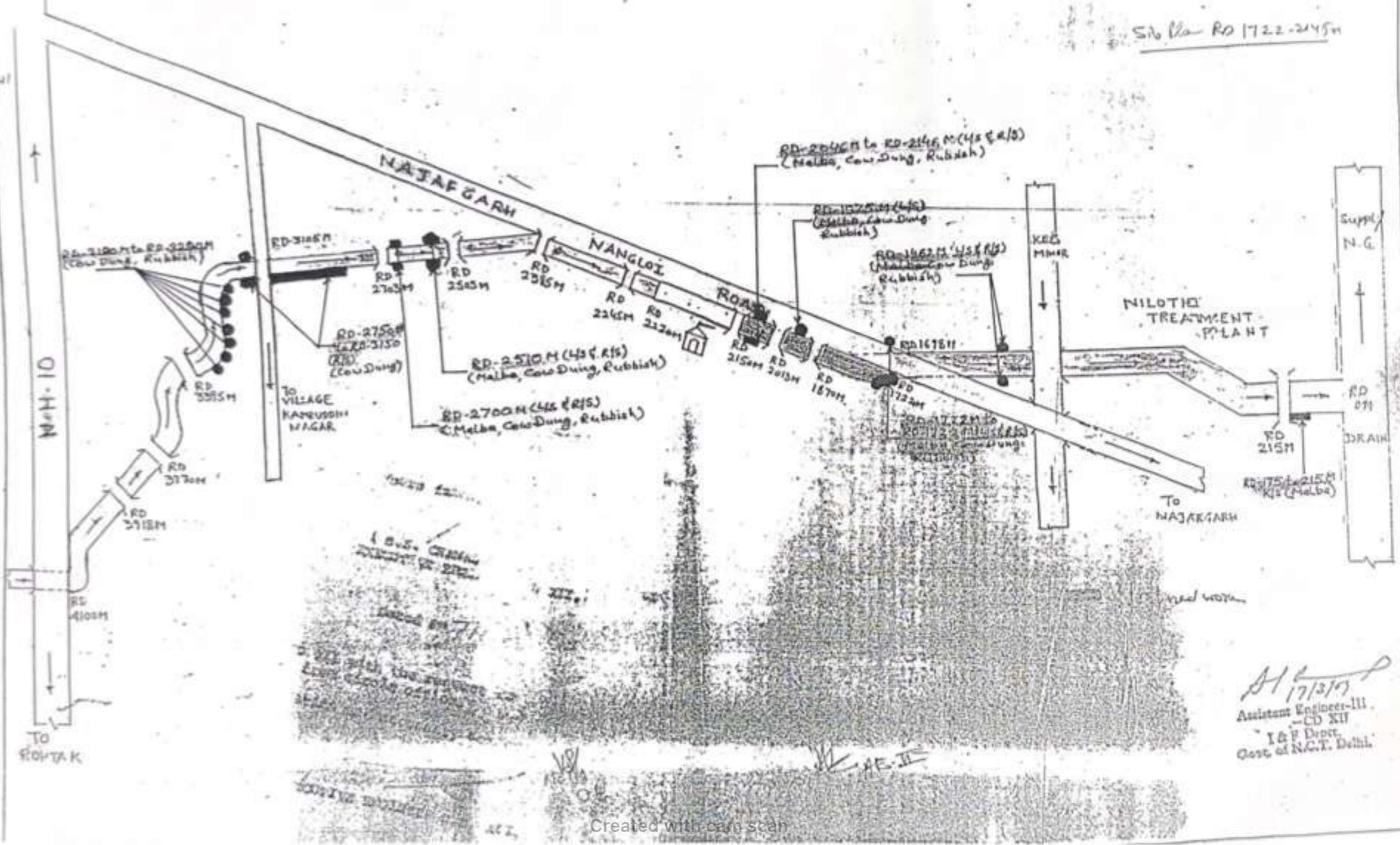
51

STATUS OF ILLEGAL DUMPING OF MALBA (COW DUNG) AND WASTE FROM THE SLAUGHTER HOUSES INTO THE DRAINS BELONGING TO I&FC DEPARTMENT THEREBY CAUSING OBSTRUCTIONS IN THE SMOOTH FLOW IN THE JURISDICTION OF NORTH DELHI MUNICIPAL CORPORATION (NDMC)

| S.No. | Name of the drain | RD along with any landmark viz name of the adjoining colony etc. | Type of Waste/obstructions |
|---------|----------------------------|---|--|
| 1(i) | Kirari Suleman Nagar Drain | RD175m to RD 215m (near outfall point into supplementary drain opp DJB interceptor STP) | Malba |
| (ii) | | RD 1462m (Shiv Ram Park Ext/Shiv Nagar) | Cow dung, malba, house hold garbage polythene bags human excreta etc dumped in the absence of dalaos |
| (iii) | | RD 1722m (Crossing of Nangloi-Najafgarh road) | --Do -- |
| (iv) | | RD 1732m (U/s of Nangloi-Najafgarh road crossing) | --Do -- |
| (v) | | RD 1975m (Kanwar Singh Nagar along Nangloi-Najafgarh road) | --Do -- |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi -Najafgarh road) | --Do -- |
| (vii) | | RD 2510m (Near culvert crossing to Kanwar Singh Nagar ,Opposite Nangloi STP) | --Do -- |
| (viii) | | RD 2700m (Ram Nagar) | --Do -- |
| (ix) | | RD 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi to village Qamruddin Nagar & Kabadi Godown area) | Cow dung (Gobar) |
| (x) | | RD 3190m (Rajender park Ext.) | --Do -- |
| (xi) | | RD 3200m (Rajender park Ext.) | --Do -- |
| (xii) | | RD 3240m (Rajender park Ext.V & VI) | --Do -- |
| (xiii) | | RD 3250m (Rajender park Ext.V & VI) | --Do -- |
| (xiv) | | RD 3260m (Rajender park Ext.V & VI) | --Do -- |
| (xv) | | RD 3280m (Extension abadi village Qamruddin) | --Do -- |
| (xvi) | | RD 3290 (Yadev Park) | House hold waste including malba rubbish and polythene bags in the absence of dalaos. |
| (xvii) | | RD 2510 (Near culvert crossing to kanwar Singh Nagar Opp Nangloi WTP) | --Do -- |

PLAN OF KARARI SULEMAN NAGAR DRAIN FROM RD 0 M To 4100 M (ILLEGAL DUMPING OF MALBA, RUBBISH, COW DUNG ETC)

Site No RD 1722-245M



A.E. II
17/3/77
Assistant Engineer-III
-CD XII
I & F Dept.
Govt. of N.C.T. Delhi

86

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XI
IRRIGATION & FLOOD CONTROL DEPARTMENT GOVT. OF DELHI
BASA DARA PUR OPP ESI HOSPITAL DELHI-110027
E-mail: ifccdx1@gmail.com phone/FAX NO. 011-25172699 (Off)

No T-28/CD-XII/2016-17/ 553-62

dated 27/5/17

The Deputy Commissioner (Narela Zone)
North Delhi Municipal Corporation
Zonal Building, Narela
Delhi-110040

Sub:- Regarding illegal dumping of Malba (Building rubbish), Gobar (Cow Dung) and household waste including polythene bags on the banks of Kirari Suleman Nagar(KSN) Drain (from downstream of Rohtak Road up to Outfall Point into Supplementary Drain).

Sir,

Kindly refer to this office letter No T-28/CD-XII/2016-17/5736 dt: 24.03.2017, on the subject cited above, vide which it was requested to direct the concerned staff under your control to take appropriate action to curb the practice of illegal dumping of Malba (Building Rubbish), Gobar, Household Waste etc. on the banks of Kirari Suleman Nagar Drain. The field staff during recent site visits have observed and again reported that some of the reaches of the Kirari Suleman Nagar Drain (details enclosed) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc on the banks as well as in the drain. The local residents and dairy owners have been requested a number of times to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Also at some locations, there is acute problem of illegal dumping/emptying of septic tankers into the drain, the details of which are also enclosed herewith. Moreover, this office is not equipped with appropriate watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

A number of requests have been made in the past to North DMC, wherein details as regards to the specific locations, where this menace is experienced the most were furnished, but no concrete action has been observed till date. In this connection please find enclosed herewith, a copy of CE (I&FC) office letter 03.05.2017, addressed to The Commissioner, North DMC, vide which one such request has been sent to your department. It would not be out of the context to mention that the KSN drain is inspected by many apex authorities during the flood season and in spite of our best efforts to keep the drain and banks free from silt, floating material, garbage etc. the drain and its banks appear to be in miserable condition due to this illegal dumping menace. Recently, one such inspection was undertaken by the Court Commissioner appointed by the Hon'ble NGT who took a very serious note of the illegally dumped Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc. Moreover, it also leads to hygienic hazards for the nearby dwellers.

Since the Flood Season is approaching fast and this department has already started preparations for the same, it is requested that necessary directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during ensuing monsoons. It is also requested to kindly furnish the Name and telephone Number of the concerned staff so that the matter can be pursued with them directly.

This may please be given TOP PRIORITY.

Yours faithfully,

A. Chaudhary
27/5/17
(ANIL CHAUDHARY)

EXECUTIVE ENGINEER, CD-XII

dated: 27/5/17

Encl: As above

No T-28/CD-XII/2016-17/ 553-62

Copy forwarded to:-

1. Sh. Sukhbir Singh Dalal, Hon'ble Area M.L.A., Mundka Assembly Constituency, Delhi.
2. Sh. Mahender Yadav, Hon'ble Area M.L.A., Vikaspuri Assembly Constituency, Delhi.
3. P.S. to Commissioner, North DMC, E-Block, 4th Floor, Dr. Shyama Prasad Mukherjee Civic Centre, Jawahar Lal Nehru Marg, New Delhi-110002
4. The Chief Engineer (I&FC), GNCTD, L.M. Bund Office Complex, Shastri Nagar, Delhi.
5. The Superintending Engineer, FC-II, I&FC, Rohini, Govt. of NCT of Delhi.
6. The Assistant Commissioner of Police, Nangloi, Delhi Police, Nangloi Police Station, Main Rohtak Road, with the request to increase patrolling in the area to curb the menace of illegal dumping.
7. The Sub Divisional Magistrate (Punjabi Bagh), GNCTD, Nangloi, Main Rohtak Road, New Delhi.
8. The Assistant Engineer-II, CD-XII.
9. Copy to File No. T-26(A)/CD-XII/16-17.

A. Chaudhary
27/5/17
EXECUTIVE ENGINEER, CD-XII

T-28

Details of Location where Illegal Dumping/Emptying of Tankers
carrying Septic Waste is being Done.

| Name of Drain | R.D. along with Landmark Viz. name of adjoining colony etc. | Division |
|----------------------------|--|----------|
| Kirari Suleman Nagar Drain | RD: 2500m, Left Bank Side, Opposite Shriram Furniture Gallery, Nangloi-Najafgarh Road. | CD-XII |
| | RD: 1400m, Right Bank Side, Downstream of Guru Hargobind Singh Road. | CD-XII |
| | Culvert at RD: 175m to 215m, Ranhola Nilothi Road, Near Outfall Point, Opposite D.J.B. STP (Interceptor Sewer Project) | CD-XII |


AE-II

No T-28/CD-XII/2016-17/

dated

The Deputy Commissioner (Narela Zone),
North Delhi Municipal Corporation,
Zonal Building, Narela,
Delhi-110040

Sub:- Regarding illegal dumping of Malba (Building rubbish), Gobar (Cow Dung) and household waste including polythene bags on the banks of Kirari Suleiman Nagar Drain.

Sir,

This has reference to the subject cited above. The field staff during recent site visits have observed and reported that some of the reaches of the Kirari Suleiman Nagar Drain (details enclosed) are experiencing- extreme problem of illegal dumping of Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc on the banks as well as in the drain. The local residents and dairy owners have been requested a number of times to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Moreover, this office is not equipped with appropriate watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

A number of requests have been made in the past to North DMC, wherein details as regards to the specific locations, where this menace is experienced the most were furnished, but no concrete action has been observed till date. In this connection please find enclosed herewith, a copy of CE(I&FC) office letter 10.05.2016, addressed to The Commissioner, North DMC, vide which one such request has been sent to your department. It would not be out of the context to mention that the KSN drain is inspected by many apex authorities during the flood season and in spite of our best efforts to keep the drain and banks free from silt, floating material, garbage etc. the drain and its banks appear to be in miserable condition due to this illegal dumping menace. Moreover, it also leads to hygienic hazards for the nearby dwellers.

Since the Flood Season is approaching fast and this department has already started preparations for the same, it is requested that necessary directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during ensuing monsoons. It is also requested to kindly furnish the Name and telephone Number of the concerned staff so that the matter can pursued with them directly.

This may please be given TOP PRIORITY.

Yours faithfully,

Encl: As above

(ANIL CHAUDHARY)

EXECUTIVE ENGINEER, CD-XII

dated: 24/3/17

No T-28/CD-XII/2016-17/ 5736

Copy forwarded to :-

1. Sh. Sukhbir Singh Datal, Hon'ble Area M.L.A., Mundka Assembly Constituency, Delhi.
2. Sh. Mahender Yadav, Hon'ble Area M.L.A., Vikaspuri Assembly Constituency, Delhi
3. P.S. to Commissioner, North DMC, E-Block, 4th Floor, Dr. Shyama Prasad Mukherjee Civic Centre, Jawahar Lal Nehru Marg, New Delhi-110002
4. The Chief Engineer (I&FC), GNCTD, L.M.Bund Office Complex, Shastri Nagar, Delhi.
5. The Superintending Engineer, FC-II, I&FC, Rohini, Govt. of NCT of Delhi.
- ✓ 6. The Assistant Engineer-II, CD-XII.
7. Copy to File No. T-26(A)/CD-XII/16-17.

A. Chaudhary
24/3/17
EXECUTIVE ENGINEER CD-XII

No. CEF/EO-1/IDI/2017-18/

Dated

To

The Commissioner
North Delhi Municipal Corporation
E-Block, 4th Floor,
Dr. Shyama Prasad Mukherji Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi 110002

Sub:- Regarding illegal dumping of malba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department. -Obstructions in the flow in the drain thereof

Sir,

Please find enclosed herewith the list of drains belonging to Irrigation & Flood Control Department, showing the locations wherein the waste/garbage is being thrown by the residents of nearby locality/local people at various points of drains falling in the area of North Delhi Municipal Corporation.

Since the flood season is approaching fast and this department has undertaken the work of desilting/removal of obstructions of the drains as such it is requested that directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during the ensuing monsoons.

This may please be given Top Priority.

Yours faithfully,

Encl: (As above)

(V.K. JAIN)
CHIEF ENGINEER (I&FC)
Dated: 08/05/17

No. CEF/EO-1/IDI/2017-18/ 4471-80

Copy forwarded for information to:-

1. Secretary to Secretary(I&F), Govt of NCT of Delhi, Vrunalaya, Karol Bagh, New Delhi.
2. The Special Secretary (I&FC), Govt. of NCT of Delhi, 5/9, under hill road, Delhi.
3. Superintending Engineers FC-II & FC-III, I&FC Deptt. Govt. of NCT of Delhi.
4. Executive Engineers CD-VI, CD-VII, CD-VIII, CD-XI & CD-XII of I&FC Department, Govt. of NCT of Delhi.

Copy to
Sh. V. S. Ghosh
05/05/2017

CD XII

CHIEF ENGINEER (I&FC)

Executive Engineers CD XII Delhi
Dy No. 180
Date 4/5/17
Adm. Delhi

DB
27/05/17

9/05/2017
No. T-28/CD-XII/1613/322-07
Copy for Mr. Gupta to
AE - I & II
for E.O. XII

STATEMENT OF THE DUMPING OF MISFEEL (KAWAR) AND WASTE FROM THE HOUSES
BLINDLY INTO THE DRAINAGE FOLLOWING TO THE DEPARTMENT THROUGH
CAUSING OBSTRUCTIONS IN THE SMOOTH FLOW IN THE JURISDICTION OF NORTH
MUNICIPAL CORPORATION (NOMC)

| Sl. No. | Name of the drain | R.D. alongwith any landmark viz name of the adjoining colony etc. | Type of Waste/Obstructions | Division of I&FG Deptt |
|---------|----------------------------|---|---|------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1(i) | Kirari Suleman Nagar Drain | RD 175m to RD 215m (Near out fall point into supplementary drain, Opp DJB interceptor STP) | Malba | CD-XII |
| (ii) | | RD-1462m (Shiv Ram Park Ext./Shiv Nagar) | Cow dung, mulba, house hold garbage, polythene bage, human excreta etc. dumped in the absence of dalaos | CD-XII |
| (iii) | | RD-1722m (Crossing of Nangloi Najafgarh road) | Do | CD-XII |
| (iv) | | RD 1732m (U/s of Nangloi - Najafgarh road corssing) | Do | CD-XII |
| (v) | | RD 1975 (Kanwar Singh Nagar along Nangloi-Najafgarh Road) | Do | CD-XII |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi-Najafgarh Road) | Do | CD-XII |
| (vii) | | RD 2510m(Near culvert crossing to Kanwar Singh Nagar, opposite Nanglkoï STP) | Do | CD-XII |
| (viii) | | RD-2700m (Ram Nagar) | Do | CD-XII |
| (ix) | | Rd 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi of village Qamruddin Nagar & Kabadi Godown area) | Cow dung (gobar) | CD-XII |
| (X) | | RD 3190 (Rajinder Park Ext.) | Do | CD-XII |
| (xi) | | RD 3200m (Rajinder Park Ext.) | Do | CD-XII |
| (xii) | | RD 3240m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xiii) | | RD 3250m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xiv) | | RD 3260m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xv) | | RD 3280m (Extended Abadi Village Qamruddin Nagar) | Do | CD-XII |
| (xvi) | | RD 3290m (Yadav Park) | House hold waste including malba, rubbish and polythene bags in the absence of dalaos. | CD-XII |
| (xvii) | | | Rd 2510 (Near culvert crossing to Kanwar Singh Nagar, Opp. Nangloi WTP) | |

| | | | | |
|-------|--|---|--|---------|
| | | Colony) RD 2233m (RD 2233m) (Near Nihal Vihar Colony) RD 2233m (Near Nihal Vihar Colony) RD 3100m (Near Nihal Vihar Colony) RD 3350m (Near Nihal Vihar Colony) RD 3700m (Near Nihal Vihar Colony) | House hold waste including malba rubbish and polythene bags in the absence of dalaos | CD-VII |
| (xx) | | RD 4100m to RD 7550m (Near Pratap Vihar, Phase I, II, III) (Near Pratap Vihar, Agar Nagar, Prem Nagar, I, II & III, Village Kiran & Nitran) | House hold waste including malba rubbish and polythene bags in the absence of dalaos | CD-VII |
| 2(i) | Madanpur Drain | RD 930m (Village Neelwal Abadi, culvert on Neelwal Najafgarh Road) | House hold waste and cow dung | CD-XII |
| (ii) | | RD 3250m (Opp Ganga International School along Dhichaon Kalan-Hiran Kudna Road) | House hold waste and cow dung | CD-XII |
| (iii) | | RD 4100m (Just D/s of Rohtak Road, along Dhichaon Kalan-Hiran Kudna Road) | Rubbish and garbage | CD-XII |
| (iv) | | RD 4800m to 5400 m (Portion of Vill Ghevara) | Polythene bags, garbage, house hold waste etc. | CD-VIII |
| (v) | | RD 8000m to 8200m (Portion of vill Madanpur) | Polythene bags, garbage, house hold waste etc. | CD-VIII |
| 3 | Channels | | | |
| (i) | Feeder Channel from Keshopur Treatment Plant to Tilangpur Kotla pump house | Between RD 2000m to RD 3500m | All type of house hold waste, building rubbish and cowdung (gobar) Cowdung mixed waste coming from the dairies situated on the outer side of the channel and in the absence of dalaos waste material is being dumped/thrown on the bank of the channel | CD-XII |
| 4(i) | Supplementary Drain | RD 22471m to RD 24300m (Near Nihal Vihar Area) | Malba, garbage, polythene bags etc. | CD-XI |
| (ii) | | RD 24500m to RD 25000m (Near Chander Vihar) | Malba, garbage, other house hold waste | CD-XI |
| (iii) | | RD 25075m to RD 28080m (Near Nilothi Extention) | Garbage, malba, building waste etc. | CD-XI |
| (iv) | | RD 28080m to RD 31300 (Near Nilothi Village) | Malba, building waste etc. | CD-XI |
| (v) | | RD 31300m to RD 34500m (Bapraula Village) | Malba, garbage, polythene waste etc. | CD-XI |
| 5 | Ghogha Drain | RD 2300m (Ghoga) | Dairy waste | CD-VII |
| 6(i) | Bawana Escape Drain | RD 4165m (Bawana Industrial Area) | Malba & garbage | CD-VII |
| (ii) | | Rd 5200m (Bawana Industrial Area) | Malba & garbage | CD-VII |
| (iii) | | Rd 5700m (Bawana Industrial Area) | Malba & garbage | CD-VII |
| (iv) | | Rd 6100m (Bawana Industrial Area) | Malba & garbage | CD-VII |

| | | | | |
|-------|------------------------|---|---|---------|
| | | RD 5850m(Near Industrial Area) | Malba & garbage | CD-VI |
| | | RD 19100m(Near Village) | Malba & garbage | CD-VI |
| | | RD 19200m(Bajitpur Village) | Malba & garbage | CD-VI |
| | | RD 10300m(Industrial Area) | Malba & garbage | CD-VI |
| | | RD 13400m(metro vihar Hoam area) | Malba & garbage | CD-VI |
| 7 | Tikri Khurd | RD 1400m(Near Village Khampur) | Malba & garbage | CD-VII |
| 8 | Khera Kalan | Rd 0m(Near Railway Crossing) | Malba & Garbage | CD-VII |
| 9(i) | Alipur Link Drain | RD 0m(Near Alipur) | Malba & Garbage | |
| (ii) | | RD 150m(Alipur) | Malba & Garbage | |
| (iii) | | RD 435m(Alipur) | Malba & Garbage | |
| (iv) | | RD 660m(Alipur) | Malba & Garbage | CD-VII |
| 10(i) | Nangloi Drain | RD 250m(Sector-11 road crossing) | Malba & Garbage | CD-VII |
| (ii) | | RD 1030m(Delhi-Bawana road) | Malba & Garbage | CD-VII |
| (iii) | | RD 1480m(Near Shahbad Village Temple) | Malba & Garbage | CD-VII |
| 11 | Sanoth Link Drain | Rd 860m(Sancth) | Malba & Garbage | CD-VII |
| 12 | Naya Bans Link Drain | RD 350m(Near Metro vihar area) | Domestic Waste | CD-VII |
| 13 | Bankner Link Drain | RD 3510m & RD 3900m(near Pyau Maniyari Road) | Domestic waste & plastic waste | CD-VII |
| 14(i) | Khera Khurd Link Drain | Rd 0m(Khera Khurd) | Malba & Garbage | CD-VII |
| (ii) | | RD 600m(Khera Khurd) | Malba & Garbage | CD-VII |
| (iii) | | RD 1160m(Khera Khurd) | Malba & Garbage | CD-VII |
| (iv) | | Rd 2400m(Khera Khurd) | Industrial Waste of DSIIDC area | CD-VII |
| 15(i) | Mungeshpur Drain | Between RD 37550 to RD 36850(Near village Mungeshpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (ii) | | Between RD 18000m to RD 18500m(Near Village Kanjhawala) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 16(i) | Bajitpur Drain | RD 2950m to RD 3150m(Near Village Salahpur) | Polythene bags, Garbage, House hold waste, cowdung etc. | CD-VIII |
| (ii) | | RD 6900m to RD 7500m(Near Village salahpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 17(i) | Bawana Drain | RD 9100m to RD 9400m(Near bridge at Bawana-Auchandi Road) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (ii) | | RD 2500 to RD 3000m(Near Village Chandpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (iii) | | RD 0m to RD 500m(Near SDM office Kanjhawala) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 18 | Rasool Pur Drain | RD 500m to RD 750m(In the portion of village Rasoolpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 19(i) | Sultanpur Drain | RD 3700m to RD 3900m(upstream & downstream culvert of Kanjhawala) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (ii) | | RD 5200m to 7200m | Polythene bags, Garbage, House hold waste etc. | CD-VIII |

| | | | | |
|---------|--------------|---|----------------------|-------|
| | | RD 2600 m to 2700 m Swaroop Nagar Colony | House waste material | CD-VI |
| | | RD 2850 m to 3000 m Swaroop Nagar Colony | House waste material | CD-VI |
| | | RD 3450 m to 3550 m Swaroop Nagar Colony | House waste material | CD-VI |
| 2110 | Burari Creek | RD 380 m Sushant Vihar Pucca Nalla | House waste material | CD-VI |
| (ii) | | RD 450 m, Ibrahimpur Nathupura mod (culvert) | House waste material | CD-VI |
| (iii) | | RD 1070 m, Gorakhnath Mandir, Kadi Vihar | House waste material | CD-VI |
| (iv) | | RD 1100 m, Gali No. 4, D-Block, Kadi Vihar | House waste material | CD-VI |
| (v) | | RD 1200 m, Gali No. 3, D-Block, Kadi Vihar | House waste material | CD-VI |
| (vi) | | RD 1280 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (vii) | | RD 1360 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (viii) | | RD 1405 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (ix) | | RD 1435 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (x) | | RD 1502 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (xi) | | RD 1540 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (xii) | | RD 1770 m, Nathu Colony | House waste material | CD-VI |
| (xiii) | | RD 1860 m, Left side - Nathu Colony, Saroop Vihar Right side - Sunday bazaar road | House waste material | CD-VI |
| (xiv) | | RD 2120 m, Left side - Indraprastha Colony Right side - Saroop Vihar | House waste material | CD-VI |
| (xv) | | RD 2610 m, Rajender Prasad Marg, Left side - Indraprastha Colony Right side - Chhat Ghat | House waste material | CD-VI |
| (xvi) | | RD 2900 m, Left side - Saroop Nagar Burari road Right side - Indraprastha Colony | House waste material | CD-VI |
| (xvii) | | RD 4150 m, Left side - West Kamal Pur Right side - Janta Vihar | House waste material | CD-VI |
| (xviii) | | RD 4440 m, Left side - West Kamal Pur Right side - Samta Vihar | House waste material | CD-VI |
| (xix) | | RD 5380 m, Harit Vihar | House waste material | CD-VI |

| | | | | |
|---------|---------------|--|----------------------|-------|
| | | Right side - Bagmati river RD 6280 m | | |
| | | Left side - Pepsi road pulla, A 2 Block Sant Nagar | | |
| | | Right side - Himgiri Enclave RD E500 m | House waste material | CD-VI |
| (xxiii) | | Main road Burari Crossing Left side - A-1 Block, Bengali Colony Right side - Jharoda Dairy RD 7635 m, | Cow dung | CD-VI |
| (xxiv) | | Left side - A-1 Block Bengali Colony Right side - Dargah Jurgle RD 8235 m, | Cow dung | CD-VI |
| (xxv) | | Left side - Jharoda Hardev Nagar Right side - Nirankari maidan RD 13000 m, | Solid waste | CD-VI |
| 22(i) | Drain No.6 | X-ing of Ramdev Marg at Singhu Border | | |
| (ii) | | RD 12300 m, Singhu Village | Solid waste | CD-VI |
| (iii) | | RD 12200 m, Singhu Village | Solid waste | CD-VI |
| (iv) | | RD 12100 m, Singhu Village | Solid waste | CD-VI |
| (v) | | RD 2610 m, Jindpur Village | Solid waste | CD-VI |
| (vi) | | RD 2590 m, Jindpur Village | Solid waste | CD-VI |
| (vii) | | RD 2370 m, Mukhmelpur Village | Solid waste | CD-VI |
| (viii) | | RD 2360 m, Mukhmelpur Village | Solid waste | CD-VI |
| (ix) | | RD 2340 m, Mukhmelpur Village | Solid waste | CD-VI |
| (x) | | RD 2320 m, Mukhmelpur Village | Solid waste | CD-VI |
| (xi) | | RD 2300 m, Mukhmelpur Village | Solid waste | CD-VI |
| (vii) | | RD 12100 m, Singhu Village | Malba | CD-VI |
| (viii) | | RD 2610 m, Jindpur Village | Malba | CD-VI |
| (ix) | | RD 2590 m, Jindpur Village | Malba | CD-VI |
| (x) | | RD 2370 m, Mukhmelpur Village | Malba | CD-VI |
| (xi) | | RD 2360 m, Mukhmelpur Village | Malba | CD-VI |
| 23(i) | Jagatpur Bund | RD 0m(Milan Vihar T-point RME) | Gobar(Cow dung) | CD-VI |
| (ii) | | RD 800m(Jagatpur village) | Malba | CD-VI |
| (iii) | | RD 900m(Jagatpur Village) | Malba | CD-VI |
| (iv) | | RD 1150m(Jagatpur Village) | Gobar(Cow dung) | CD-VI |
| (v) | | RD 1300m(jagatpur Village) | Malba | CD-VI |
| (vi) | | Rd 1470m(Ramp No. 2, Jagatpur Village) | Malba | CD-VI |
| (vii) | | RD 16050m(Jagatpur Village) | | CD-VI |

| | | | | |
|--------|---------------------|---|----------------------|-------|
| (vi) | | RD 16700m, Jaganpur Village | Gobar (Cow Dung) | CD-VI |
| (vii) | | RD 17400m, Mang No. 3, Jagdhar Village | House hold waste | CD-VI |
| (viii) | | RD 3350m, Hanuman Chowk, Jagdhar Village | House hold waste | CD-VI |
| (ix) | | RD 4388m USB Boundary Wazirpur | House hold waste | CD-VI |
| 24(i) | RME | RD 15500m Baba Colony | Gobar (Cow Dung) | CD-VI |
| (ii) | | RD 16000m, Apex Public School | House waste material | CD-VI |
| (iii) | | RD 17400m, Jharoda Part-I | House waste material | CD-VI |
| (iv) | | RD 17500m, Jharoda Part-II | Solid waste | CD-VI |
| (v) | | RD 18300m, Gali No.15, Jharoda Harijan Basti | House waste material | CD-VI |
| 25(i) | Burari Drain | RD 3475 m, Jogi Chaupal | House hold waste | CD-VI |
| (ii) | | RD 3900 m to RD 4100 m, Sunil Colony | Gobar(Cow dung) | CD-VI |
| (iii) | | RD 4320 m, Saleem Pur Maira | House hold waste | CD-VI |
| (iv) | | RD 4870 m, Parshuram Enclave | House hold waste | CD-VI |
| (v) | | RD 5860 m, Burari Pulia | House hold waste | CD-VI |
| (vi) | | RD 5875 m, Burari Pulia | House hold waste | CD-VI |
| 26(i) | Toe Drain | RD 300 m, Baba Colony mod | House hold waste | CD-VI |
| (ii) | | RD 1250 m, Sant Nagar | House hold waste | CD-VI |
| (iii) | | RD 3200 m, Gali No. 15, Jharoda Harijan Basti | House hold waste | CD-VI |
| (iv) | | RD 2640 m, Jharoda Part-I | House hold waste | CD-VI |
| 27 | Link Drain No.II | RD 495 m, Gali No. 10, Sangam Vihar | House hold waste | CD-VI |
| | Total No. of Points | 134 | | |

GOVT. OF NCT OF DELHI
 OFFICE OF THE CHIEF ENGINEER (I&F)
 IRRIGATION AND FLOOD CONTROL DEPARTMENT,
 L.M.BUND OFFICE COMPLEX:SHASTRI NAGAR:DELHI-110031
 Ph.: 011-22424989, E-mail: ceifcd@gmail.com



No. CEF/EO-I/IDI/2015-16/

Dated:

To

The Commissioner,
 North Delhi Municipal Corporation,
 E-Block, 4th Floor,
 Dr. Shyama Prasad Mukherji Civic Centre,
 Jawahar Lal Nehru Marg,
 New Delhi-110002.

Sub:- Regarding illegal dumping of malba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department. -Obstructions in the flow in the drain thereof

Sir,

Please find enclosed herewith the list of drains belonging to Irrigation & Flood Control Department, showing the locations wherein the waste/garbage is being thrown by the residents of nearby locality local people at various points of drains falling in the area of North Delhi Municipal Corporation.

Since the flood season is approaching fast and this department has undertaken the work of desilting/removal of obstructions of the drains as such it is requested that directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during the ensuing monsoons.

This may please be given Top Priority.

Yours faithfully,

Encl: (As above)

(V.K. JAIN)
 CHIEF ENGINEER (I&FC)

No. CEF/EO-I/IDI/2015-16/ 5947-56

Dated: 10-5-16

Copy forwarded for information to:-

1. The Special Secretary (I&FC), Govt. of NCT of Delhi, 5/9, under hill road, Delhi.
2. Superintending Engineers FC-II, & FC-III, I&FC Deptt. Govt. of NCT of Delhi.
3. Executive Engineers CD-II, CD-VI, CD-VII, CD-VIII, CD-X & CD-XII of I&FC Department, Govt. of NCT of Delhi.



copy to NABE
 11/5/16
 T-28
 Jh Karna JRE

CHIEF ENGINEER (I&FC)

**STATUS OF ILLEGAL DUMPING OF MALBA, (COW DUNG), AND WASTE FROM THE ILLEGAL
SLAUGHTER HOUSES INTO THE DRAINS BELONGING TO I&FC DEPARTMENT THEREBY CAUSING
OBSTRUCTIONS IN THE SMOOTH FLOW IN THE JURISDICTION OF NORTH DELHI MUNICIPAL
CORPORATION (NORTH DMC)**

| S. No. | Name of the drain | R.D. | Type of Waste/Obstructions | Division of I&FC Deptt |
|--------|--|---|--|------------------------|
| 1. | Jahangir puri drain | RD.0m. to 5470m. | There is no dumping of malba, garbage, (cow dung) & waste from illegal slaughter houses into the Jahangir puri drain | CD-X, |
| 2. | Supplementary drain (Through catch water drain) | RD.17900m. | cow dung | CD-II |
| 3. | Kirari Suleiman Nagar Drain | RD.1772m. | cow dung | CD-XII |
| | | RD.1975m. | cow dung | CD-XII |
| | | RD.3190m. | cow dung | CD-XII |
| | | RD.3200m. | cow dung | CD-XII |
| | | RD.3240m. | cow dung | CD-XII |
| | | RD.3250m. | cow dung | CD-XII |
| | | RD.3260m. | cow dung | CD-XII |
| | | RD.3280m. | cow dung | CD-XII |
| | | RD.3290m. | cow dung | CD-XII |
| | -Do- (culverts) | RD.1875m., 1925m., 2239m., 2510m., 2700m., 3100m., 3350m., 3700m. and 3850m. | House hold waste including malba/rubbish and polythene bags etc. | CD-XII |
| 4. | Ghoga Drain | RD.2300m. left bank. | Dairy waste | CD-VII, |
| 5. | Bawana Escape Drain | RD.4165m. R/B RD.5200m. L/B RD.5700m. L/B RD.6100m. R/B RD.6350m. R/B & RD.6850m. R/B | Industrial Waste | CD-VII |
| 6. | Khera Khurd Link Drain | RD.0m. to RD.600m. R/B & RD.1160m. R/B | Malba/Domestic Waste material | CD-VII |
| 7. | Sanoth Link Drain | RD.860m. R/B | Malba/Domestic Waste material | CD-VII |
| 8. | Bawana Escape Drain | RD.19100m. RD.19200m. | Malba and Garbage | CD-VII |

| | | | | |
|-----|----------------------|--|--|---------|
| 9. | Tikri Khurd Drain | RD.1400m. | Malba and Garbage | CD-VII |
| 10. | Khera Kalan Drain | RD.0m. | Malba and Garbage | CD-VII, |
| 11. | Allpur Link Drain | RD.0m., RD.150m., RD.435m., RD.660m. | Malba and Garbage | CD-VII, |
| 12. | Nangloi Drain | RD.0m. to RD.2100m. | Malba and Garbage | CD-VII |
| 13. | Bankner Link Drain | RD.0m. to RD.5400m. | Malba and Garbage | CD-VII |
| 14. | Naya Bans Link Drain | RD.0m. to RD.3000m. | Malba and Garbage | CD-VII |
| 15. | Bawana Escape Drain | RD.10555m. to RD.13555m. | Malba and Garbage | CD-VIII |
| 16. | Rasoolpur drain | RD.650m. to RD.750m. | Excessive quantity of cow dung on routine basis. | |
| 17. | Najafgarh Drain | RD.49480m. to RD.51232m. | Building rubbish | CD-II |
| | | RD.51819m. to RD.53198m. | Cow dung | CD-II |
| | | RD.45350m. | Building rubbish | CD-II |
| | | RD.46605m. | Building rubbish | CD-II |
| | | RD.45825m. | Building rubbish | CD-II |
| | | RD.46125m. | Building rubbish | CD-II |
| | | RD.46250m. | Building rubbish | CD-II |
| | | RD.48710m. | Building rubbish | CD-II |
| | | RD.48910m. | Building rubbish | CD-II |
| | | RD.49468m. | Building rubbish | CD-II |
| 18. | Burari Creek | RD 6500m to RD 7100m | Cow dung mixed with water from Jharoda Dairy | CD-VI |
| 19. | Drain No.6 | RD 2315m to RD 2600m and RD 11850m to RD 120000m | Malba, garbage, gohar | CD-VI |
| 20. | RME | RD 13000m to RD 14000m, RD 14700m to RD 15500m, RD 16000m to RD 16400m & RD 18000m | Malba, garbage, gohar | CD-VI |
| 21. | Burari Drain | Near Sunil Colony, Mangu ka Peda, Vijay Colony, Paradhan Colony Near Schhol, Burari Culvert, Baba Colony | Malba, garbage, gohar | CD-Vi |
| | | Near Ram Ghat | Malba | CD-VI |
| 22. | Jagatpur Bund | TOTAL NO OF POINTS/LOCATIONS = 71 NOS. | | |

Urgent/Out today

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
KASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- ifcdxii@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

No: - T-28/CE-XII/2016-17/

797-800

Dated: 4-5-2016

Engineer Officer-I
O/o Chief Engineer, I&FC
Govt. of Delhi
4th Floor Kashmere Gate
Delhi.

Sub:- Regarding illegal dumping of mulba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department.

Sir,

With reference to your office letter No. CEF/EO-I/SBA/2015-16/5565-80 dated 02.05.16 on the above noted subject, please find enclosed herewith the requisite information in the prescribed Proforma as desired therein, pertaining to the jurisdiction of this division. The detail as enclosed has already been e-mailed on 03.05.16.

Yours faithfully

Encl:- As above (01 sheets)



(S.K. SHARMA)

EXECUTIVE ENGINEER, CD-XII

Dated: 4-5-2016

No: - T-28/CD-XII/2016-17/

797-800

Copy forwarded to:-

1. Chief Engineer, (I&FC Deptt.), Govt. of Delhi, L.M. Bundh Office Complex, Shastri Nagar, Delhi-11003 for kind information.
2. Superintending Engineer, FC-II, I&FC Deptt., Govt. of Delhi, Rohini Office Complex, Rohini, Delhi for kind information.
3. Assistant Engineer-I, II & III CD-XII.



EXECUTIVE ENGINEER, CD-XII

T-28/16

1. State Regarding illegal dumping of malba, gobar, and waste, from illegal slaughter houses into the drain under the jurisdiction of CD-XII.

| S.No | Name of Drain | RD | Type of waste |
|--------|--|--|--|
| 1 | Kirari Suleman Nagar Drain | | |
| (i) | --do-- | 1722m | Gobar |
| (ii) | --do-- | 1975m | Gobar |
| (iii) | --do-- | 2510m | Heavy silt laden discharge from DJB's Nangloi Treatment Plant |
| (iv) | --do-- | 3190m | Gobar |
| (v) | --do-- | 3200m | Gobar |
| (vi) | --do-- | 3240m | Gobar |
| (vii) | --do-- | 3250m | Gobar |
| (viii) | --do-- | 3260m | Gobar |
| (ix) | --do-- | 3280m | Gobar |
| (x) | --do-- | 3290m | Gobar |
| (xi) | --do--(culverts) | 1875m, 1925m, 2239m, 2510m, 2700m, 3100m, 3350m, 3700m and 3850m | House hold waste including malba/rubbish and polythence bags. Etc. |
| 2 | Channels | | |
| (i) | Feeder channel form Keshopur Treatment Plant to Tilangpur Kotla pump House | Between RD 2000m to RD 3500m | All type of house hold waste, building rubbish and gobar. |


EXECUTIVE ENGINEER, CD-XII

OFFICE OF THE ASSISTANT ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT GOVT. OF DELHI,
BASAI DARAPUR, OPP. ESI HOSPITAL, DELHI-110027
E-mail:- ifccdxi@gmail.com, phone/FAX NO. 011-25172699 (Off.)

Dated 2.5.16

No. A.E II/CD XII/MISC/2016-17/ 19

To,

The Executive Engineer,
Civil Division No. XII
Basai Dara pur
Delhi

Sub: Regarding illegal dumping of mulba, gobar (cow dung) and waste from the illegal slaughter houses into the drain belonging to I & Fc Department.

Sir,

Please refer to office endorsement no T-28/CDXII/16-17/411 Dated 21/04/2016 to Submit the report of all illegal dumping of mulba, gobar (cow dung) and waste from the illegal slaughter houses into the drain belonging to I & FC Department.

Below are the Details:

| S.No. | Name of Drain | R.D. | Type of Waste |
|-------|---------------|----------|-----------------------|
| 1 | K.S.N Drain | RD 1722m | Gobar |
| 2 | K.S.N Drain | RD 1975m | Gobar |
| 3 | K.S.N Drain | RD 3190m | Gobar |
| 4 | K.S.N Drain | RD 3200m | Gobar |
| 5 | K.S.N Drain | RD 3240m | Gobar |
| 6 | K.S.N Drain | RD 3250m | Gobar |
| 7 | K.S.N Drain | RD 3260m | Gobar |
| 8 | K.S.N Drain | RD 3280m | Gobar |
| 9 | K.S.N Drain | RD 3290m | Gobar |
| 10 | K.S.N Drain | RD 2076m | Garbage(M.C.D Dhalo) |

Office of the EE CD-XII, I&FC

Diary No. 246

Date 2-5-2016

EE
D.A.
D.B.
A.E-I
A.E-II
A.E-III
A.E-IV
A.EHQ.

List already completed
(as obtained from AE-I
A.E-II/ES sent for
mail to CD-XII/16-17/411
Hard copy has sent. 4/5/16
3/11/16


22/05/2016
ASSISTANT ENGINEER-II

T-28

REMINDER
MOST IMMEDIATE

GOVT. OF NCT OF DELHI
OFFICE OF THE CHIEF ENGINEER (I&F)
IRRIGATION AND FLOOD CONTROL DEPARTMENT,
L.M. BUND OFFICE COMPLEX: SHASTRI NAGAR: DELHI-110031
Ph.: 011-22424989, E-mail: ceifcd@gmail.com

Dated: 02/05/16

No.CEF/E.O.-I/SBA/2015-16/ 5565-80

To

The Executive Engineers,
Civil Division No. I, II, IV, V, VI, VII, VIII, IX, XI, XII & XIII
Irrigation and Flood Control Department
Govt. of NCT of Delhi


Sub: Regarding illegal dumping of mulba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department.

Sir,

Please refer to this office letter No.CEF/EO-I/SBA/2015-16/4415-33 dated 07.04.2016 vide which information regarding illegal dumping of mulba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department was sought by this office in the prescribed format as given below. In this regard it is regretted to mention that your division has not forwarded the information. It is once again requested to please send the information in the format given below so that the matter can be taken up with the appropriate authority.

| S. No. | Name of the drain | R.D. | Type of waste |
|--------|-------------------|------|---------------|
| | | | |

This may please be given "Top Priority."

Yours faithfully

(PADAM SINGH)
ENGINEER OFFICER-I

Dated: 02/05/16


No.CEF/E.O.-I/SBA/2015-16/ 5565-80

Copy to:

1. Chief Engineer (I&FC), Govt. of NCT of Delhi.
2. All Superintending Engineers, I&FC Department, Govt. of NCT of Delhi.

Office of the EE CD-XI, I&F
Discy No. 257
Date 3/5/16

AE-III
AE-IV
AE-HQ

Sub. Sent thr.
e-mail & hand
copy kept in dept

ENGINEER OFFICER-I
4/5/16

T-28



GOVT. OF NCT OF DELHI
 OFFICE OF THE CHIEF ENGINEER (I&F)
 IRRIGATION AND FLOOD CONTROL DEPARTMENT,
 L.M. BUND OFFICE COMPLEX: SHASTRI NAGAR: DELHI-110031
 Ph.: 011-22424989, E-mail: ceifcd@gmail.com

No.CEF/E.O.-I/Desilting/2016/

Dated:

To

The Chief Executive Officer,
 Delhi Jal Board,
 Varunalaya Phase-II,
 Jhandewalan, Karol Bagh,
 New Delhi.

Sub: Problem of Siltation from Nagloi Delhi Jal Board Water Treatment Plant in Kirari Suleiman Nagar Drain.

Sir,

It has been reported by the Executive Engineer Civil Division -XII of this department that heavy silt from the waste water treatment plants of Delhi Jal Board has been discharged into the Kirari Suleiman Nagar Drain belonging to Irrigation and Flood Control Department which is violation of the MOU and the directions of the Hon'ble National Green Tribunal. This continuous flow of waste water containing huge amount of silt is creating choking of the drain and there by resulting into the back flow in the drains that outfall into the Kirari Suleiman Nagar Drain. It is not out of place to mention that a letter in this regard has already been written by the Executive Engineer CD-XII of this department to the Executive Engineer Delhi Jal Board on dated 13.04.2016 and it is subsequent reminder has also been sent on dated 28.04.2016 (copy enclosed) but it is regretted to mention that nothing has been done so far. Since the monsoon season is approaching fast and this continuous flow waste water carrying huge amount of silt may causes problem of back flow of water in those drains that are out falling into the Kirari Suleiman drain, thereby causing serious water stagnation in the adjoining areas.

Keeping in view the above it is requested that direction may be given to the concerned Executive Engineer of your department to make necessary arrangements to minimize the flow of silt and to remove the silt from the drain on regular basis so that the free flow can be maintained.

This may please be treated as most urgent.

Encl: (As above)

Yours faithful

(V.K. JAI)
 CHIEF ENGINEER (I&F)

o/055:COXII
 No. 7-28/CO-28/16-17/830 Bt. 6
 Copy forwarded to:-
 (1) AE-II for u/s as per Xa
 (2) A/In. for ref. & records
 Encl: 2

T-28

No.CFF/E.O.-I/Desilting/2016/ 5612

Dated: 04/05/16

Copy to:-

1. Member (Water), Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, Karol Bagh, New Delhi.
2. Secretary, Irrigation & Flood, Govt of NCT of Delhi, 5/9 Under Hill Road, Delhi
3. Special Secretary, Irrigation & Flood, Govt of NCT of Delhi, 5/9 Under Hill Road, Delhi.
4. The Superintending Engineer FC-II, I&FC Department, Govt. of NCT of Delhi, with the directions to inspect the site and submit report on weekly basis.
5. Executive Engineer CD-XII, I&FC Department, Govt. of NCT of Delhi with reference to his office letter No.T-28/CD-XII/2016-17/623 dated 28.04.2016.

Office of the EE CD-XII, I&FC

Diary No. 262 | Est.

Date 4/5/16

| |
|--------|
| Est. |
| E-I |
| AE-II |
| AE-III |
| AE-IV |
| AE HQ. |

pl monitor & submit report

X

CHIEF ENGINEER (I&FC)

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI D/RA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail: ifccdrji@gmail.com. Phone/FAX NO. 011-25172699 (Off.)

Dated 06.01.2024

No: - T-28/CD-XII/2023-24/ 57189-92

To,
The Deputy Commissioner,
Narela Zone, North DMC,
Zonal Office Narela Delhi.

Sub: Regarding Grant of permission/NOC for Disposal of floating material/Garbage removed from KSN (Kirari Suleman Nagar Drain) and Irrigation Channels into the MCD Dhalao/Compactors on Nangloi Najafgarh Road/SYED NANGLOI.

Sir,

Please refer to this office letters dated 27.05.2017 and 19.06.2017 (copy enclosed) and CE (I&FC) letter dated 28.05.2014 addressed to Commissioner, North DMC on the subject cited above vide which repeated requests have been made to allow I&FC Deptt. to dispose off the floating material etc. removed by the contractors of I&FC Deptt. from the KSN Drain into the Dhalaos already existing on Najafgarh-Nangloi Road. In this connection, it would not be out of the context to mention that the Kirari Suleman Nagar Drain and Irrigation Channels under I&FC Department experience illegal Dumping of Floating Materials in the form of household waste and polythene bags etc. which have to be removed from the Drain/Irrigation Channels regularly. However, there is a persistent problem of disposal of the floating materials as the Supervisor of the Dhalaos/Compactors in the area refuse to accept floating materials from any source other than MCD. Moreover, one of the Dhalaos at Nangloi Najafgarh Road appears to have stopped functioning but disposal of garbage/household waste is continuous on the Dhalao Site which has already been intimated vide this office letter dated 05.06.2023 (Copy enclosed). The Apex Authorities have taken a very serious view on the presence of floating materials in I&FC Drains and have time and again directed to ensure the removal of same and disposal on regular basis. Though I&FC is removing the floating materials on a regular basis, at the same time problems are being faced in its disposal.

Accordingly, in view of above, it is requested to direct the concerned officials to allow I&FC department to dispose off the floating materials removed from KSN Drain/Irrigation Channels into the nearby Dhalaos/Compactors near Nangloi Najafgarh Road/Syed Nangloi area.

This may please be given **TOP PRIORITY**.

Encl:- As above

Yours faithfully

A
(ANURAG JAIN)

EXECUTIVE ENGINEER, CD-XII

Dated

No: - T-28/CD-XII/2023-24/

Copy forwarded to:-

1. The Chief Engineer, Zone-I Irrigation and Flood Control Department, L.M. Bund Office, Shastri Nagar, New Delhi- 110031
2. The Suprintending Engineer, Flood Circle-II, Irrigation and Flood Control Department, Rohini Office Complex, Rohini, Sector-15, New Delhi-110085.
3. The Assistant Engineer-I, CD-XII (I&FC Department)

EXECUTIVE ENGINEER, CD-XII

106

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT GOVT. OF DELHI,
BASAI DARAJA FUR OPP. ES HOSPITAL, DELHI-110027
E-mail: ifccdxi@gmail.com phone: FAX NO. 011-25172699 (Off)

No T-28/CD-XII/2016-17/ 553-62

dated 27/5/17

The Deputy Commissioner (Narela Zone)
North Delhi Municipal Corporation,
Zonal Building, Narela
Delhi-110043

Sub:- Regarding illegal dumping of Malba (Building rubbish), Gobar (Cow Dung) and household waste including polythene bags on the banks of Kirari Suleman Nagar(KSN) Drain (from downstream of Rohtak Road up to Outfall Point into Supplementary Drain).

Sir,

Kindly refer to this office letter No T-28/CD-XII/2016-17/5736 dt: 24.03.2017, on the subject cited above, vide which it was requested to direct the concerned staff under your control to take appropriate action to curb the practice of illegal dumping of Malba (Building Rubbish), Gobar, Household Waste etc. on the banks of Kirari Suleman Nagar Drain. The field staff during recent site visits have observed and again reported that some of the reaches of the Kirari Suleman Nagar Drain (details enclosed) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc on the banks as well as in the drain. The local residents and dairy owners have been requested a number of times to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Also at some locations, there is acute problem of illegal dumping/emptying of septic tankers into the drain, the details of which are also enclosed herewith. Moreover, this office is not equipped with appropriate watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

A number of requests have been made in the past to North DMC, wherein details as regards to the specific locations, where this menace is experienced the most were furnished, but no concrete action has been observed till date. In this connection please find enclosed herewith, a copy of CE (I&FC) office letter 03.05.2017, addressed to The Commissioner, North DMC, vide which one such request has been sent to your department. It would not be out of the context to mention that the KSN drain is inspected by many apex authorities during the flood season and in spite of our best efforts to keep the drain and banks free from silt, floating material, garbage etc. the drain and its banks appear to be in miserable condition due to this illegal dumping menace. Recently, one such inspection was undertaken by the Court Commissioner appointed by the Hon'ble NGT who took a very serious note of the illegally dumped Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc. Moreover, it also leads to hygienic hazards for the nearby dwellers.

Since the Flood Season is approaching fast and this department has already started preparations for the same, it is requested that necessary directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during ensuing monsoons. It is also requested to kindly furnish the Name and telephone Number of the concerned staff so that the matter can pursued with them directly.

This may please be given TOP PRIORITY.

Yours faithfully,

(ANIL CHAUDHARY)

EXECUTIVE ENGINEER, CD-XII

Encl: As above

No T-28/CD-XII/2016-17/ 553-62

dated: 27/5/17

Copy forwarded to:-

1. Sh. Sukhbir Singh Dalal, Hon'ble Area M.L.A., Mundka Assembly Constituency, Delhi.
2. Sh. Mahender Yadav, Hon'ble Area M.L.A., Vikaspuri Assembly Constituency, Delhi.
3. P.S. to Commissioner, North DMC, E-Block, 4th Floor, Dr. Shyama Prasad Mukherjee Civic Centre, Jawahar Lal Nehru Marg, New Delhi-110002
4. The Chief Engineer (I&FC), GNCTD, L.M.Bund Office Complex, Shastri Nagar, Delhi.
5. The Superintending Engineer, FC-II, I&FC, Rohini, Govt. of NCT of Delhi.
6. The Assistant Commissioner of Police, Nangloi, Delhi Police, Nangloi Police Station, Main Rohtak Road, with the request to increase patrolling in the area to curb the menace of illegal dumping.
7. The Sub Divisional Magistrate (Muzabi Dagh), GNCTD, Nangloi, Main Rohtak Road, New Delhi
8. The Assistant Engineer-II, CD-XII
9. Copy to File No. T-28/CD-XII/16-17

EXECUTIVE ENGINEER, CD-XII

Details of Location where 'Illegal' Dumping/Emptying of Tankers carrying Septic Waste is being Done.

| Name of Drain | R.D. along with Landmark Viz. name of adjoining colony etc. | Division |
|----------------------------|--|----------|
| Kirari Suleman Nagar Drain | RD: 2500m, Left Bank Side, Opposite Shriram Furniture Gallery, Nangloi-Najafgarh Road. | CD-XII |
| | RD: 1400m, Right Bank Side, Downstream of Guru Hargobind Singh Road. | CD-XII |
| | Culvert at RD: 175m to 215m, Ranhola Nilothi Road, Near Outfall Point, Opposite D.J.B. STP (Interceptor Sewer Project) | CD-XII |


AE-II

No T-28/CD-XII/2016-17/

dated

The Deputy Commissioner (Narela Zone),
North Delhi Municipal Corporation,
Zonal Building, Narela,
Delhi-110040.

Sub:- Regarding illegal dumping of Malba (Building rubbish), Gobar (Cow Dung) and household waste including polythene bags on the banks of Kirari Suleiman Nagar Drain.

Si:-

This has reference to the subject cited above. The field staff during recent site visits have observed and reported that some of the reaches of the Kirari Suleiman Nagar Drain (details enclosed) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc on the banks as well as in the drain. The local residents and dairy owners have been requested a number of times to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Moreover, this office is not equipped with appropriate watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

A number of requests have been made in the past to North DMC, wherein details as regards to the specific locations, where this menace is experienced the most were furnished, but no concrete action has been observed till date. In this connection please find enclosed herewith, a copy of CE(I&FC) office letter 10.05.2016, addressed to The Commissioner, North DMC, vide which one such request has been sent to your department. It would not be out of the context to mention that the KSN drain is inspected by many apex authorities during the flood season and in spite of our best efforts to keep the drain and banks free from silt, floating material, garbage etc. the drain and its banks appear to be in miserable condition due to this illegal dumping menace. Moreover, it also leads to hygienic hazards for the nearby dwellers.

Since the Flood Season is approaching fast and this department has already started preparations for the same, it is requested that necessary directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during ensuing monsoons. It is also requested to kindly furnish the Name and telephone Number of the concerned staff so that the matter can pursued with them directly.

This may please be given TOP PRIORITY.

Yours faithfully,

Encl: As above

(ANIL CHAUDHARY)

EXECUTIVE ENGINEER, CD-XII

dated: 24/3/17

No T-28/CD-XII/2016-17/ 5736

Copy forwarded to :-

1. Sh. Sukhbir Singh Dalal, Hon'ble Area M.L.A., Mundka Assembly Constituency, Delhi.
2. Sh. Mahender Yadav, Hon'ble Area M.L.A., Vikaspuri Assembly Constituency, Delhi
3. P.S. to Commissioner, North DMC, E-Block, 4th Floor, Dr. Shyama Prasad Mukherjee Civic Centre, Jawahar Lal Nehru Marg, New Delhi-110002
4. The Chief Engineer (I&FC), GNCTD, L.M.Bund Office Complex, Shastri Nagar, Delhi.
5. The Superintending Engineer, FC-II, I&FC, Rohini, Govt. of NCT of Delhi.
6. The Assistant Engineer-II, CD-XII.
7. Copy to File No. T-28(A)/CD-XII/16-17.

A. Chaudhary
24/3/17
EXECUTIVE ENGINEER CD-XII

OFFICE OF THE CHIEF ENGINEER (I&FC)
 IRRIGATION AND FLOOD CONTROL DEPARTMENT
 GOVT. OF NCT OF DELHI
 No. CEF/EO-I/IDI/2017-18/ 4471-80
 No. 011 22424982
 E-MAIL: cei@delhi.gov.in
 Dated: _____

To
 The Commissioner,
 North Delhi Municipal Corporation,
 E-Block, 4th Floor,
 Dr Shyama Prasad Mukherji Civic Centre,
 Jawahar Lal Nehru Marg,
 New Delhi 110002.

Sub:- Regarding illegal dumping of malba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department. -Obstructions in the flow in the drain thereof

Sir,
 Please find enclosed herewith the list of drains belonging to Irrigation & Flood Control Department, showing the locations wherein the waste/garbage is being thrown by the residents of nearby locality/local people at various points of drains falling in the area of North Delhi Municipal Corporation.

Since the flood season is approaching fast and this department has undertaken the work of desilting/removal of obstructions of the drains as such it is requested that directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during the ensuing monsoons.

This may please be given Top Priority.

Encl: (As above)

Yours faithfully,

(V.K. JAIN)
 CHIEF ENGINEER (I&FC)
 Dated: 03/05/17

No. CEF/EO-I/IDI/2017-18/ 4471-80

Copy forwarded for information to:-

1. Secretary to Secretary(I&F), Govt of NCT of Delhi, Vrunalaya, Karol Bagh, New Delhi.
2. The Special Secretary (I&FC), Govt. of NCT of Delhi, 5/9, under hill road, Delhi.
3. Superintending Engineers FC-II & FC-III, I&FC Deptt. Govt. of NCT of Delhi.
4. Executive Engineers CD-VI, CD-VII, CD-VIII, CD-XI & CD-XII of I&FC Department, Govt. of NCT of Delhi.

copy to
 Mr. V. K. JAIN
 05/05/2017

Office of The Executive Engineers CD XII Delhi
 Dy No... 139
 Date... 11/5/17
 11/5/17

CD-XII
 DB
 28/05/17

CHIEF ENGINEER (I&FC)
 05/05/17
 No. T-28/CD-XII/1613/322 Dt 5/5/17
 Copy for Mr. J. K. JAIN
 AE-I
 for E. E. CD-XII

STATEMENT OF ILLEGAL DUMPING OF MALBA (COW DUNG) AND WASTE FROM THE ILLEGAL SLAUGHTER HOUSES INTO THE DRAINS BELONGING TO I&FC DEPARTMENT THEREBY CAUSING OBSTRUCTIONS IN THE SMOOTH FLOW IN THE JURISDICTION OF NORTH DELHI MUNICIPAL CORPORATION (NDMC)

| Sl. No. | Name of the drain | R.D. alongwith any landmark viz name of the adjoining colony etc | Type of Waste/Obstructions | Division of I&FC Deptt |
|---------|-----------------------------|---|---|------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1(i) | Klraar: Suleman Nagar Drain | RD 175m to RD 215m (Near out fall point into supplementary drain, Opp. DJB Interceptor STP) | Malba | CD-XII |
| (ii) | | RD-1462m (Shiv Ram Park Ext./Shiv Nagar) | Cow dung, mulba, house hold garbage, polythene bage, human excreta etc. dumped in the absence of dalaos | CD-XII |
| (iii) | | RD-1722m (Crossing of Nangloi Najafgarh road) | Do | CD-XII |
| (iv) | | RD 1732m (U/s of Nangloi - Najafgarh road corssing) | Do | CD-XII |
| (v) | | RD 1975 (Kanwar Singh Nagar along Nangloi-Najafgarh Road) | Do | CD-XII |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi-Najafgarh Road) | Do | CD-XII |
| (vii) | | RD 2510m(Near culvert crossing to Kanwar Singh Nagar, opposite Nangkoil STP) | Do | CD-XII |
| (viii) | | RD:2700m (Ram Nagar) | Do | CD-XII |
| (ix) | | Rd 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi of village Qamruddin Nagar & Kabadl Godown area) | Cow dung (gobar) | CD-XII |
| (x) | | RD 3190 (Rajinder Park Ext.) | Do | CD-XII |
| (xi) | | RD 3200m (Rajinder Park Ext.) | Do | CD-XII |
| (xii) | | RD 3240m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xiii) | | RD 3250m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xiv) | | RD 3260m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xv) | | RD 3280m (Extended Abadi Village Qamruddin Nagar) | Do | CD-XII |
| (xvi) | | RD 3290m (Yadav Park) | House hold waste including malba, rubbish and polythene bags in the absence of dalaos. | CD-XII |
| (xvii) | | | Rd 2510 (Near culvert crossing to Kanwar Singh Nagar, Opp. Nangloi WTP) | |

| | | | | |
|-------|--|---|---|---------|
| | | Culverts at RD 2875m (RD 19/25m RD2239m RD2510m(Patwar Singh Nagar Colony) RD 2700m(Ram Nagar) RD 3100m(Daman ddm Nagar) RD 3350m(Rajendra Park) RD 3700m(Yadav Park) | House hold waste including malba, rubbish and polythene bags in the absence of dalaos | CD-VII |
| (xx) | | RD 4100m to RD 7850m(Near Pratap Vihar, Phase I, II, III, Inder Enclave, Nitr Vihar, Agar Nagar, Prem Nagar, I, II & III, Vilaage Kirari & Nithari | House hold waste including malba, rubbish and polythene bags in the absence of dalaos | CD-VII |
| 2(i) | Madanpur Drain | RD 930m (Village Neelwal Abadi, culvert on Neelwal Najafgarh Road) | House hold waste and cow dung | CD-XII |
| (ii) | | RD 3250m (Opp Ganga International School along Dhichaon Kalan-Hiran Kudna Road) | House hold waste and cow dung | CD-XII |
| (iii) | | RD 4100m (Just D/s of Rohtak Road, along Dhichaon Kalan-Hiran Kudna Road) | Rubbish and garbage | CD-XII |
| (iv) | | RD 4800m to 5400m (Portion of Vill Ghevara) | Polythene bags, garbage, house hold waste etc. | CD-VIII |
| (v) | | RD 8000m to 8200m(Portion of vill Madanpur) | Polythene bags, garbage, house hold waste etc. | CD-VIII |
| 3 | Channels | | | |
| (i) | Feeder Channel from Keshopur Treatment Plant to Tilangpur Kotla pump house | Between RD 2000m to RD 3500m | All type of house hold waste, building rubbish and cowdung(gobar). Cowdung mixed with mud from the dalaos situated on the outer side of the channel and in the absence of dalaos waste material is being dumped/thrown on the bank of the channel | CD-XII |
| 4(i) | Supplementary Drain | RD 22471m to RD 24300m(Near Nihal Vihar Area) | Malba, garbage, polythene bags etc. | CD-XI |
| (ii) | | RD 24500m to RD 25000m(Near Chander Vihar) | Malba, garbage, other house hold waste | CD-XI |
| (iii) | | RD 25075m to RD 28080m(Near Nilothi Extention) | Garbage, malba, building waste etc. | CD-XI |
| (iv) | | RD 28080m to RD 31300(Near Nilothi Village) | Malba, building waste etc. | CD-XI |
| (v) | | RD 31300m to RD 34500m(Bapraula Village) | Malba, garbage, polythene waste etc. | CD-XI |
| 5 | Ghogha Drain | RD 2300m(Ghoga) | Dairy waste | CD-VII |
| 6(i) | Bawana Escape Drain | RD 4165m(bawana Industrial Area) | Malba & garbage | CD-VII |
| (ii) | | Rd 5200m(Bawana Industrial Area) | Malba & garbage | CD-VII |
| (iii) | | Rd 5700m(Bawana Industrial Area) | Malba & garbage | CD-VII |
| (iv) | | Rd 6100m(Bawana Industrial Area) | Malba & garbage | CD-VII |

| (vi) | (vii) | (ix) | (x) |
|-------|------------------------|---|---|
| | | RD 250m(Bawana Industrial Area) | Malba & garbage |
| | | RD 6850m(Bawana Industrial Area) | Malba & garbage |
| | | RD 19100m(Budhpur Village) | Malba & garbage |
| | | RD 19200m(Budhpur Village) | Malba & garbage |
| | | RD 10300m(DSIIDC Industrial Area) | Malba & garbage |
| | | RD 13400m(metro Vihar Holambi Kala) | Malba & garbage |
| 7 | Tikri Khurd | RD 1400m(Near Village Khampur) | Malba & garbage |
| 8 | Khera Katan | Rd 0m(Near Railway Crossing) | Malba & Garbage |
| 9(i) | Alipur Link Drain | RD 0m(Near Alipur) | Malba & Garbage |
| (ii) | | RD 150m(Alipur) | Malba & Garbage |
| (iii) | | RD 435m(Alipur) | Malba & Garbage |
| (iv) | | RD 660m(Alipur) | Malba & Garbage |
| 10(i) | Nangloi Drain | RD 250m(Sector-11 road crossing) | Malba & Garbage |
| (ii) | | RD 1030m(Delhi-Bawana road) | Malba & Garbage |
| (iii) | | RD 1480m(Near Shahbad Village Temple) | Malba & Garbage |
| 11 | Sanoth Link Drain | Rd 860m(Sanoth) | Malba & Garbage |
| 12 | Naya Bans Link Drain | RD 350m(Near Metro vihar area) | Domestic Waste |
| 13 | Bankner Link Drain | RD 3510m & RD 3900m(near Pyau Maniyari Road) | Domestic waste & plastic waste |
| 14(i) | Khera Khurd Link Drain | Rd 0m(Khera Khurd) | Malba & Garbage |
| (ii) | | RD 600m(Khera Khurd) | Malba & Garbage |
| (iii) | | RD 1160m(Khera Khurd) | Malba & Garbage |
| (iv) | | Rd 2400m(Khera Khurd) | Industrial Waste of DSIIDC area |
| 15(i) | Mungeshpur Drain | Between RD 37550 to RD 36850(Near village Mungeshpur) | Polythene bags, Garbage, House hold waste etc. |
| (ii) | | Between RD 18000m to RD 18500m(Near Village Kanjhawala) | Polythene bags, Garbage, House hold waste etc. |
| 16(i) | Bajitpur Drain | RD 2950m to RD 3150m(Near Village Salahpur) | Polythene bags, Garbage, House hold waste, cowdung etc. |
| (ii) | | RD 6900m to RD 7500m(Near Village salahpur) | Polythene bags, Garbage, House hold waste etc. |
| 17(i) | Bawana Drain | RD 9100m to RD 9400m(Near bridge at Bawana-Auchandi Road) | Polythene bags, Garbage, House hold waste etc. |
| (ii) | | RD 2500 to RD 3000m(Near Village Chandpur) | Polythene bags, Garbage, House hold waste etc. |
| (iii) | | RD 0m to RD 500m(Near SDM office Kanjhawala) | Polythene bags, Garbage, House hold waste etc. |
| 18 | Rasool Pur Drain | RD 500m to RD 750m(In the portion of village Rasoolpur) | Polythene bags, Garbage, House hold waste etc. |
| 19(i) | Sultanpur Drain | RD 3700m to RD 3900m(upstream & downstream culvert of Kanjhawala) | Polythene bags, Garbage, House hold waste etc. |
| (ii) | | RD 5200m to 7200m | Polythene bags, Garbage, House hold waste etc. |

| | | | | |
|---------|--------------|--|----------------------|-------|
| | | RD 800 m to 850 m, Breakdown of Nangipura Village | House waste material | CD-VI |
| | | RD 2600 m to 2700 m Swaroop Nagar Colony | House waste material | CD-VI |
| | | RD 2850 m to 3000 m Swaroop Nagar Colony | House waste material | CD-VI |
| | | RD 3450 m to 3550 m Swaroop Nagar Colony | House waste material | CD-VI |
| 21(i) | Burari Creek | RD 386 m, Sushant Vihar Pucca Nalla | House waste material | CD-VI |
| (ii) | | RD 450 m, Ibrahimpur Nathupura mod (culvert) | House waste material | CD-VI |
| (iii) | | RD 1070 m, Gorakhnath Mandir, Kadi Vihar | House waste material | CD-VI |
| (iv) | | RD 1100 m, Gali No. 4, D-Block, Kadi Vihar | House waste material | CD-VI |
| (v) | | RD 1200 m, Gali No. 3, D-Block, Kadi Vihar | House waste material | CD-VI |
| (vi) | | RD 1280 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (vii) | | RD 1360 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (viii) | | RD 1405 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (ix) | | RD 1435 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (x) | | RD 1502 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (xi) | | RD 1540 m, Left side - Nathupura Colony Right side - Kadi Vihar | House waste material | CD-VI |
| (xii) | | RD 1770 m, Nathu Colony | House waste material | CD-VI |
| (xiii) | | RD 1860 m, Left side - Nathu Colony, Saroop Vihar Right side - Sunday bazaar road | House waste material | CD-VI |
| (xiv) | | RD 2120 m, Left side - Indraprastha Colony Right side - Saroop Vihar | House waste material | CD-VI |
| (xv) | | RD 2610 m, Rajender Prasad Marg, Left side - Indrasprastha Colony Right side - Chhat Ghat | House waste material | CD-VI |
| (xvi) | | RD 2900 m, Left side - Saroop Nagar Burari road Right side - Indraprastha Colony | House waste material | CD-VI |
| (xvii) | | RD 4150 m, Left side - West Kamal Pur Right side - Janta Vihar | House waste material | CD-VI |
| (xviii) | | RD 4440 m, Left side - West Kamal Pur Right side - Samta Vihar | House waste material | CD-VI |
| (xix) | | RD 5380 m, Harit Vihar | House waste material | CD-VI |

| | | | | |
|---------|---------------|--|--|----------------|
| (xv) | | RD 5960 m, Main road Himgiri Enclave RD 6100 m | House waste material House waste material | CD-VI CD-VI |
| (xvi) | | Left side - Himgiri Enclave Right side - Baghatpat road RD 6280 m. | House waste material | CD-VI |
| (xvii) | | Left side - Pepsi road puka, A 2 Block Sant Nagar Right side - Himgiri Enclave RD 6500 m, | House waste material | CD-VI |
| (xxiii) | | Main road Burari Crossing Left side - A-1 Block, Bengali Colony Right side - Jharoda Dairy RD 7635 m, | Cow dung | CD-VI |
| (xxiv) | | Left side - A-1 Block Bengali Colony Right side - Dargah, Jungle RD 8235 m, | Cow dung | CD-VI |
| (xxv) | | Left side - Jharoda Hardev Nagar Right side - Nirankari maidan RD 13000 m, | Solid waste | CD-VI |
| 22(i) | Drain No.6 | X-ing of Ramdev Marg at Singhu Border | | |
| (ii) | | RD 12300 m, Singhu Village | Solid waste | CD-VI |
| (iii) | | RD 12200 m, Singhu Village | Solid waste | CD-VI |
| (iv) | | RD 12100 m, Singhu Village | Solid waste | CD-VI |
| (v) | | RD 2610 m, Jindpur Village | Solid waste | CD-VI |
| (vi) | | RD 2590 m, Jindpur Village | Solid waste | CD-VI |
| (vii) | | RD 2370 m, Mukhmelpur Village | Solid waste | CD-VI |
| (viii) | | RD 2360 m, Mukhmelpur Village | Solid waste | CD-VI |
| (ix) | | RD 2340 m, Mukhmelpur Village | Solid waste | CD-VI |
| (x) | | RD 2320 m, Mukhmelpur Village | Solid waste | CD-VI |
| (xi) | | RD 2300 m, Mukhmelpur Village | Solid waste | CD-VI |
| (xii) | | RD 12100 m, Singhu Village | Malba | CD-VI |
| (xiii) | | RD 2610 m, Jindpur Village | Malba | CD-VI |
| (xiv) | | RD 2590 m, Jindpur Village | Malba | CD-VI |
| (xv) | | RD 2370 m, Mukhmelpur Village | Malba | CD-VI |
| (xvi) | | RD 2360 m, Mukhmelpur Village | Malba | CD-VI |
| 23(i) | Jagatpur Bund | RD 0m(Milan Vihar T-point RME) | Gobar(Cow dung) | CD-VI |
| (ii) | | RD 800m(Jagatpur village) | Malba | CD-VI |
| (iii) | | RD 900m(Jagatpur Village) | Malba | CD-VI |
| (iv) | | RD 1150m(Jagatpur Village) | Gobar(Cow dung) | CD-VI |
| (v) | | RD 1300m(jagatpur Village) | Malba | CD-VI |
| (vi) | | Rd 1470m(Ramp No. 2, Jagatpur Village) | Malba | CD-VI |
| (vii) | | RD 16050m(Jagatpur Village) | | CD-VI |

| | | | | |
|-------|---------------------|---|----------------------|-------|
| | | RD 1690m Jagatpur Village | Gobar (Cow dung) | CD-VI |
| | | RD 1750m Ramp No 3 Jagatpur Village | House hold waste | CD-VI |
| (x) | | RD 3350m Hanuman Chowk Jagatpur Village | House hold waste | CD-VI |
| (xi) | | RD 4388m Ujb Boundary Wazirpur | House hold waste | CD-VI |
| 24(i) | RME | RD 15500m, Baba Colony | Gobar (Cow Dung) | CD-VI |
| (ii) | | RD 16000m, Apex Public School | House waste material | CD-VI |
| (iii) | | RD 17400m, Jharoda Part-I | House waste material | CD-VI |
| (iv) | | RD 17500m, Jharoda Part-II | Solid waste | CD-VI |
| (v) | | RD 18300m, Gali No.15, Jharoda Harijan Basti | House waste material | CD-VI |
| 25(i) | Burari Drain | RD 3475 m, Jog Chaupal | House hold waste | CD-VI |
| (ii) | | RD 3900 m to RD 4100 m, Sunil Colony | Gobar (Cow dung) | CD-VI |
| (iii) | | RD 4320 m, Saleem Pur Majra | House hold waste | CD-VI |
| (iv) | | RD 4370 m, Parshuram Enclave | House hold waste | CD-VI |
| (v) | | RD 5860 m, Burari Pulla | House hold waste | CD-VI |
| (vi) | | RD 5875 m, Burari Pulla | House hold waste | CD-VI |
| 26(i) | Toe Drain | RD 300 m, Baba Colony mod | House hold waste | CD-VI |
| (ii) | | RD 1250 m, Sant Nagar | House hold waste | CD-VI |
| (iii) | | RD 3200 m, Gali No. 15, Jharoda Harijan Basti | House hold waste | CD-VI |
| (iv) | | RD 2640 m, Jharoda Part-I | House hold waste | CD-VI |
| 27 | Link Drain No.II | RD 495 m, Gali No. 10, Sangam Vihar | House hold waste | CD-VI |
| | Total No. of Points | 134 | | |

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT GOVT. OF DELHI,
B/SAI DARAPUR, OPP. ESI HOSPITAL, DELHI-110027
E-mail: ifcndxii@gmail.com, phone/FAX NO. 011-25172699 (Off.)

No T- 28 /CD-XII/2016-17/ 844 → 49
The Executive Engineer (M-I),
Narela Zone, North D.M.C.,
Zonal Building, Narela,
Delhi - 110040.

dated: 19/6/17
The Executive Engineer (M-II),
Narela Zone, North D.M.C.
Zonal Building, Narela
Delhi - 110040

Sub: Regarding Grant of permission/NOC for Disposal of floating material/Garbage removed from KSN (Kirari Suleman Nagar Drain) and its Banks, into the North DMC Dhalaos on Nangloi Najafgarh Road.

Sir,

This has reference to the subject cited above. The reach of Kirari Suleman Nagar Drain from Downstream of Rohtak Road Culvert up to its Outfall point into the Supplementary Drain falls under the jurisdiction of this Civil Division. This Division has almost completed the desilting work in the reaches of the KSN Drain and the scope of the work also involves removal of floating material from the drain during the maintenance period. The field staff during recent site visits have observed and reported time and again that some of the reaches of the Kirari Suleman Nagar Drain (details enclosed) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc on the banks as well as in the drain mainly due to absence of adequate number of Dhalaos in the nearby vicinity. The local residents and dairy owners have been requested a number of times to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Moreover, this office is not equipped with appropriate watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

In this connection, may please also refer to CE(I&FC) letter dt: 28.05.2014 (copy enclosed) addressed to The Commissioner, North DMC, wherein a request was made to issue directions for providing new Dhalaos at suitable locations, so that the residents may dispose the garbage at such Dhalaos, but till date no action has been taken in this regard. As such, the residents are disposing their household garbage on the banks of the KSN Drain on regular basis and in spite of our best efforts to keep the drain and its banks free from silt/floating material/garbage, the drain and its banks appear to be in a miserable condition and the work of cleaning and desilting has to be taken up by I&FC again and again..

Accordingly, in view of above, it is requested that till the time, the provision of New Dhalaos is made by North DMC, I&FC may be allowed to dispose off the floating material etc. removed by the contractors of I&FC Deptt. from the KSN Drain into the Dhalaos already existing on Najafgarh-Nangloi Road.

This may please be given PRIORITY.

Encl: As above

No. T- 28 /CD-XII/2016-17/ 844 → 49
Copy forwarded to :-

1. Sh. Sukhbir Singh Dalal, Hon'ble Area M.L.A., Mundka Assembly Constituency, Delhi.
2. The Deputy Commissioner (Narela Zone), North Delhi Municipal Corporation, Zonal Building, Narela, Delhi-110040.
3. The Superintending Engineer, FC-II, I&FC, Rohini, Govt. of NCT of Delhi.
4. The Assistant Engineer-II, CD-XII.

Yours faithfully,
(Signature)
(ANIL CHAUDHARY)
EXECUTIVE ENGINEER, CD-XII
dated: 19/6/17

(Signature)
EXECUTIVE ENGINEER CD-XII
dated: 17/6/17

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
 IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
 BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
 E-mail: ifcdxii@gmail.com, Phone, FAX NO. 011-25172699 (Off.)

Dated 21-09-2024

No: - T-28/CD XII/2024-25/ 3322

To,

The Assistant Commissioner,
 Zonal Office, Narela Zone, MCD
 R-178, Rajeev Colony, Swatantra Nagar
 Narela Delhi-110040

The Executive Engineer (EMS)
 Zonal Office, Narela Zone, MCD
 R-178, Rajeev Colony, Swatantra Nagar
 Narela Delhi-110040

Sub: Regarding Dhalao at Nangloi Najafgarh road.

Sir,

Please refer to this office letter of even no dated 05.06.2023 (copy enclosed) on the subject cited above regarding maintenance of MCD dhalao (Geo Coordinate 28.66698216, 77.05469296) existing on Nangloi Najafgarh road along KSN drain. During recent site visit it has been noticed that the dumped garbage is spilling into the KSN drain thereby obstructing the free flow. (Photographs attached).

The matter has also been discussed in interdepartmental whatsapp group time and again but no fruitful result achieved. In this regard, it is requested that if the dhalao is not operational the same should be removed from this site or direction may be issued to the concerned staff for its regular cleaning so that the dumped garbage may be lift regularly. It would not be out of the context to mention that surprise visits of Apex Authorities can take place any time in near future and this office shall be left with no other alternate but to impose environment compensation/fine against MCD in line with the orders of Hon'ble NGT in O.A. 06 of 2012.

This may please be given **TOP PRIORITY**.

Yours faithfully

Encl:- As above

(ANURAG JAIN)

EXECUTIVE ENGINEER, CD-XII

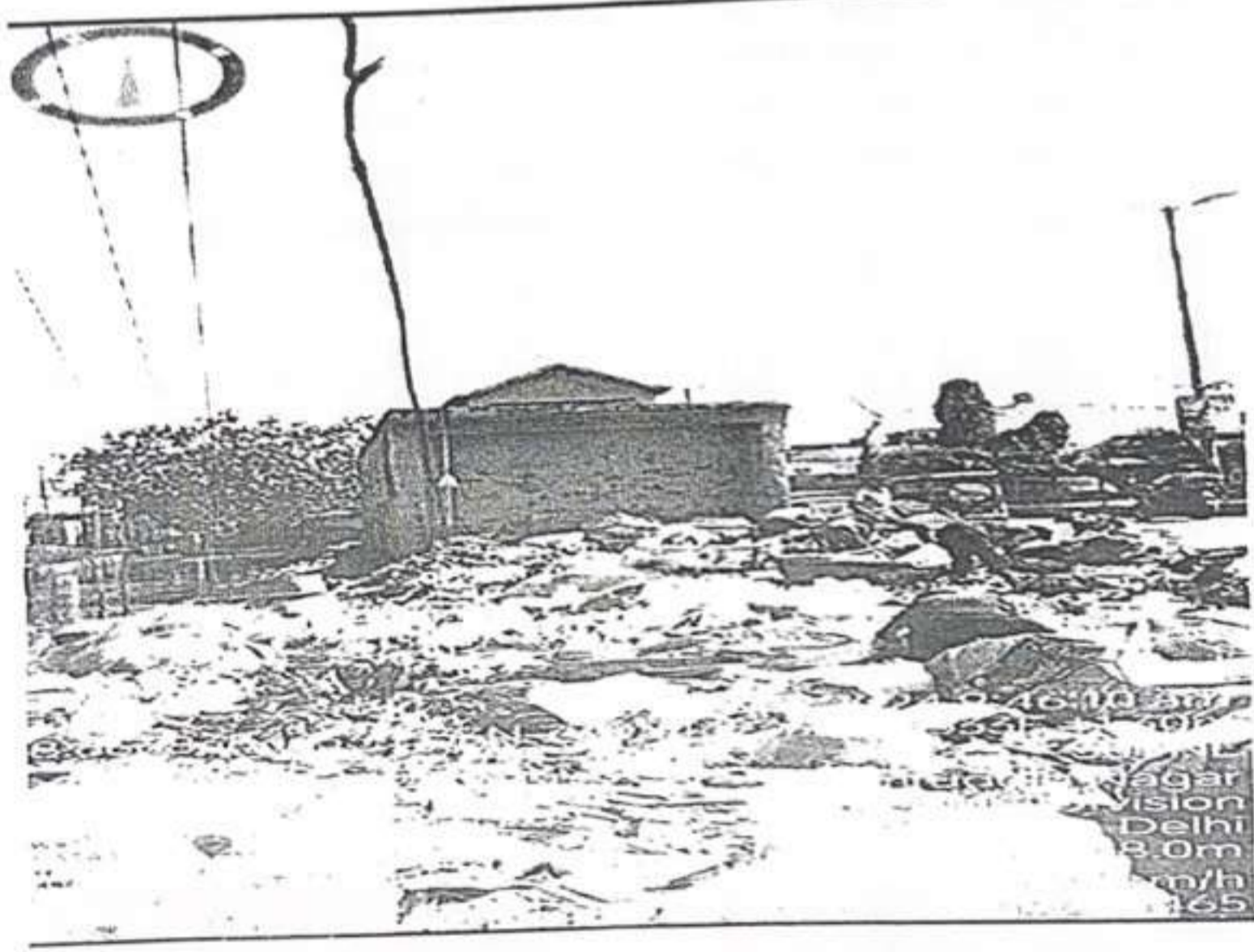
Dated

No: - T-28/CD-XII/2024-25/

Copy forwarded to:-

1. The Deputy Commissioner, Zonal Office, Narela Zone, MCD, R-178, Rajeev Colony, Swatantra Nagar, Narela Delhi-110040
2. The Chief Engineer, Zone-I, Irrigation and Flood Control Department, L.M. Bund Office, Shastri Nagar, New Delhi- 110031.
3. The Superintending Engineer, Flood Circle-II, Irrigation and Flood Control Department, Rohini Office Complex, Rohini, Sector-15, New Delhi-110085.
4. Shri Ravi Prakash, JE, CD-XII (I&FC Department)

EXECUTIVE ENGINEER, CD-XII





OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:-ifccdxii@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

No: - T-28/CD-XII/2023-24/

Dated

To

The Executive Engineer, M-II
Narela Zone,
North Delhi Municipal Corporation
Zonal Office Narela
Delhi

Sub: - Regarding unattended Dhalao at Nangloi Najafgarh road.


Sir,

This has reference to the subject cited above. In this connection, it is submitted that a MCD Dhalao (Geo Coordinate:- Lat- 28.66698216, Long- 77.05469296) exist on the Nangloi-Najafgarh road along KSN drain which appears to be unattended and his not being cleared regularly. During a recent site visit it has been noticed that the dumped garbage is spilling into the KSN drain thereby obstructing the free flow (please refer photographs attached). As the Monsoon season is round the corner, it is requested to ensure that the dhalao is maintain properly and no garbage is allowed to spill over the drain.

This may please be given priority.

Yours faithfully

Encl:- As above


(ANURAG JAIN)
EXECUTIVE ENGINEER, CD-XII
Dated 05/06/2023

No: - T-28/CD-XII/2023-24/ 798-803

Copy forwarded for information & necessary action to:-

1. The Chief Engineer, Zone-II Irrigation and Flood Control Department, L.M. Bund Office, Shastri Nagar, New Delhi- 110031.
2. The Chief Engineer, Narela Zone, Municipal Corporation Delhi, Dr. S.P.M, Civic Centre, J.L.N Marg New Delhi-110002
3. The Superintending Engineer, EC-II, I&FCDeptt., Govt. of NCT of Delhi, Rohini Office Complex, Rohini Sector-15, New Delhi-110085.
4. The Superintending Engineer-II, Municipal Corporation of Delhi, Narela Zone, Zonal Office, Narela, Delhi-110040
5. The Assistant Engineer-I, CD-XII.


EXECUTIVE ENGINEER, CD-XII

120

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT GOVT. OF DELHI,
BASAI DARA PUR. OPP. ESI HOSPITAL, DELHI-110027
E-mail:- ifccdxii@gmail.com, phone/FAX NO. 011-25172699 (Off.)

No T- 28 /CD-XII/2016-17/ 844-49

dated: 19/6/17

The Executive Engineer (M-I),
Narela Zone, North D.M.C.,
Zonal Building, Narela,
Delhi - 110040.

The Executive Engineer (M-II),
Narela Zone, North D.M.C.
Zonal Building, Narela
Delhi - 110040

Sub: Regarding Grant of permission/NOC for Disposal of floating material/Garbage removed from KSN (Kirari Suleman Nagar Drain) and its Banks, into the North DMC Dhalaos on Nangloi Najafgarh Road.

Sir,

This has reference to the subject cited above. The reach of Kirari Suleman Nagar Drain from Downstream of Rohtak Road Culvert up to its Outfall point into the Supplementary Drain falls under the jurisdiction of this Civil Division. This Division has almost completed the desilting work in the relevant reaches of the KSN Drain and the scope of the work also involves removal of floating material from the drain during the maintenance period. The field staff during recent site visits have observed and reported time and again that some of the reaches of the Kirari Suleman Nagar Drain (details enclosed) are experiencing extreme problem of illegal dumping of Malba, building rubbish, gobar (cow dung), household waste and polythene bags etc on the banks as well as in the drain mainly due to absence of adequate number of Dhalaos in the nearby vicinity. The local residents and dairy owners have been requested a number of times to avoid disposing/dumping of household waste, garbage, gobar (cow dung) etc. but the situation has not improved. Moreover, this office is not equipped with appropriate watch and ward staff and other requisite mechanisms to stop illegal dumping practices round the clock.

In this connection, may please also refer to CE(I&FC) letter dt: 28.05.2014 (copy enclosed) addressed to The Commissioner, North DMC, wherein a request was made to issue directions for providing new Dhalaos at suitable locations, so that the residents may dispose the garbage at such Dhalaos, but till date no action has been taken in this regard. As such, the residents are disposing their household garbage on the banks of the KSN Drain on regular basis and in spite of our best efforts to keep the drain and its banks free from silt/floating material/garbage, the drain and its banks appear to be in a miserable condition and the work of cleaning and desilting has to be taken up by I&FC again and again..

Accordingly, in view of above, it is requested that till the time, the provision of New Dhalaos is made by North DMC, I&FC may be allowed to dispose off the floating material etc. removed by the contractors of I&FC Deptt. from the KSN Drain into the Dhalaos already existing on Najafgarh-Nangloi Road.

This may please be given PRIORITY.

Encl: As above

Yours faithfully,
A. Chaudhary
17/6/17
(ANIL CHAUDHARY)

EXECUTIVE ENGINEER, CD-XII

dated: 19/6/17

No. T- 28 /CD-XII/2016-17/ 844-49

Copy forwarded to :-

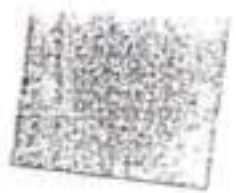
1. Sh. Sukhbir Singh Dalal, Hon'ble Area M.L.A., Mundka Assembly Constituency, Delhi.
2. The Deputy Commissioner (Narela Zone), North Delhi Municipal Corporation, Zonal Building, Narela, Delhi-110040.
3. The Superintending Engineer, FC-II, I&FC, Rohini, Govt. of NCT of Delhi.
4. The Assistant Engineer-II, CD-XII.

A. Chaudhary
17/6/17
EXECUTIVE ENGINEER CD-XII

T-28

Smiley 7/12/14

OFFICE OF THE CHIEF ENGINEER (I&FC):ZONE-II
IRRIGATION & FLOOD CONTROL DEPARTMENT:GOVT. OF NCT DELHI
IVTH FLOOR:ISBT BUILDING:KASHMERE GATE:DELHI-110006



No.CEF/PA/OC/2014-15/

Date :

To

The Commissioner,
North Delhi Municipal Corporation,
4TH FLOOR, Dr. S.P.M. Marg,
Civic Centre, J.L. Nehru ARoad,
New Delhi-110002

Sub. : Requirement of Dhalao on I&FC drains.

Sir,

During various inspections of DMs and senior officers of Irrigation & Flood Control Department, It has been observed that lot of malba garbage is being thrown by the local residents in I&FC drains of your area resulting in blockage of drains. I&FC department has to spend a lot of money and efforts in removing this malba whereas this is the responsibility of M.C.D.. A list has been prepared by the staff of I&FC department where new Dhalaos are required so that resident, may dispose the garbage at such Dhalaos for removal by MCD.

It is therefore requested to take urgent action in the matter.

(V.K.JAIN)

CHIEF ENGINEER (I&FC)Zone-II

Encl : List of Dhalaos.

No.CEF/PA/OC/2014-15/ 37

Date : 28/05/2014

Copy to :

1. The Secretary (I&FC), Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi
2. The Secretary (UD), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
3. Superintending Engineer-II, I&FC department, Govt. of NCT of Delhi

CHIEF ENGINEER (I&FC)Zone-II



DB

As per

Copy to all EE's for n. 7.

M. V. R. J. E. 2/5/15

Copy all [unclear] [unclear]

T-12

9025:ca:20
No. T-12/CA-III/14-15/925 Dt. 9/6/14
Copy forwarded to:-
1. PE II for [unclear] & u/s
2. File No. T-2B/14-15/ [unclear]
9/6/14
for [unclear]

N

List of Dhalao required by NDMC on I&FC Drains to stop malba throwing in these drains

| S. No. | Name of Drain | District | Civil Division | Existing Dhalao | Requirement of Dhalao | Remarks | NDMC |
|--------|--|-------------|----------------|-----------------|-----------------------|--------------------------------|-------|
| 1 | Supplementary Drain | North, West | CD-II, IX, XI | 0 | 4 | RD 11730, RD 12418, RD 10540 & | North |
| 2 | Jahangirpuri Drain | North | CD-X | 0 | 6 | | North |
| 3 | Civil Military Drain (outfall portion) | Central | CD-III | 0 | 0 | | North |
| 4 | Toe Drain, along R.M.E. & Baba Colony | Central | CD-VI | 0 | 3 | | North |
| 5 | Burari Drain | Central | CD-VI | 0 | 5 | | North |
| 6 | Link drain No. II | Central | CD-VI | 0 | 4 | | North |
| 7 | New Drain | North | CD-VI | 0 | 4 | | North |
| 8 | Drain No. 6 | North | CD-VI | 0 | 0 | | North |
| 9 | Kirari Suleman Nagar | North-West | CD-VIII | 0 | 0 | | North |
| 10 | Nalla No. 12: (outfall portion) | West | CD-XII | 1 | 4 | | North |
| 11 | Nalla No. 12 A (outfall portion) | Central | CD-III | 0 | 0 | | North |
| 12 | Burari Creek | Central | CD-VI | 0 | 12 | | North |
| 13 | Khara Khurd Link Drain | North | CD-VII | 0 | 3 | | North |
| 14 | Bawana Escape Drain | North | CD-VII | 0 | 4 | | North |
| 15 | Ghogha Link Drain | North | CD-VII | 0 | 1 | | North |

| | | | | | | | |
|----|---------------------------|------------|---------------|---|---|--------|-------|
| 15 | New Ghogha Link Drain | North | CD-VII | | | | North |
| 17 | Sanoth Drain | North | CD-VI | 0 | 2 | | North |
| 18 | Khera Kalan link Drain | North | CD-VI | | | | North |
| 19 | Tikari Khurd Link Drain | North | CD-VII | 0 | 1 | | North |
| 20 | Alipur Link Drain | North | CD-VII | 0 | 2 | | North |
| 21 | Nangloi Drain | North | CD-VII | 0 | 0 | | North |
| 22 | Bankner Link Drain | North | CD-VII | 0 | 4 | | North |
| 23 | Naya Bans Link Drain | North | CD-VII | 0 | 3 | | North |
| 24 | Bawana Drain | North-West | CD- VIII | 0 | 0 | | North |
| 25 | Bajitpur drain | North-West | CD- VII, VIII | 0 | 0 | | North |
| 26 | Nangal Thakran link drain | North-West | CD- VIII | 0 | 0 | | North |
| 27 | Sultanpur drain | North-West | CD- VIII | 0 | 0 | | North |
| 28 | Bawana Jheel drain | North-West | CD- VIII | | | | North |
| 29 | Ladpur link drain | North-West | CD- VIII | 0 | 0 | | North |
| 30 | Madanpur drain | North-West | CD- VIII | 0 | 0 | | North |
| | | West | CD-XII | 0 | 1 | RD 930 | |
| 31 | Rasoolpur link drain | North-West | CD- VIII | 0 | 0 | | North |
| 32 | Jat Khore drain | North-West | CD- VIII | 0 | 0 | | North |

| | | | | | | | |
|----|------------------------|------------|----------|---|----|--|-------|
| 33 | Katewara link drain | North-West | CD- VIII | 0 | 0 | | North |
| 34 | Ranhola Pond Drain | West | CD- XII | 0 | 0 | | North |
| | Total | | | | 58 | | |

125

No. CEF/EO-1/IDI/2017-18/

Dated:

To

The Commissioner,
North Delhi Municipal Corporation
E-Block, 4th Floor,
Dr. Shyama Prasad Mukherji Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002.

Sub:- Regarding illegal dumping of malba, gobar (cow dung) and waste from the illegal slaughter houses into the drains belonging to I&FC Department. -Obstructions in the flow in the drain thereof

Sir,

Please find enclosed herewith the list of drains belonging to Irrigation & Flood Control Department, showing the locations wherein the waste/garbage is being thrown by the residents of nearby locality/local people at various points of drains falling in the area of North Delhi Municipal Corporation.

Since the flood season is approaching fast and this department has undertaken the work of desilting/removal of obstructions of the drains as such it is requested that directions may please be issued to the concerned staff to take action accordingly so that the smooth flow in the drain can be maintained during the ~~existing~~ monsoons.

This may please be given Top Priority.

Yours faithfully,

Encl: (As above)

(V.K. JAIN)
CHIEF ENGINEER (I&FC)

Dated: 03/05/17

No. CEF/EO-1/IDI/2017-18/ 4471-80

Copy forwarded for information to:-

1. Secretary to Secretary(I&F), Govt of NCT of Delhi, Vrunalaya, Karol Bagh, New Delhi.
2. The Special Secretary (I&FC), Govt. of NCT of Delhi, 5/9, under hill road, Delhi.
3. Superintending Engineers FC-II & FC-III, I&FC Deptt. Govt. of NCT of Delhi.
4. Executive Engineers CD-VI, CD-VII, CD-VIII, CD-XI & CD-XII of I&FC Department, Govt. of NCT of Delhi.

Copy to
Sh. V. S. Singh
4/5/17

Executive Engineers CD XII Delhi
Dr No. 189
Date 4/5/17
Admn. Delhi

CD XII

DB
11/5/17

CHIEF ENGINEER (I&FC)

No. T-28/CD XII/1612/22 dt 5/5/17
Copy for inf. & u/a to
AE - I & II
for CD XII

STATUS OF ILLEGAL DUMPING OF MALBA (COW DUNG), AND WASTE FROM THE ILLEGAL SLAUGHTER HOUSES INTO THE DRAINS BELONGING TO I&FC DEPARTMENT THEREBY CAUSING OBSTRUCTIONS IN THE SMOOTH FLOW IN THE JURISDICTION OF NORTH DELHI MUNICIPAL CORPORATION (NDMC)

| S. No. | Name of the drain | R.D. alongwith any landmark viz name of the adjoining colony etc. | Type of Waste/Obstructions | Division of I&FC Deptt |
|--------|----------------------------|--|---|------------------------|
| 1 | 2 | 3 | 4 | 5 |
| 1(i) | Kirari Suleman Nagar Drain | RD 175m to RD 215m (Near out fall point into supplementary drain, Opp. OJB interceptor STP) | Malba | CD-XII |
| (ii) | | RD-1462m (Shiv Kam Park Ext./Shiv Nagar) | Cow dung, mulba, house hold garbage, polythene bags, human excreta etc. dumped in the absence of dalaos | CD-XII |
| (iii) | | RD-1722m (Crossing of Nangloi Najafgarh road) | Do | CD-XII |
| (iv) | | RD 1732m (U/s of Nangloi - Najafgarh road crossing) | Do | CD-XII |
| (v) | | RD 1975 (Kanwar Singh Nagar along Nangloi-Najafgarh Road) | Do | CD-XII |
| (vi) | | RD 2046m to RD 2146m (MCD Dhalao along Nangloi-Najafgarh Road) | Do | CD-XII |
| (vii) | | RD 2510m (Near culvert crossing to Kanwar Singh Nagar, opposite Nangloi STP) | Do | CD-XII |
| (viii) | | RD 2700m (Ram Nagar) | Cow dung (gobar) | CD-XII |
| (ix) | | RD 2750m to 3150m (D/s Deepanshu Public School, Extended Abadi of village Qamruddin Nagar & Khabadi Godown area) | Do | CD-XII |
| (x) | | RD 3190 (Rajinder Park Ext.) | Do | CD-XII |
| (xi) | | RD 3200m (Rajinder Park Ext.) | Do | CD-XII |
| (xii) | | RD 3240m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xiii) | | RD 3250m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xiv) | | RD 3260m (Rajinder Park Ext. V & VI) | Do | CD-XII |
| (xv) | | RD 3280m (Extended Abadi Village Qamruddin Nagar) | Do | CD-XII |
| (xvi) | | RD 3290m (Yadav Park) | House hold waste including malba, rubbish and polythene bags in the absence of dalaos. | CD-XII |
| (xvii) | | RD 2510 (Near culvert crossing to Kanwar Singh Nagar, Opp. Nangloi WTP) | | |

| | | | | |
|-------|--|--|--|---------|
| | | Culverts at RD 2075m, 2925m, RD 2239m, RD 2510m (Kanjwar Singh Nagar Colony) RD 2700m (Ram Nagar), RD 3100m (Gamarudin Nagar), RD 3350m (Rajendra Park), RD 3700m (Yadav Park) | House hold waste including malba rubbish and polythene bags in the absence of dalaos | CD-VIII |
| (xx) | | RD 4100m to RD 7850m (Near Pratap Vihar, Phase-I, II, III, Inder Enclave, Niti Vihar, Agar Nagar, Prem Nagar, I, II & III, Village Kirari & Nithari) | House hold waste including malba, rubbish and polythene bags in the absence of dalaos. | CD-VIII |
| 2(i) | Madanpur Drain | RD 930m (Village Neelwal Abadi, culvert on Neelwal Najafgarh Road) | House hold waste and cow dung | CD-XII |
| (ii) | | RD 3250m (Opp. Ganga International School along Dhichan Kalan-Hiran Kudna Road) | House hold waste and cow dung | CD-XII |
| (iii) | | RD 4100m (Just D/s of Rohtak Road, along Dhichan Kalan-Hiran Kudna Road) | Rubbish and garbage | CD-XII |
| (iv) | | RD 4800m to 5400 m (Portion of Vill. Ghevara) | Polythene bags, garbage, house hold waste etc. | CD-VIII |
| (v) | | RD 8000m to 8200m (Portion of vill Madanpur) | Polythene bags, garbage, house hold waste etc. | CD-VIII |
| 3 | Channels | | | |
| (i) | Feeder Channel from Keshopur Treatment Plant to Tilangpur Kotla pump house | Between RD 2000m to RD 3500m | All type of house hold waste, building rubbish and cow dung (etc). Cow dung mixed waste coming from the drains situated on the outer side of the channel and in the absence of dalaos waste material is being dumped/thrown on the bank of the channel | CD-XII |
| 4(i) | Supplementary Drain | RD 22471m to RD 24300m (Near Nihal Vihar Area) | Malba, garbage, polythene bags etc. | CD-XI |
| (ii) | | RD 24500m to RD 25000m (Near Chander Vihar) | Malba, garbage, other house hold waste | CD-XI |
| (iii) | | RD 25075m to RD 28080m (Near Nilothi Extention) | Garbage, malba, building waste etc. | CD-XI |
| (iv) | | RD 28080m to RD 31300 (Near Nilothi Village) | Malba, building waste etc. | CD-XI |
| (v) | | RD 31300m to RD 34500m (Bapraula Village) | Malba, garbage, polythene waste etc. | CD-XI |
| 5 | Ghogha Drain | RD 2300m (Ghoga) | Dairy waste | CD-VII |
| 6(i) | Bawana Escape Drain | RD 4165m (Bawana Industrial Area) | Malba & garbage | CD-VII |
| (ii) | | Rd 5200m (Bawana Industrial Area) | Malba & garbage | CD-VII |
| (iii) | | Rd 5700m (Bawana Industrial Area) | Malba & garbage | CD-VII |
| (iv) | | Rd 6100m (Bawana Industrial Area) | Malba & garbage | CD-VII |

| | | Rd 6350m(Bawana Industrial Area) | Malba & garbage | CD-VI |
|-------|------------------------|---|---|---------|
| | | Rd 6850m(Bawana Industrial Area) | Malba & garbage | CD-VI |
| | | RD 19100m(Budhpur Village) | Malba & garbage | CD-VI |
| | | RD19200m(Budhpur Village) | Malba & garbage | CD-VII |
| | | RD 10300m(DSIIDC Industrial Area) | Malba & garbage | CD-VII |
| | | RD13400m(metro Vihar Holambi Kalan) | Malba & garbage | CD-VII |
| 7 | Tikri Khurd | RD 1400m(Near Village Khampur) | Malba & garbage | CD-VII |
| 8 | Khera Kalan | Rd 0m(Near Railway Crossing) | Malba & Garbage | CD-VII |
| 9(i) | Alipur Link Drain. | RD 0m(Near Alipur) | Malba & Garbage | |
| (ii) | | RD150m(Alipur) | Malba & Garbage | |
| (iii) | | RD435m(Alipur) | Malba & Garbage | |
| (iv) | | RD660m(Alipur) | Malba & Garbage | CD-VII |
| 10(i) | Nangloi Drain | RD 250m(Sector-11 road crossing) | Malba & Garbage | CD-VII |
| (ii) | | RD1030m(Delhi-Bawana road) | Malba & Garbage | CD-VII |
| (iii) | | RD1480m(Near Shahbad Village Temple) | Malba & Garbage | CD-VII |
| 11 | Sanoth Link Drain | Rd 850m(Sanoth) | Malba & Garbage | CD-VII |
| 12 | Naya Bans Link Drain | RD 350m(Near Metro vihar area) | Domestic Waste | CD-VII |
| 13 | Bankner Link Drain | RD 3510m & RD 3900m(near Pyau Maniyari Road) | Domestic waste & plastic waste | CD-VII |
| 14(i) | Khera Khurd Link Drain | Rd 0m(Khera Khurd) | Malba & Garbage | CD-VII |
| (ii) | | RD 600m(Khera Khurd) | Malba & Garbage | CD-VII |
| (iii) | | RD 1160m(Khera Khurd) | Industrial Waste of DSIIDC area | CD-VII |
| (iv) | | Rd 2400m(Khera Khurd) | Industrial Waste of DSIIDC area | CD-VII |
| 15(i) | Mungeshpur Drain | Between RD 37550 to RD 36850(Near village Mungeshpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (ii) | | Between RD 18000m to RD18500m(Near Village Kanjhawala) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 16(i) | Bajitpur Drain | RD 2950m to RD 3150m(Near Village Salahpur) | Polythene bags, Garbage, House hold waste, cowdung etc. | CD-VIII |
| (ii) | | RD 6900m to RD 7500m(Near Village salahpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 17(i) | Bawana Drain | RD 9100m to RD 9400m(Near bridge at Bawana-Auchandi Road) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (ii) | | RD 2500 to RD 3000m(Near Village Chandpur) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (iii) | | RD 0m to RD 500m(Near SDM office Kanjhawala) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| 18 | Rasool Pur Drain | RD 500m to RD 750m(In the portion of village Rasoolpur) | Polythene bags, Garbage, House holdwaste etc. | CD-VIII |
| 19(i) | Sultanpur Drain | RD 3700m to RD 3000m(upstream & downstream culvert of Kanjhawala) | Polythene bags, Garbage, House hold waste etc. | CD-VIII |
| (ii) | | RD 5200m to 7200m | Polythene bags, Garbage, House hold waste etc. | CD-VIII |

| | How Drain | | |
|---------|--------------|--|----------------------------|
| | | RD 800 m to 1000 m | House waste material CD-VI |
| | | Godown of Nanghpura Village | House waste material CD-VI |
| | | RD 2600 m to 2700 m | House waste material CD-VI |
| | | Swaroop Nagar Colony | House waste material CD-VI |
| | | RD 2850 m to 3000 m, | House waste material CD-VI |
| | | Swaroop Nagar Colony | House waste material CD-VI |
| | | RD 3450 m to 3550 m, | House waste material CD-VI |
| | | Swaroop Nagar Colony | House waste material CD-VI |
| 21(i) | Burari Creek | RD 386 m, | House waste material CD-VI |
| | | Sushani Vihar Pucca Nalla | House waste material CD-VI |
| (ii) | | RD 450 m, | House waste material CD-VI |
| | | Ibrahimpur Nathupura mod (culvert) | House waste material CD-VI |
| (iii) | | RD 1070 m, | House waste material CD-VI |
| | | Gorakhnath Mandir, Kadi Vihar | House waste material CD-VI |
| (iv) | | RD 1100 m, | House waste material CD-VI |
| | | Gali No. 4, D-Block, Kadi Vihar | House waste material CD-VI |
| (v) | | RD 1200 m, | House waste material CD-VI |
| | | Gali No. 3, D-Block, Kadi Vihar | House waste material CD-VI |
| (vi) | | RD 1280 m, | House waste material CD-VI |
| | | Left side - Nathupura Colony | House waste material CD-VI |
| | | Right side - Kadi Vihar | House waste material CD-VI |
| (vii) | | RD 1360 m, | House waste material CD-VI |
| | | Left side - Nathupura Colony | House waste material CD-VI |
| | | Right side - Kadi Vihar | House waste material CD-VI |
| (viii) | | RD 1405 m, | House waste material CD-VI |
| | | Left side - Nathupura Colony | House waste material CD-VI |
| | | Right side - Kadi Vihar | House waste material CD-VI |
| (ix) | | RD 1435 m, | House waste material CD-VI |
| | | Left side - Nathupura Colony | House waste material CD-VI |
| | | Right side - Kadi Vihar | House waste material CD-VI |
| (x) | | RD 1502 m, | House waste material CD-VI |
| | | Left side - Nathupura Colony | House waste material CD-VI |
| | | Right side - Kadi Vihar | House waste material CD-VI |
| (xi) | | RD 1540 m, | House waste material CD-VI |
| | | Left side - Nathupura Colony | House waste material CD-VI |
| | | Right side - Kadi Vihar | House waste material CD-VI |
| (xii) | | RD 1770 m, | House waste material CD-VI |
| | | Nathu Colony | House waste material CD-VI |
| (xiii) | | RD 1860 m, | House waste material CD-VI |
| | | Left side - Nathu Colony, Saroop Vihar | House waste material CD-VI |
| | | Right side - Sunday bazaar road | House waste material CD-VI |
| (xiv) | | RD 2120 m, | House waste material CD-VI |
| | | Left side - Indraprastha Colony | House waste material CD-VI |
| | | Right side - Saroop Vihar | House waste material CD-VI |
| (xv) | | RD 2610 m, | House waste material CD-VI |
| | | Rajender Prasad Marg, | House waste material CD-VI |
| | | Left side - Indrasprastha Colony | House waste material CD-VI |
| | | Right side - Chhat Ghat | House waste material CD-VI |
| (xvi) | | RD 2900 m, | House waste material CD-VI |
| | | Left side - Saroop Nagar Burari road | House waste material CD-VI |
| | | Right side - Indraprastha Colony | House waste material CD-VI |
| (xvii) | | RD 4150 m, | House waste material CD-VI |
| | | Left side - West Kamal Pur | House waste material CD-VI |
| | | Right side - Janta Vihar | House waste material CD-VI |
| (xviii) | | RD 4440 m, | House waste material CD-VI |
| | | Left side - West Kamal Pur | House waste material CD-VI |
| | | Right side - Santa Vihar | House waste material CD-VI |
| (xix) | | RD 5380 m, | House waste material CD-VI |
| | | Harit Vihar | House waste material CD-VI |

| Sl. No. | Location | Waste Type | Category |
|----------|---|----------------------|----------|
| (xxv) | RD 5880 m, Mit. Channel | House waste material | CD-VI |
| (xxvi) | RD E100 m, Left side - Hingiri Enclave, Right side - Baghat road | House waste material | CD-VI |
| (xxvii) | RD 6280 m, Left side - Pepsi road pulis, A-2 Block Sant Nagar, Right side - Hingiri Enclave | House waste material | CD-VI |
| (xxviii) | RD 6500 m, Main road Burar, Crossing | House waste material | CD-VI |
| (xxix) | RD 7635 m, Left side - A-1 Block, Bengali Colony, Right side - Jharoda Dairy | Cow dung | CD-VI |
| (xxx) | RD 8235 m, Left side - A-1 Block, Bengali Colony, Right side - Darjati Jungle | Cow dung | CD-VI |
| (xxxi) | RD 13000 m, Left side - Jharoda Hardev Nagar, Right side - Nirankari maidan | Solid waste | CD-VI |
| 22(i) | Drain No.6, X-ing of Ramdev Marg at Singhu Border | Solid waste | CD-VI |
| (ii) | RD 12300 m, Singhu Village | Solid waste | CD-VI |
| (iii) | RD 12200 m, Singhu Village | Solid waste | CD-VI |
| (iv) | RD 12100 m, Singhu Village | Solid waste | CD-VI |
| (v) | RD 2610 m, Jindpur Village | Solid waste | CD-VI |
| (vi) | RD 2590 m, Jindpur Village | Solid waste | CD-VI |
| (vii) | RD 2370 m, Mukhmelpur Village | Solid waste | CD-VI |
| (viii) | RD 2360 m, Mukhmelpur Village | Solid waste | CD-VI |
| (ix) | RD 2340 m, Mukhmelpur Village | Solid waste | CD-VI |
| (x) | RD 2320 m, Mukhmelpur Village | Solid waste | CD-VI |
| (xi) | RD 2300 m, Mukhmelpur Village | Solid waste | CD-VI |
| (xii) | RD 12100 m, Singhu Village | Malba | CD-VI |
| (xiii) | RD 2610 m, Jindpur Village | Malba | CD-VI |
| (xiv) | RD 2590 m, Jindpur Village | Malba | CD-VI |
| (xv) | RD 2370 m, Mukhmelpur Village | Malba | CD-VI |
| (xvi) | RD 2360 m, Mukhmelpur Village | Malba | CD-VI |
| 23(i) | Jagatpur Bund, RD 0m(Milan Vihar T-point RME) | Gobar(Cow dung) | CD-VI |
| (ii) | RD 800m(Jagatpur village) | Malba | CD-VI |
| (iii) | RD 900m(Jagatpur Village) | Malba | CD-VI |
| (iv) | RD 1150m(Jagatpur Village) | Gobar(Cow dung) | CD-VI |
| (v) | RD 1300m(jagatpur Village) | Malba | CD-VI |
| (vi) | Rd 1470m(Ramp No. 2, Jagatpur Village) | Malba | CD-VI |
| (vii) | RD 16050m(Jagatpur Village) | | CD-VI |

| | | | | |
|--------|---------------------|--|----------------------|-------|
| (viii) | | RD 1690m (Jagalpur Village) | Gobar (Cow dung) | CD-VI |
| (ix) | | RD 1750m (Pamp No 3, Jagalpur Village) | House hold waste | CD-VI |
| (x) | | RD 3350m Hanuman Chawk Jagalpur Village | House hold waste | CD-VI |
| (xi) | | RD 4386m DJB Boundary Wazirabad | House hold waste | CD-VI |
| 24 | RME | RD 15500m, Baba Colony | Gobar (Cow Dung) | CD-VI |
| | | RD 16000m, Apex Public School | House waste material | CD-VI |
| | | RD 17400m, Jharoda Part-I | House waste material | CD-VI |
| | | RD 17500m, Jharoda Part-II | Solid waste | CD-VI |
| | | RD 18300m, Gali No. 19, Jharoda Harijar, Basti | House waste material | CD-VI |
| | | RD 5475 m, Jogi Chaurai | House hold waste | CD-VI |
| 25 | Burari Drain | RD 3900 m to RD 4100 m, Sunil Colony | Gobar (Cow dung) | CD-VI |
| | | RD 4320 m, Saleem Pur Majra | House hold waste | CD-VI |
| | | RD 4870 m, Parshuram Enclave | House hold waste | CD-VI |
| | | RD 5860 m, Burari Pulia | House hold waste | CD-VI |
| | | RD 5875 m, Burari Pulia | House hold waste | CD-VI |
| | | RD 300 m, Baba Colony mod | House hold waste | CD-VI |
| | | RD 1250 m, Sant Nagar | House hold waste | CD-VI |
| 26 | Toe Drain | RD 3200 m, Gali No. 19, Jharoda Harijar Basti | House hold waste | CD-VI |
| | | RD 2540 m, Jharoda Part-I | House hold waste | CD-VI |
| | | RD 495 m, Gali No. 10, Sangam Vihar | House hold waste | CD-VI |
| | | | | |
| 27 | Link Drain No. II | | | |
| | Total No. of Points | 134 | | |

ATR on the recommendations made in the report submitted by the committee constituted by Hon'ble High Court of Delhi, headed by Sh. P.K. Tripathi, I.A.S (Retd), former Chief Secretary, Delhi-

With reference to the advisory issued by Superintending Engineer, Flood Circle-II vide No. SE/FC-II/SW/Waterlogging/2019-20/970-76 dated 04.07.2019, the parawise ATR in r/o CD-XII is as under:-

| SR. NO. | PARA NO. | ATR |
|---------|-------------------|--|
| 1 | Para 26 | <ul style="list-style-type: none"> i. KSN Drain under the jurisdiction of CD-XII – Slope adequate. ii. Madanpur Drain under the jurisdiction of CD-XII – Slope adequate. iii. Ranhola Pond Drain under the jurisdiction of CD-XII – This is small covered drain having provision of manholes with adequate slope. |
| 2 | Para 29 | Out of 46 water bodies of I&FC, 03 Nos. water bodies viz. Hiran Kudna Kh. No. 564, Bakkarwala Kh. No. 91/2 & Baprola Kh. No. 6/17/2, 6/18/2, 6/24/2 & 6/24/3 under the jurisdiction of CD-XII draft DPRs have been received in Nov. 2018 from NEERI and final DPRs are yet to be received. Reminder letter sent to NEERI on dated 12.04.2019 for submitting the same at the earliest. |
| 3 | Para 35, 36 & 185 | <ul style="list-style-type: none"> i. KSN Drain under the jurisdiction of CD-XII – Desilting already done upto DBL where ever required as per design section. ii. Madanpur Drain under the jurisdiction of CD-XII – this drain is running at its DBL therefore desilting not required only obstruction are being removed as and when required. iii. Ranhola Pond Drain under the jurisdiction of CD-XII – This is small covered drain having provision of manholes and obstruction have already been removed. |
| 4 | 68 | <ul style="list-style-type: none"> i) KSN Drain under the jurisdiction of CD-XII – Steel screening have already been installed on the mouth of all the drains of PWD & MCD outfalling into KSN Drain to prevent the plastic & other solid waste to enter into the drain. ii) Madanpur Drain under the jurisdiction of CD-XII – Steel screening have already been installed on the mouth of all the drains of PWD & MCD outfalling into the Drain to prevent the plastic & other floating material from entering into the drain. iii) Ranhola Pond Drain under the jurisdiction of CD-XII – This is small covered drain of 1150m length and screenings are not feasible. |
| 5 | 75 | <ul style="list-style-type: none"> i) KSN Drain under the jurisdiction of CD-XII – No encroachment exist in the bed of drain. ii) Madanpur Drain under the jurisdiction of CD-XII – No encroachment exist in the bed of drain. iii) Ranhola Pond Drain under the jurisdiction of CD-XII – No encroachment exist. |
| 6 | 80 | <p>A. Enforcement of rain water harvesting system in residential & commercial buildings does not come under the pervue of this Department.</p> <ul style="list-style-type: none"> i) KSN Drain under the jurisdiction of CD-XII – Recommendation regarding RWH bores will be implemented in this drain as and when all the sewer system of adjacent unauthorized colonies are diverted by DJB from entering into this drain. ii) Madanpur Drain under the jurisdiction of CD-XII – This drain only carries |

the storm water.

iii) Ranhola Pond Drain under the jurisdiction of CD-XII - RWH system is not feasible as this is a small covered drain.

81

- i) KSN Drain under the jurisdiction of CD-XII - Tree already planted on the available land, no further space is available.
- ii) Madanpur Drain under the jurisdiction of CD-XII - Tree already planted on the available land, no further space is available.
- iii) Ranhola Pond Drain under the jurisdiction of CD-XII - Plantation is not feasible being covered drain.

8

85

- i) KSN Drain under the jurisdiction of CD-XII - Joint inspection of I&FC and MCD Narela Zone staff already carried out on dated 14.05.2019 and 06 Nos. locations (i.e. RD 2046m, RD 2076m, RD 2703m, RD 3100, RD 3350m & RD 3775m) were identified for construction of Dhallaos by MCD. Letter also written to MCD on dated 28.05.2019 for construction of Dhallaos and if not possible to place bin compactors at suitable locations.
- ii) Madanpur Drain under the jurisdiction of CD-XII - at 02 Nos. location viz. RD 930m & RD 3200m garbage dumping have been observed. MCD authorities are being requested to construct dhallaos or place bin compactors.
- iii) Ranhola Pond Drain under the jurisdiction of CD-XII - Dhallaos not feasible.

9

103

- i) KSN Drain under the jurisdiction of CD-XII - Letters already written to concerned departments however no action has so far been taken.
- ii) Madanpur Drain under the jurisdiction of CD-XII - No such obstruction observed in this drain.
- iii) Ranhola Pond Drain under the jurisdiction of CD-XII - No such obstruction observed in this drain.

10
11
12
13117, 118,
119 & 120

Noted and circulated to concerned for compliance of C&D waste management rules.

14

124

Weekly desilting reports alongwith photographs (Before, during and after execution) are being sent regularly to concerned I&FC authorities for uploading on web site of the department.

15

125

Inspection have been already carried out time to time by departmental competent authorities as well as third party agency.

16

126

Provision have already been made in all work agreements for installation of boards.

17

136

KSN Drain under the jurisdiction of CD-VIII & XII has been treated as trouble some drain and a separate joint note highlighting problems being faced, action taken by the department and remedial measures to be taken has already been prepared for submission to Secy. (I&FC)/Committee appointed by Hon'ble High Court of Delhi.



(PUNEET DUDEJA)
EXECUTIVE ENGINEER, CD-XII



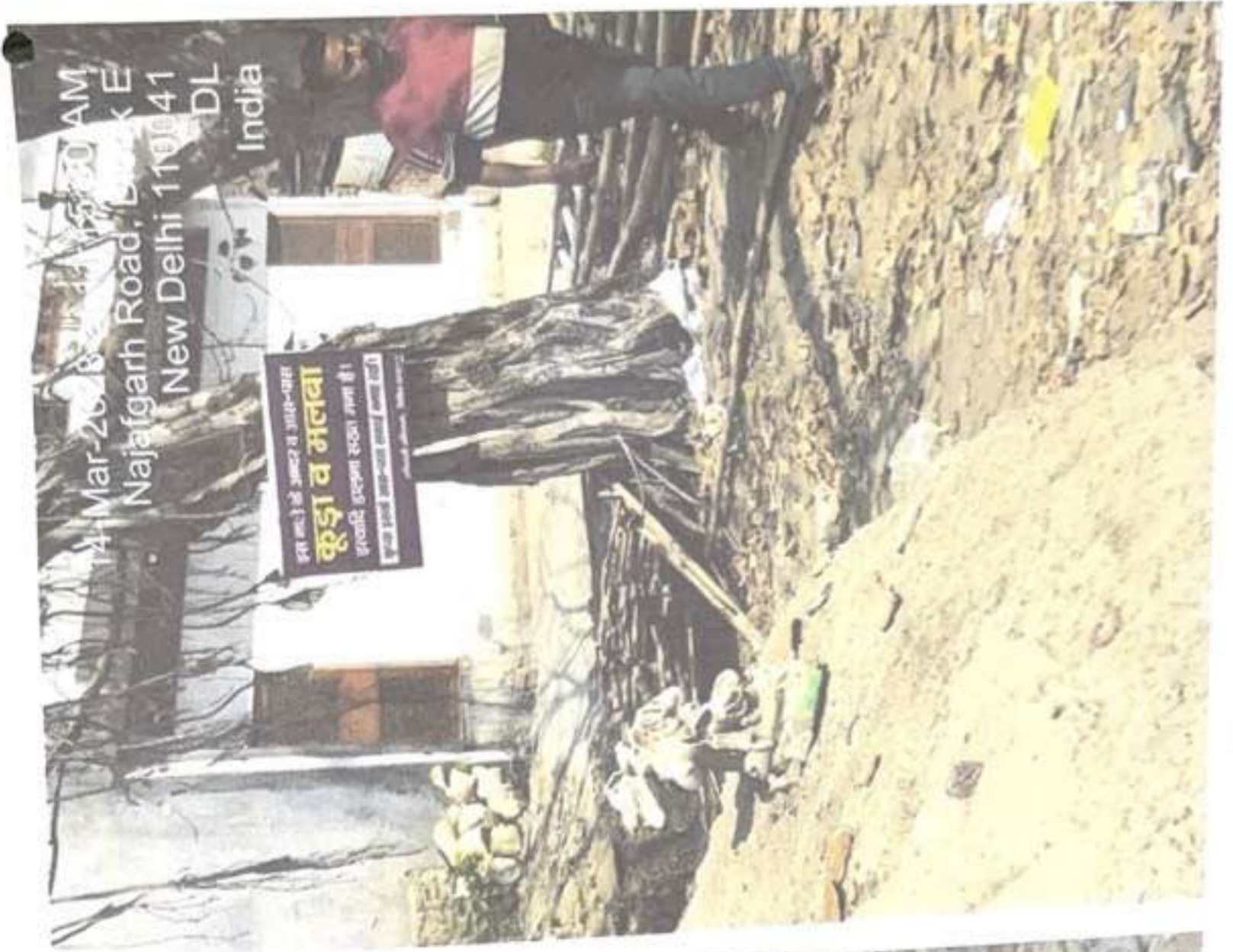














14-Mar-2023 at 11:17:48 AM
 Najafgarh Road, Block A
 New Delhi 110041
 DL
 India

एक महीने में जमाव में 3000-4000
कूड़ा व मलबा
 प्रकृति को नुकसान होता है।
 इसे जल्द से जल्द हटाना चाहिए।
 अधिक जानकारी के लिए संपर्क करें।



14-Mar-2023 at 11:42:36 AM
 64, Shaheed Harkesh Singh Marg, Block C
 New Delhi 110041
 DL
 India

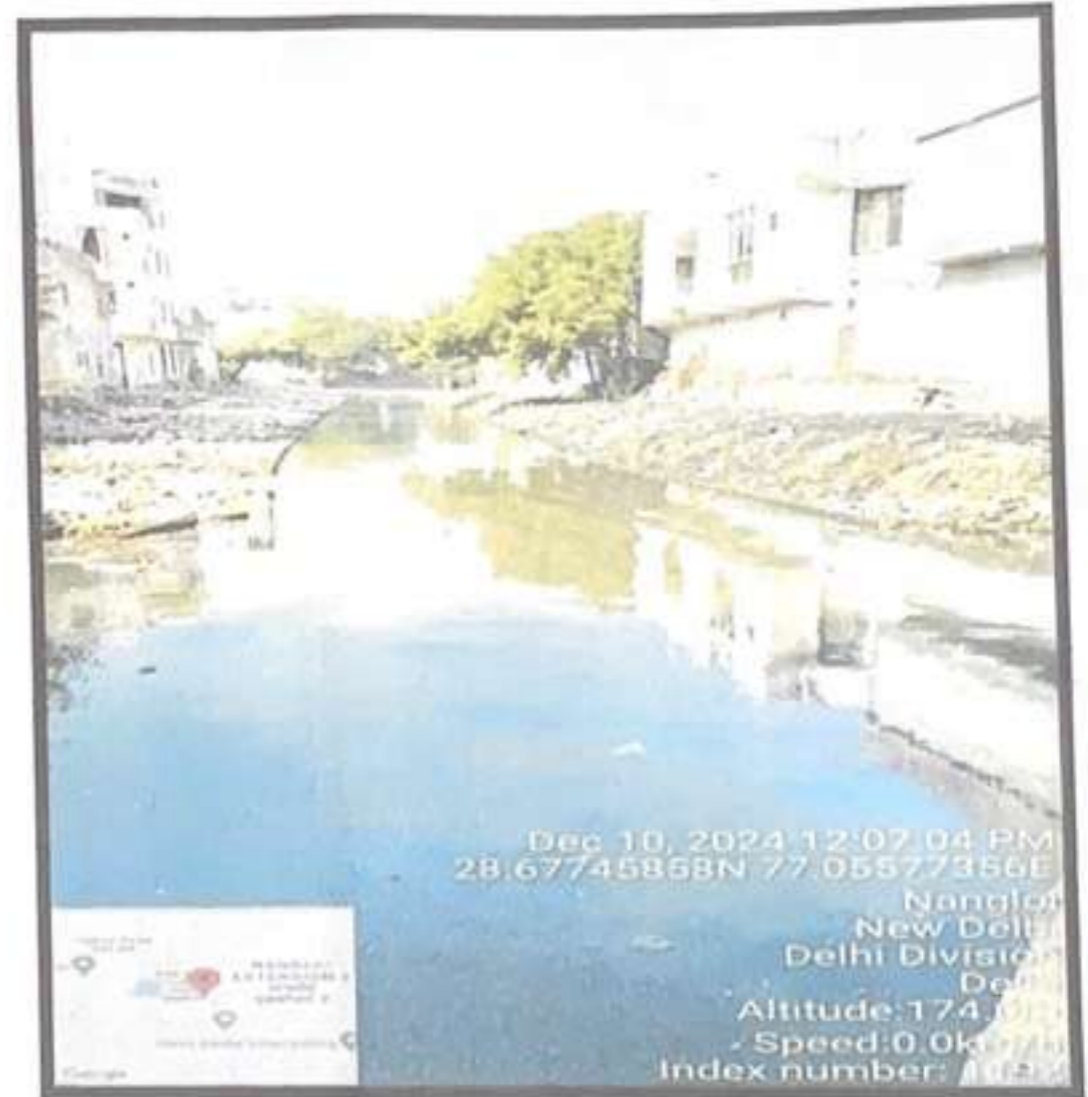
मलबा 12 1500
 अधिक जानकारी के लिए संपर्क करें।

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
Division No. :- CD-XII



Before Execution



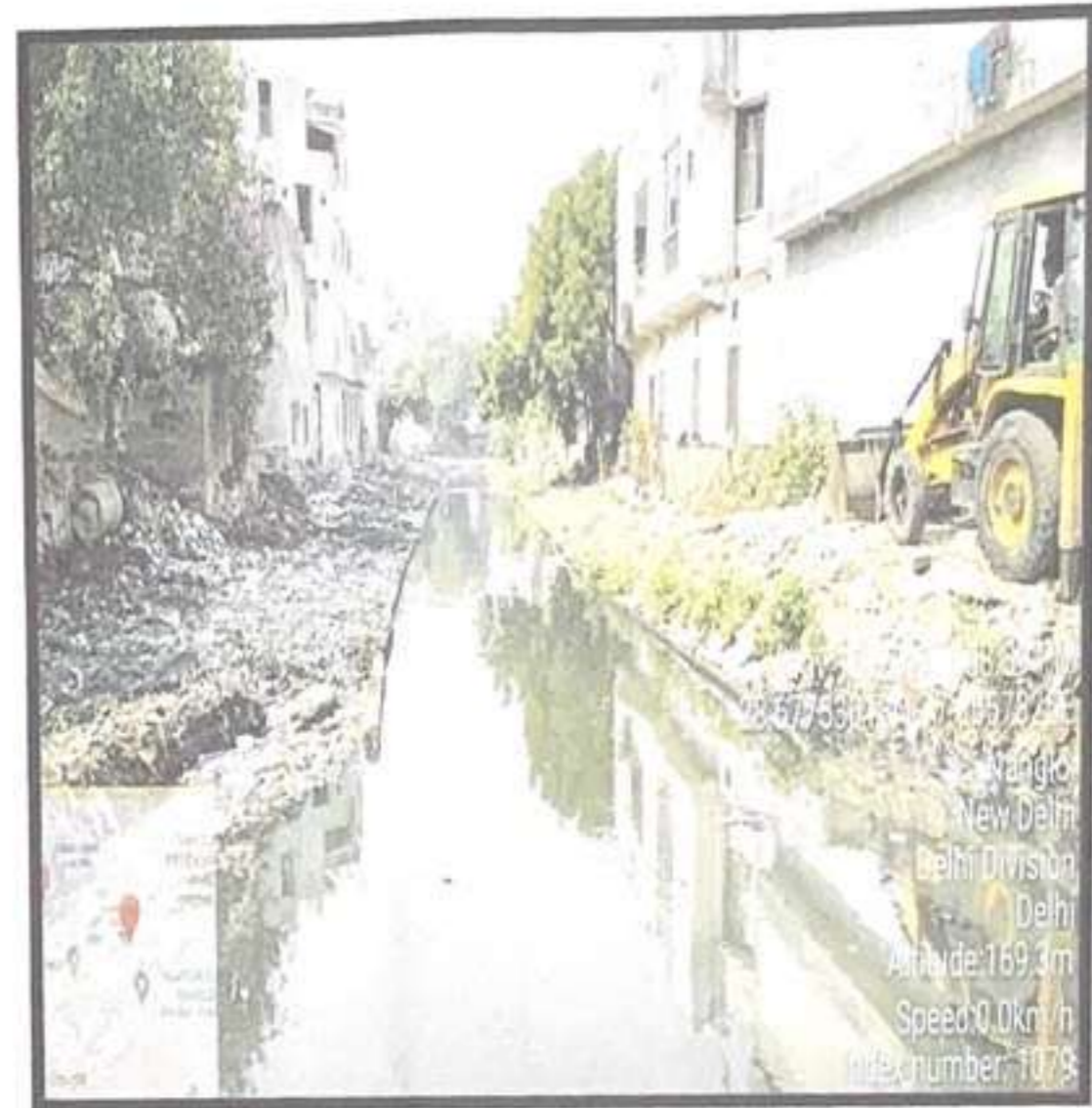
After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
Division No. :- CD-XII



Before Execution



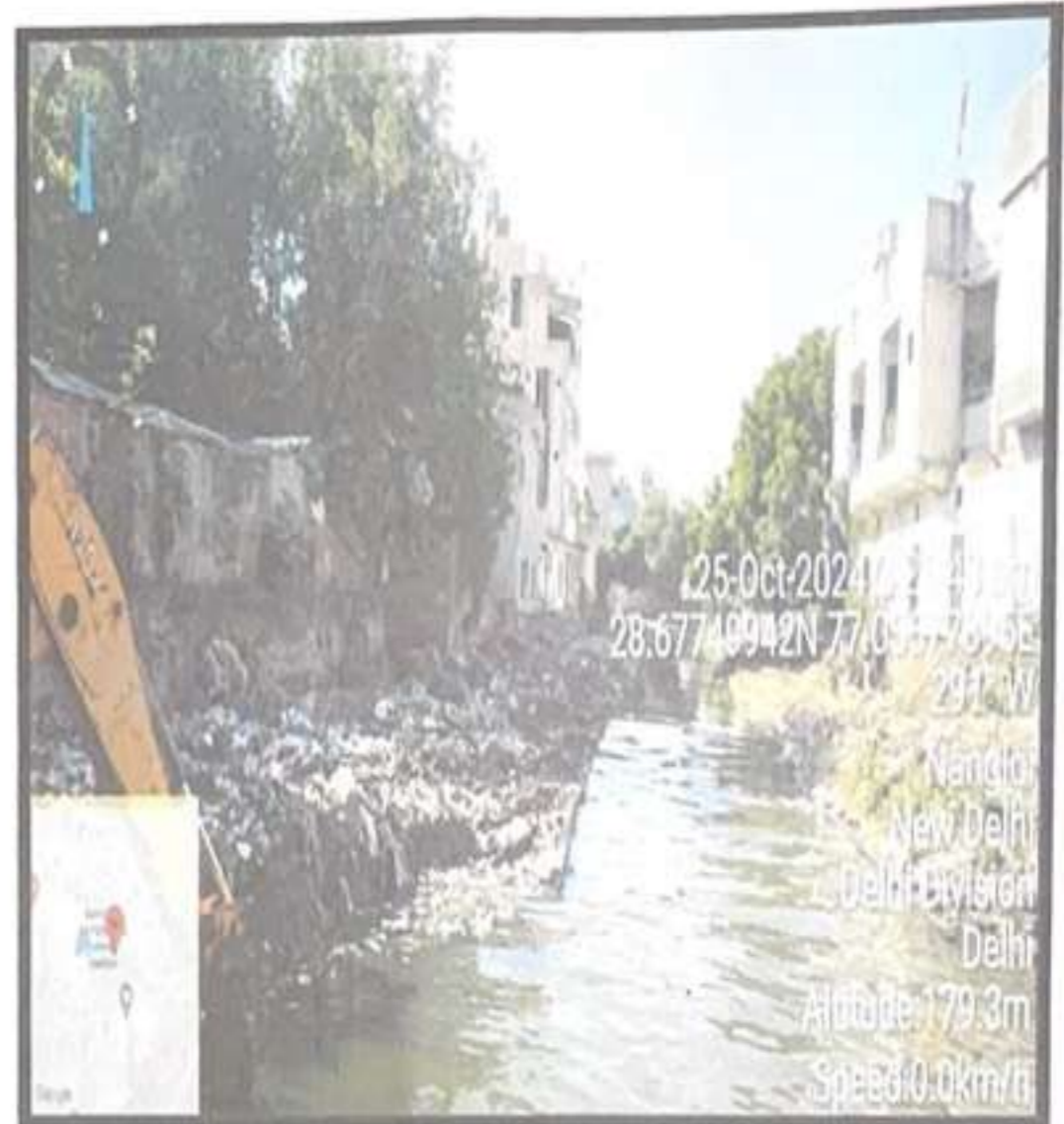
After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024

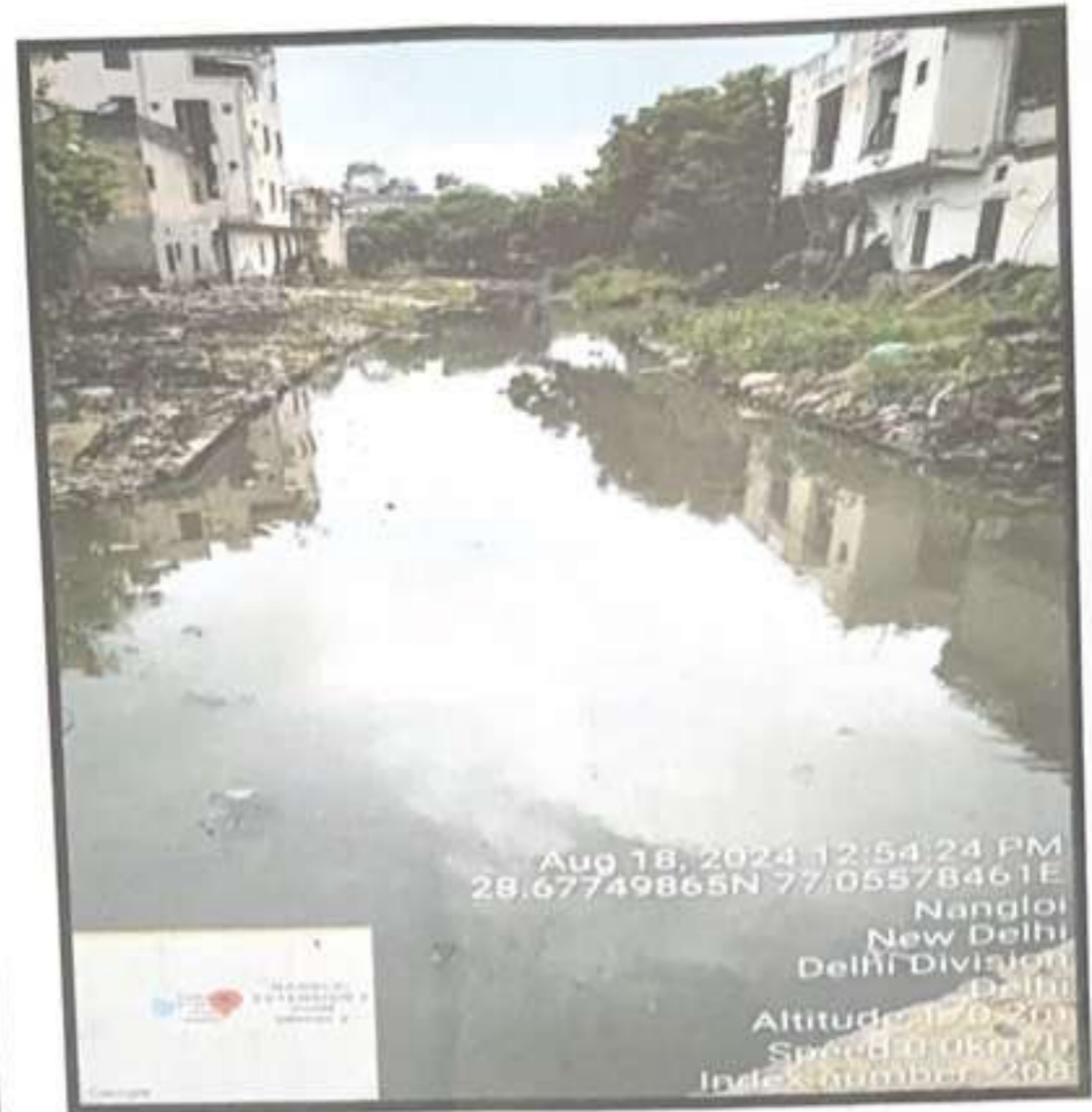
Kirari Suleman Nagar Drain

District:- West

Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

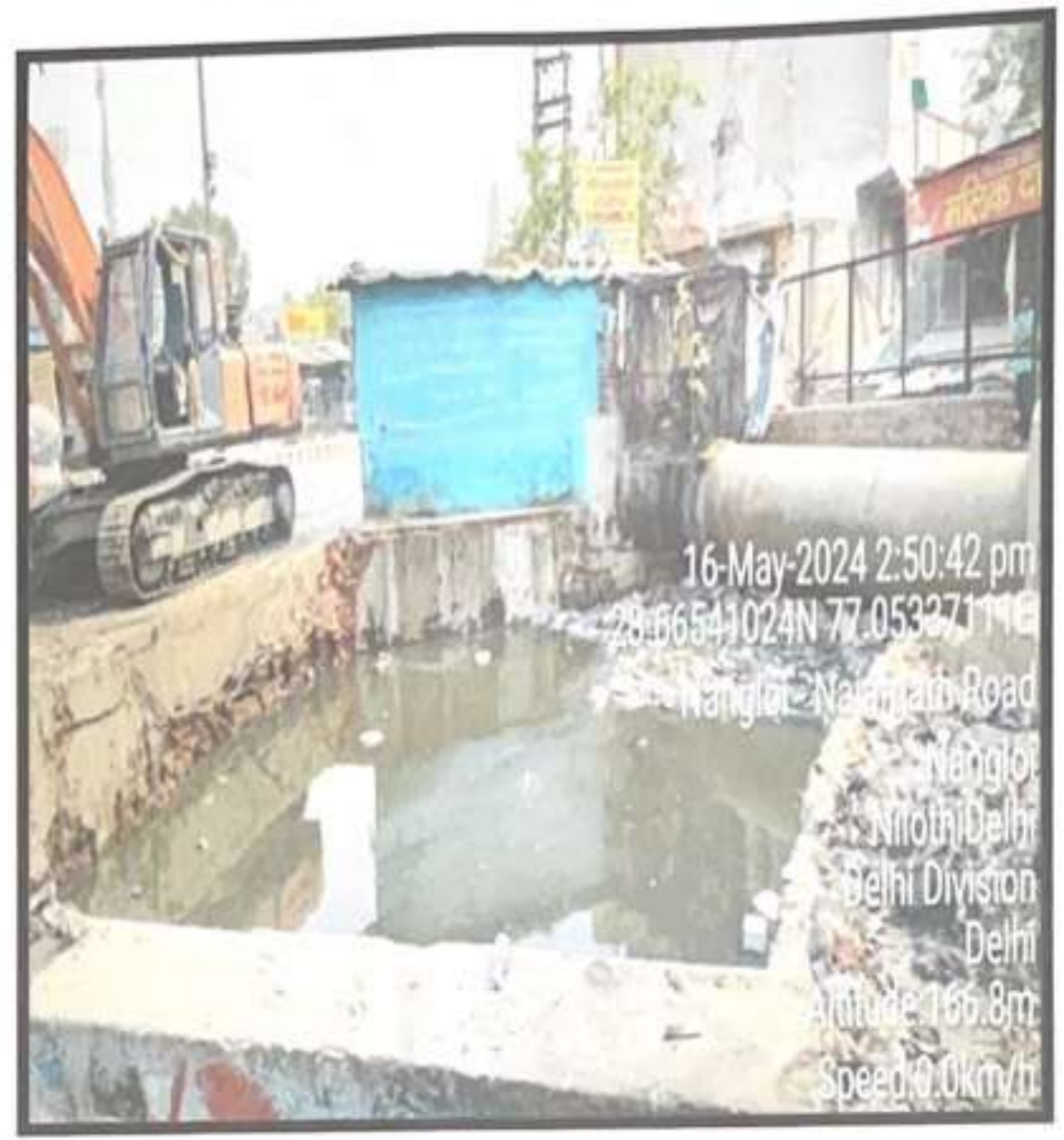
148
Photos showing progress of Desilting of drain during the year 2024

Kirari Suleman Nagar Drain

District:- West
Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024

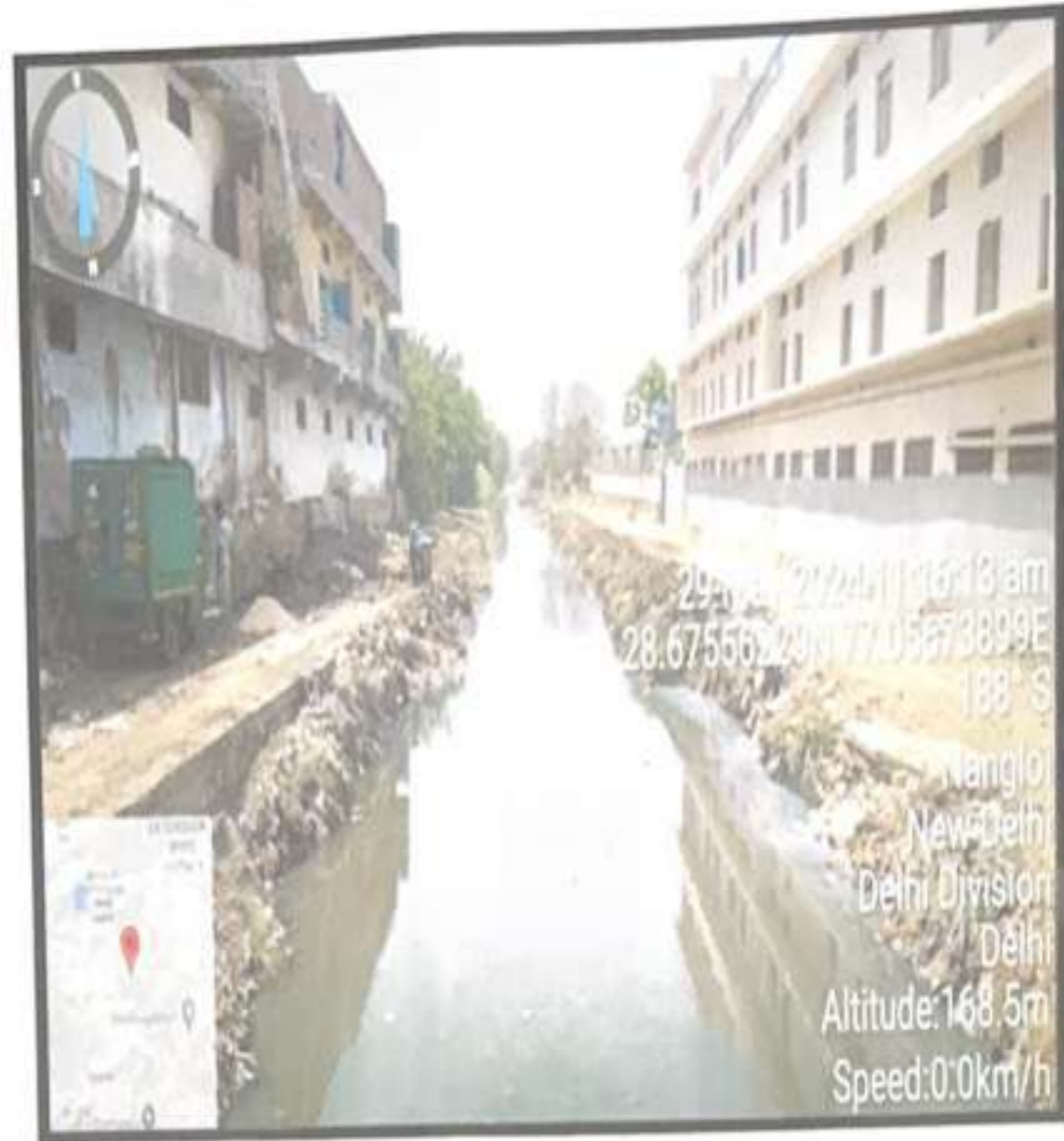
Kirari Suleman Nagar Drain

District:- West

Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024

Kirari Suleman Nagar Drain

District:- West

Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

151

District:- West
Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024

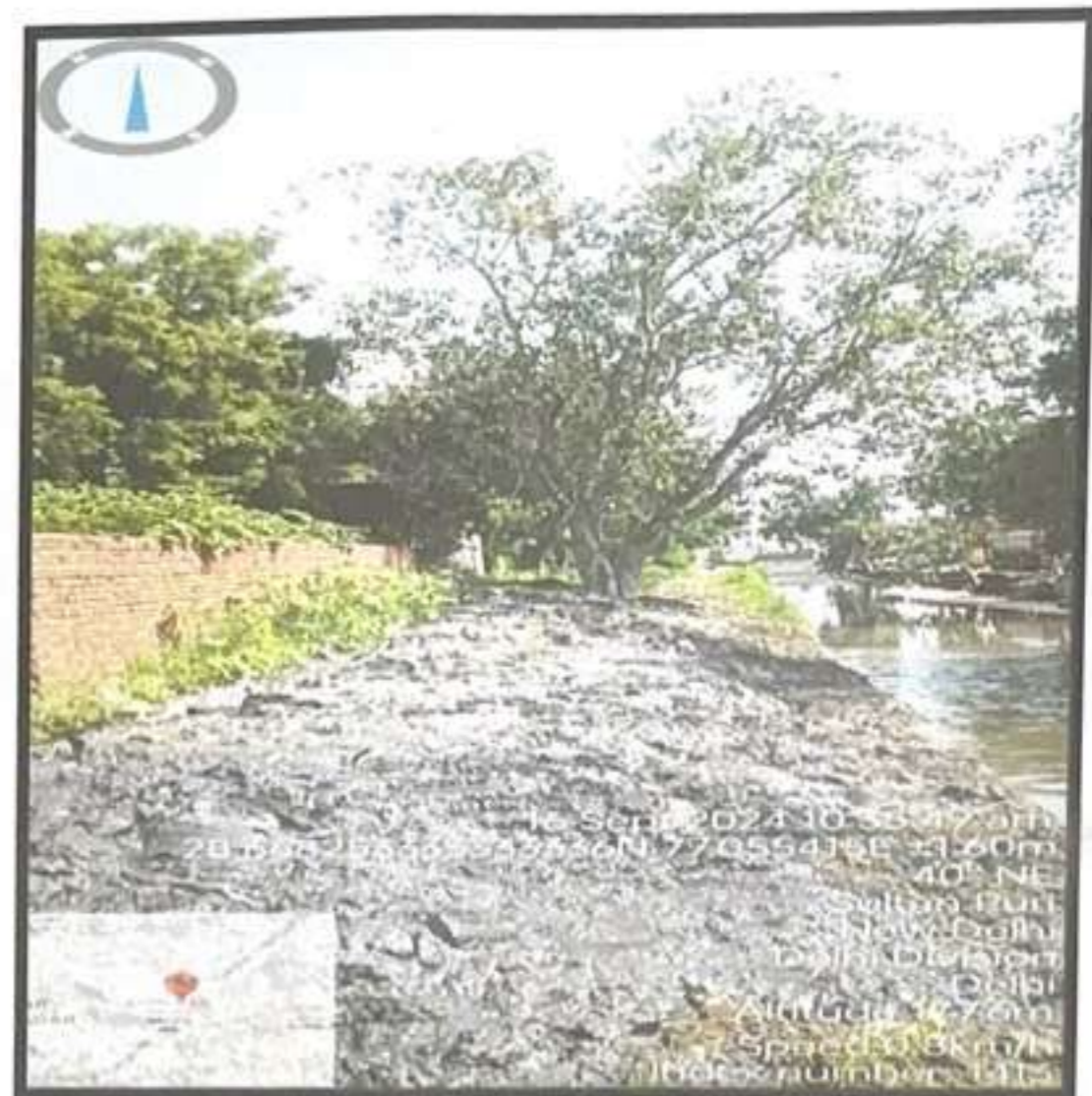
Kirari Suleman Nagar Drain

District:- West

Division No. :- CD-XII



Before Execution



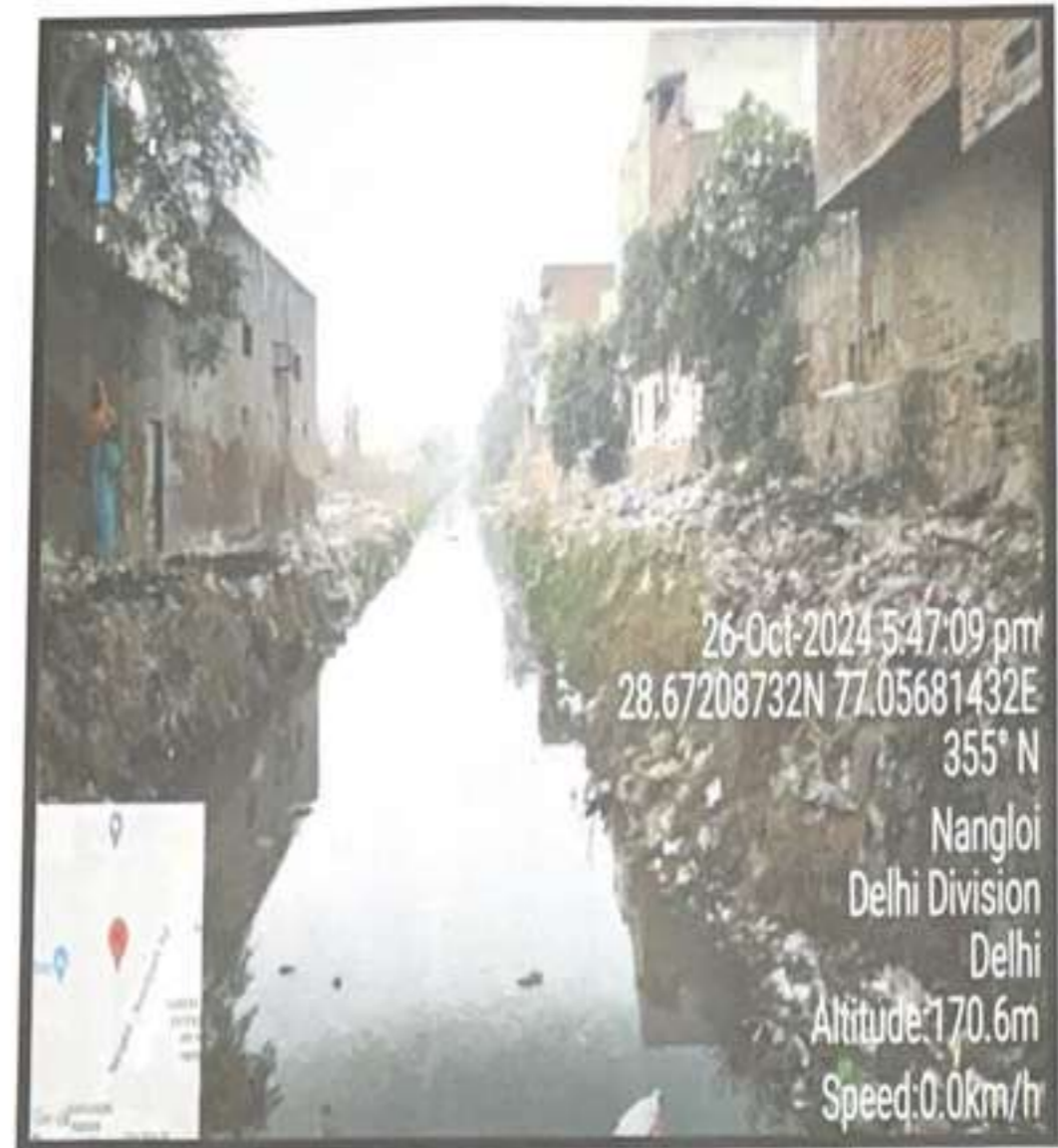
After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
Division No. :- CD-XII



Before Execution



After Execution

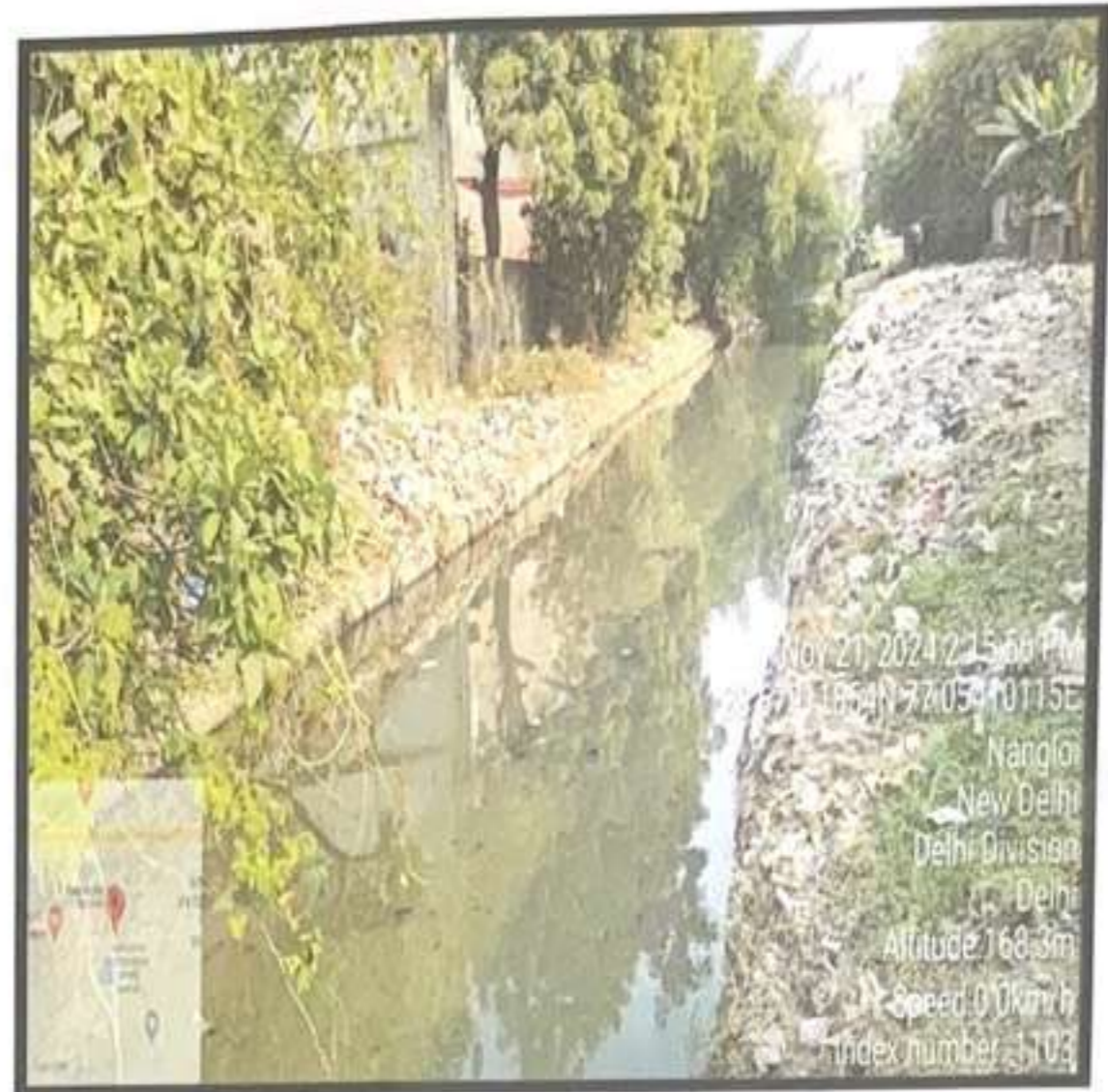
Photos showing progress of Desilting of drain during the year 2024

Kirari Suleman Nagar Drain

District:- West
Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

161

District:- West
Division No. :- CD-XII



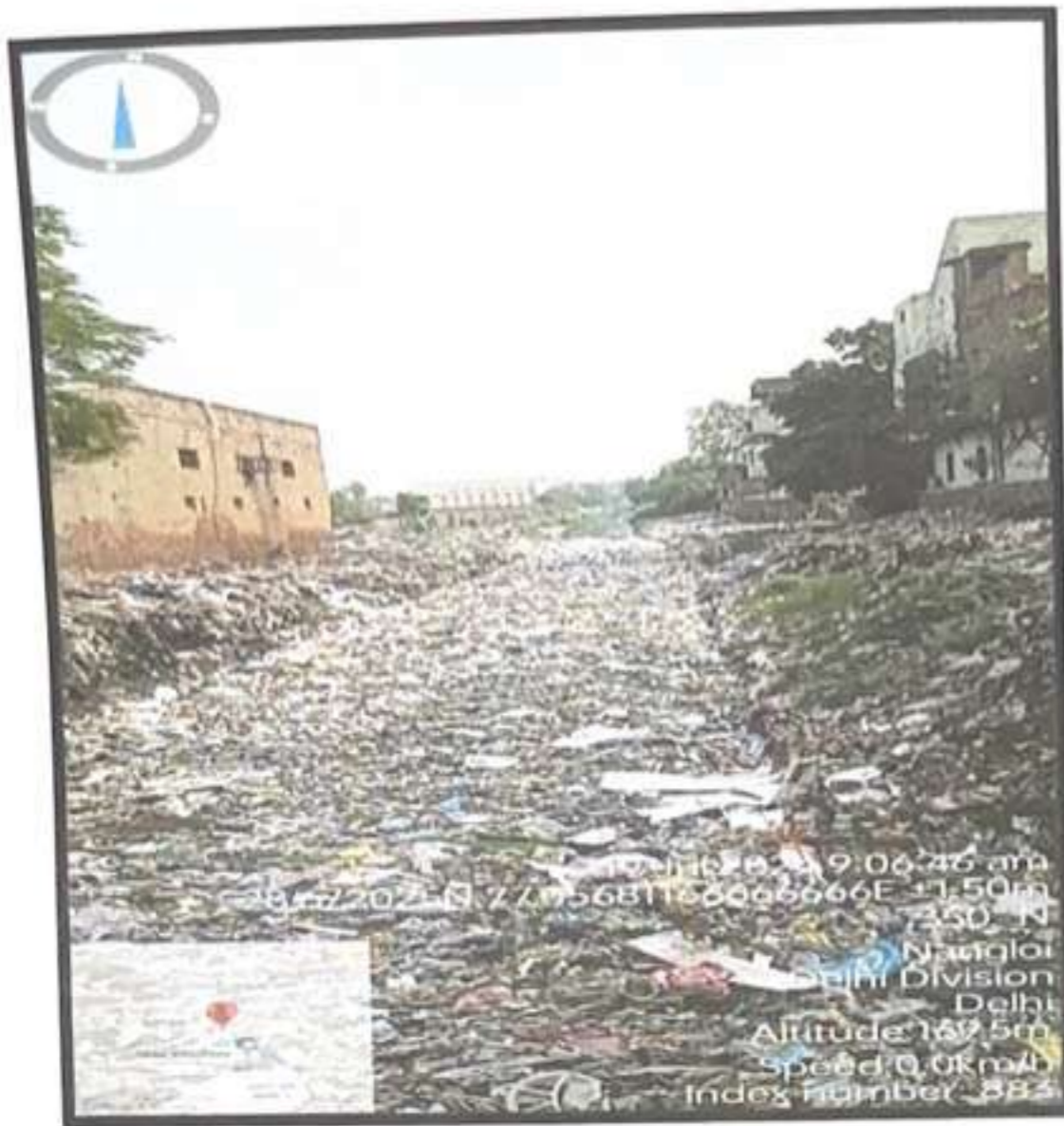
Before Execution



After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



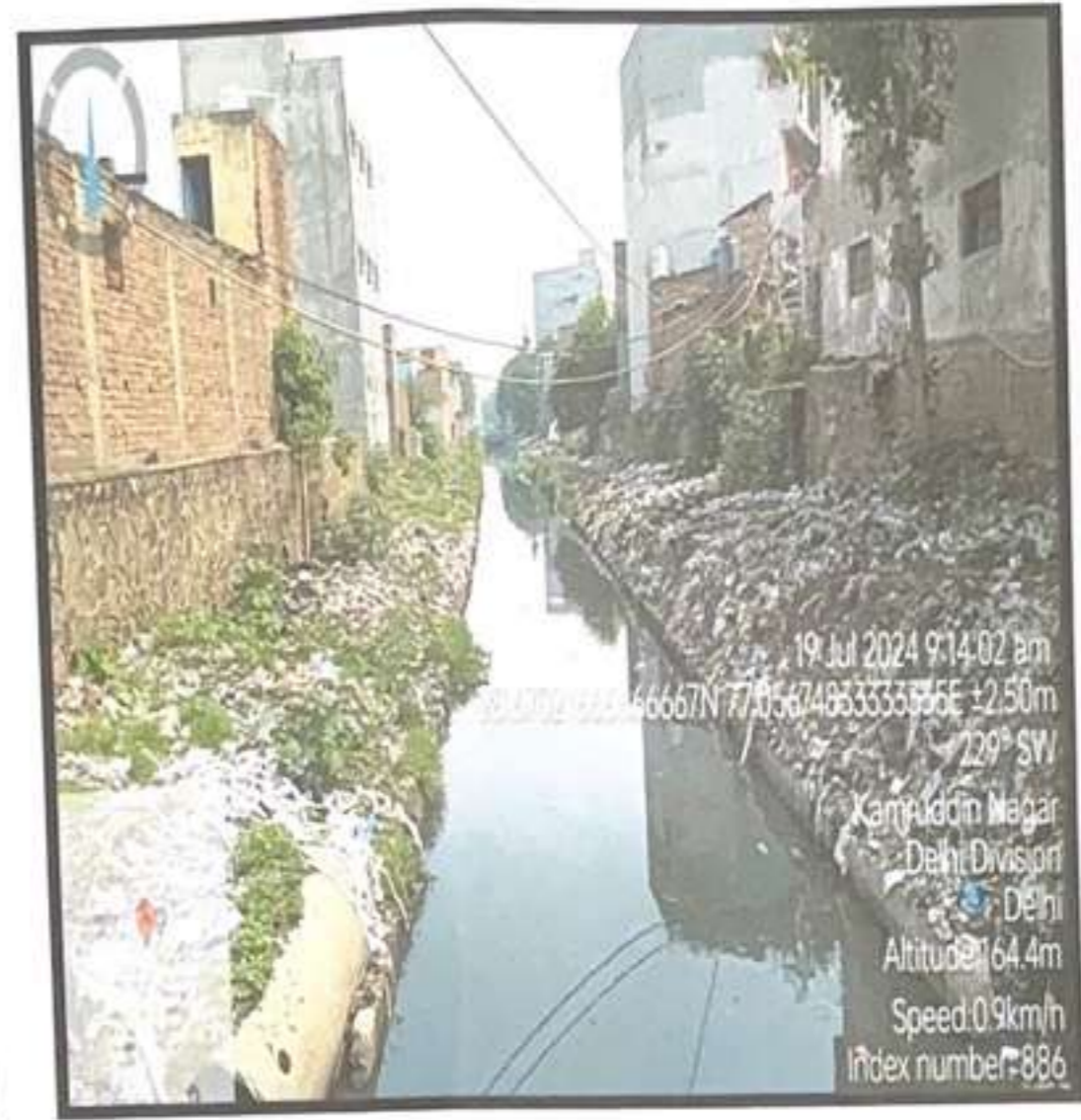
After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



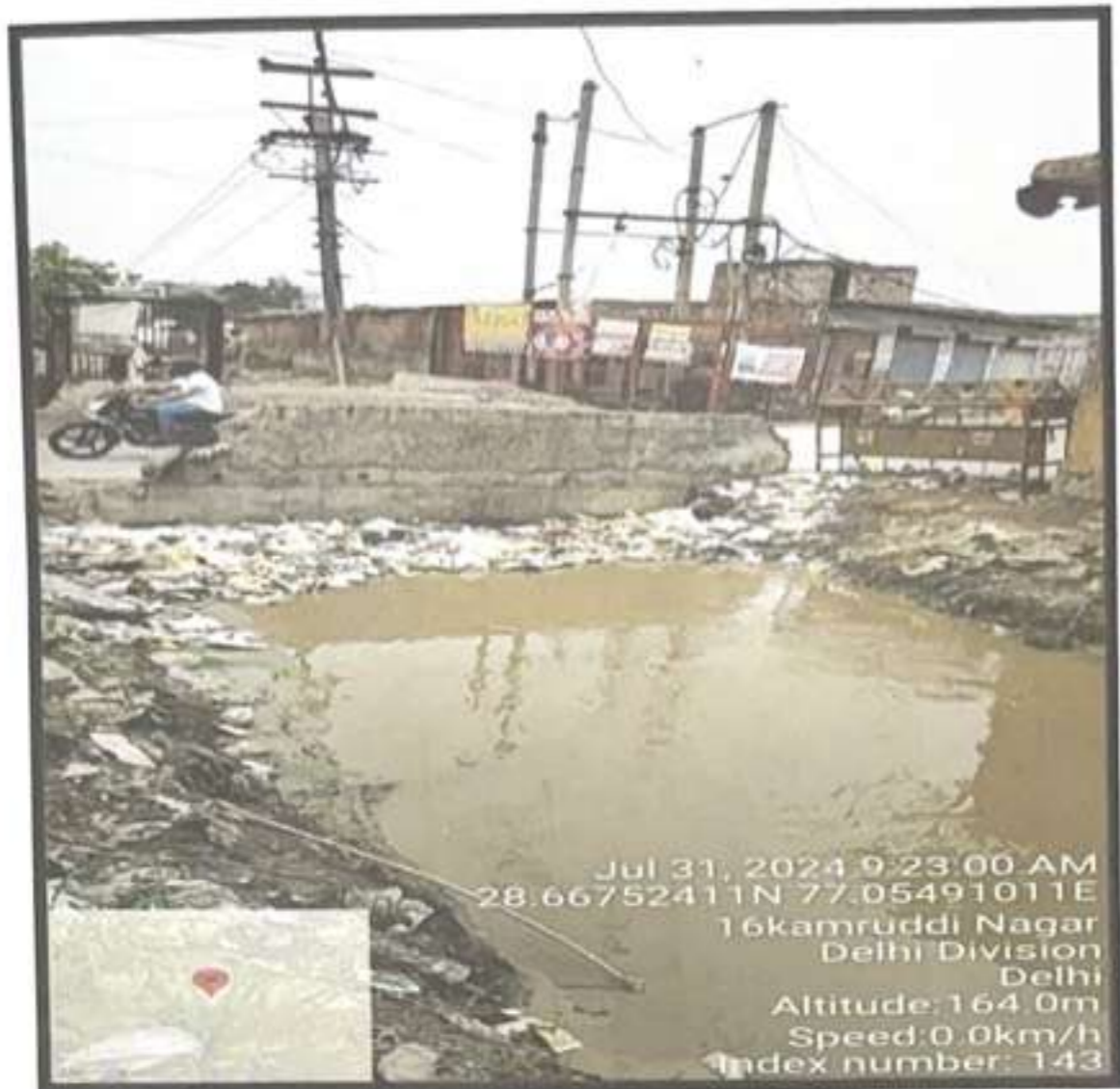
Before Execution



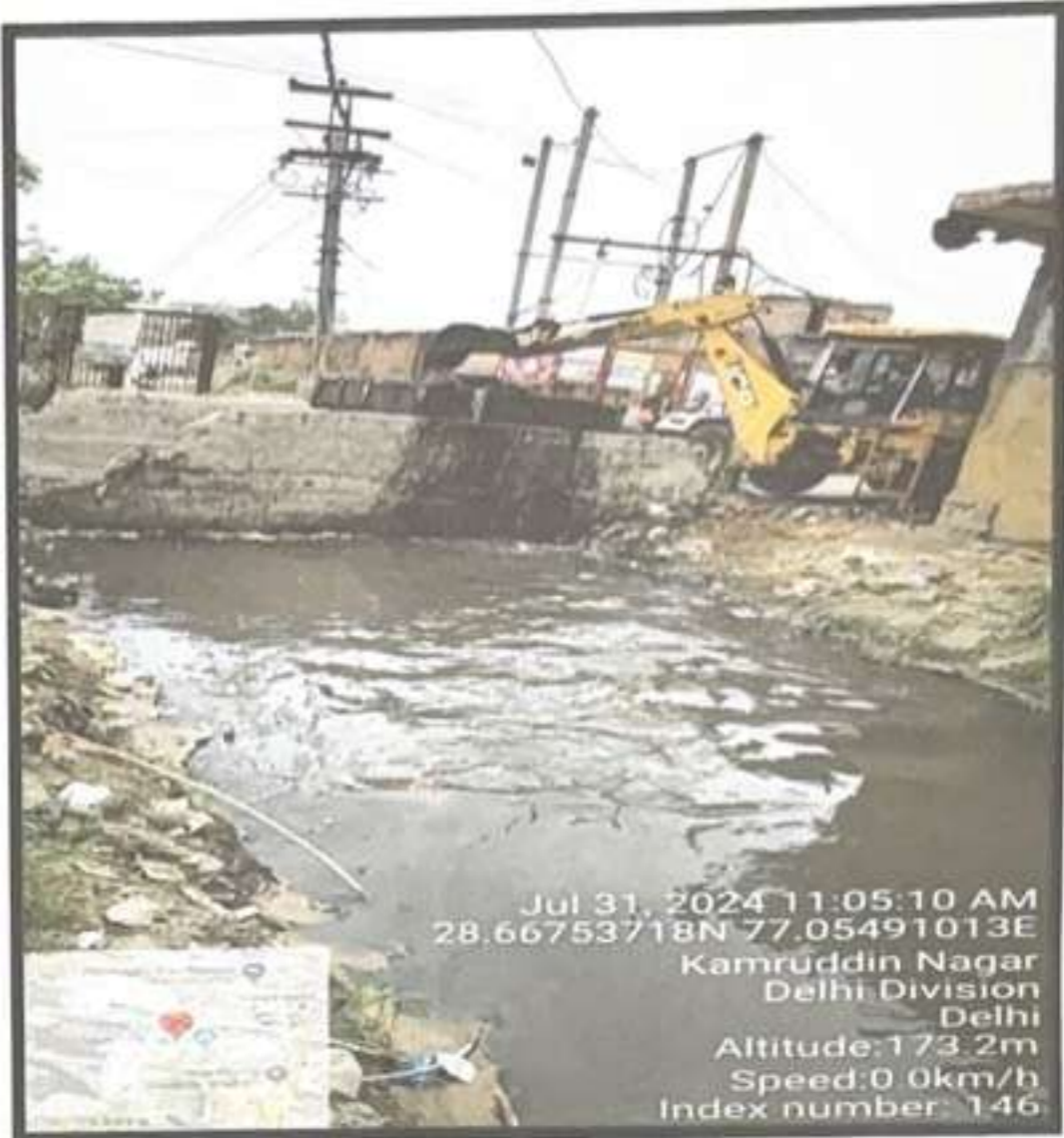
After Execution

Photos showing progress of Desilting of drain during the year 2024
Kirari Suleman Nagar Drain

District:- West
 Division No. :- CD-XII



Before Execution



After Execution

OFFICE OF THE ASSISTANT SUPER-I, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- ifccdxii@gmail.com, Phone/FAX NO. 011-25172699 (Off.)

165

Dated

No:T-NGT/CD-XII/2020-21/

To: The Deputy Commissioner (Narela Zone)
North Delhi Municipal Corporation
Zonal Building, Narela,
Delhi-110040

- Sub:- Lifting/Removal of Municipal Waste/Garbage and further action against
- i. Sh. Ranbir, H.No. 280 and 283, Rajendra Park Extn. Nangloi, Delhi-41
 - ii. Sh. Sube, H.No. 284 and 285, Rajendra Park Extn Nangloi, Delhi-41
 - iii. Sh. Ved Prakash, H.No. 286, Rajendra Park Extn Nangloi, Delhi-41
 - iv. Sh. Keshav Kumar, H.No. 277 Rajendra Park Extn Nangloi, Delhi-41

Under the various provisions of EP Act 1986 read with Hon'ble NGT directions in different OAs and provisions of Delhi Municipal Act, 1957 for causing or abetting air pollution/Dumping of Cow-dung (Gobar) into Kirari Suleman Nagar Drain, Just U/s of RD 3350m (Mata Wali Puliya)

Sir,

On the above cited subject matter, I am directed to inform you that during the course of surprise inspection undertaken by the undersigned and in consonance with order no. F.3(1)/2012/Misc./Estt./Vol.II/CE(I&FC)/138-141 dated 11.08.2020 in connection with intensive drive against the defaulters associated/involved in the causing or abetting air pollution/ Cow-dung (Gobar) is being illegally dispose into Kirari Suleman Nagar drain, Just U/s of RD 3100m (Mata Wali Puliya) which floates over the flow and create hindrance in smooth flow in KSN drain.

- i. Sh. Ranbir, H.No. 280 and 283, Rajendra Park Extn. Nangloi, Delhi-41
- ii. Sh. Sube, H.No. 284 and 285, Rajendra Park Extn Nangloi, Delhi-41
- iii. Sh. Ved Prakash, H.No. 286, Rajendra Park Extn Nangloi, Delhi-41
- iv. Sh. Keshav Kumar, H.No. 277 Rajendra Park Extn Nangloi, Delhi-41

has been found in the activity (s), as per description given below in violation of various provisions of EP Act 1986 read with Hon'ble NGT directions in different OAs and provision of Delhi Municipal Act, 1957 on air pollution/water pollution.

Brief description of violoations i.e. Cow-dung (Gobar) is being illegally dispose into Kirari Suleman Nagar drain, Just U/s of RD 3350m (Mata Wali Puliya).

Date of Violation:- 12.03.2021

Place of Violation:- Kirari Suleman Nagar Drain U/s of RD 3350m (Mata Wali Puliya, Rajendra Park, Nangloi, Delhi-110041

You are, therefore, requested:-

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- i. To take immediate steps for lifting/removal of municipal waste/garbage and;
- ii. To take action under relevant section/provision of EP Act, 1986 DMC Act, 1957 and other relevant Acts/Statue against the above mentioned persons(s).

Yours faithfully

(T.R GOEL)

ASSISTANT ENGINEER-I, CD-XII

Dated: 15/3/2021

No: T-NGT/CD-XII/2020-21/ 2581

695
22/3/21

Copy forwarded to:-

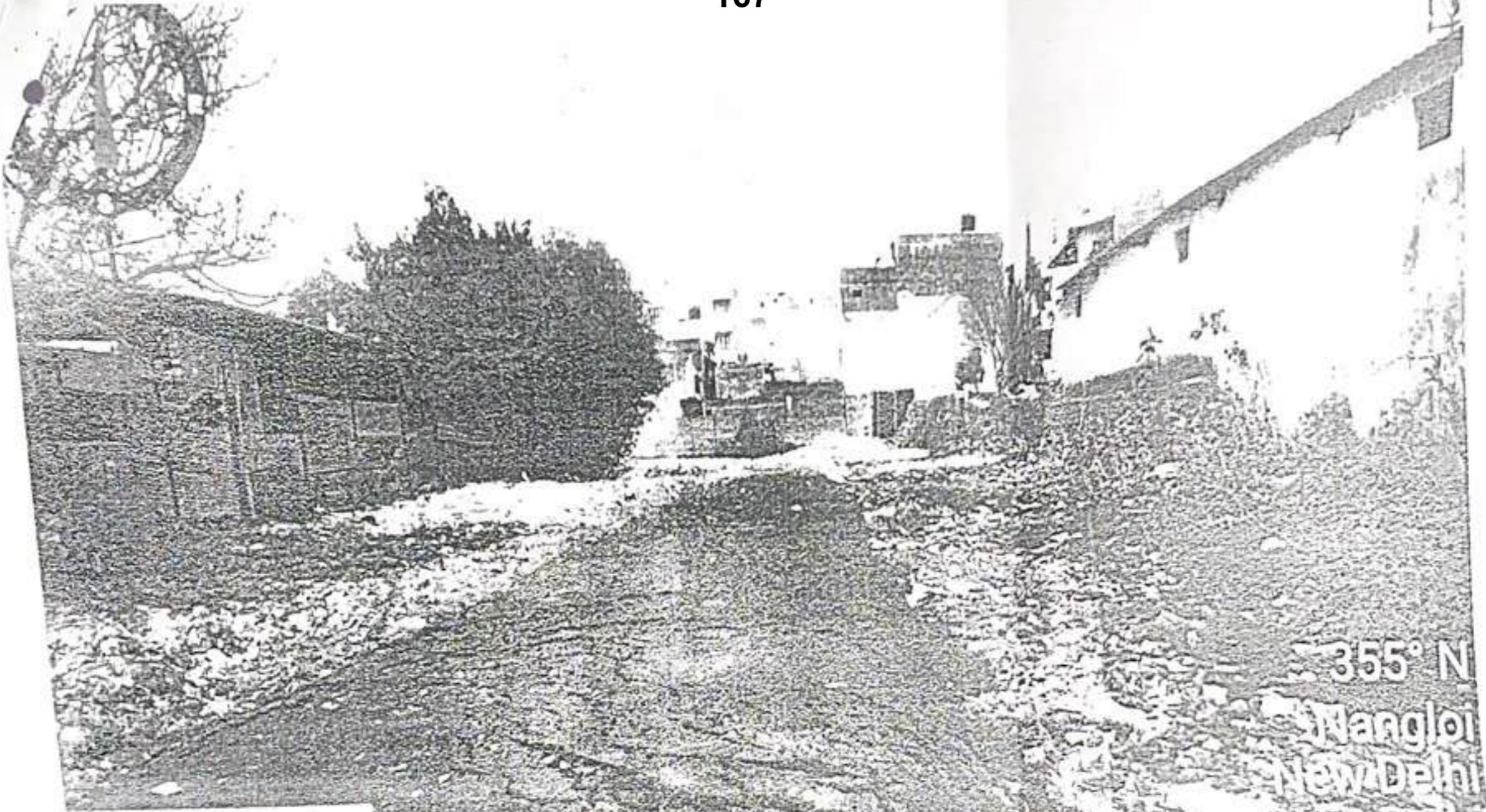
1. The PS to Chairman, EPCA, East Arjun Nagar, Arjun Gali, Vishwas Nagar, Shahdara, Delhi-110032
2. The PS to Additional Chief Secretary, Environment & Forest Department, GNCTD, Delhi Secretariat Delhi-110002
3. The PS to Principal Secretary, Environment & Forest Department, 6th Level, C-Wing, IP Estate, Delhi Secretariat, Delhi-110002
4. The PS to Commissioner, North MCD, Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave, Ajmeri Gate, New Delhi, Delhi 110002
5. The Secretary to Secretary (I&FC), Varunalaya, Ph-II, Karol Bagh Delhi-110005
6. The PS to Member Secretary, CPCB, Parviesh Bhawan, East Arjun Nagar, Delhi-110032
7. The PS to Member Secretary, DPCC, 5th Floor, ISBT Building, Kashmere Gate Delhi-110006
- ✓ 8. The Chief Engineer, (I&FC), Zone-I & II, I&FC Department, GNCTD, LM Bund Office Complex, Shastri Nagar Delhi-110031
9. The Superintending Engineer, FC-II, Rohini Office Complex, Sector-15 Rohini, New Delhi.

ASSISTANT ENGINEER-I, CD-XII

"KEEP DISTANCE - STAY SAFE"

167

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355° N

Nangloi

New Delhi

West Delhi

Delhi

Altitude: 160m

Speed: 0 km/h

Yundra Peripheral CD-Xii FC-2 IFCD #Bakkarwala Drain CD-Xii FC-2 IFCD

19 Mar 2021

OFFICE OF THE ASSISTANT ENGINEER-I, CIVIL DIVISION-XII.
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF NCT OF DELHI
BASAI DARAPUR OPP. ESI HOSPITAL, NEW DELHI. PH. NO. 011-25172699

No. AE-I/CD-XII/2022-23/ 53-65

Dated :- 7/7/2022

To

Deputy Commissioner (Narela Zone)
North Delhi Municipal Corporation
Zonal Building Narela,
Delhi-110040

Sub:- Lifting/Removal of Municipal Waste/Garbage and further action against.

i) Sh. Bharat, s/o Sh. Ramji Lal, H. No. E-5, Kunwar Singh Nagar, Delhi-41
Under the various provisions of EP Act 1986 read with Hon'ble NGT directions in different OAs and provisions of Delhi Municipal Act, 1957 for causing or abetting air pollution/dumping of Cow-dung (Gobar) into Kirari Suleman Nagar Drain, Just U/s of RD 1722m – Nangloi Najafgarh road

Sir,

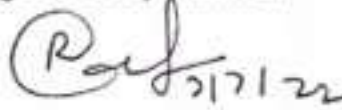
On the above cited subject matter, I am directed to inform you that during the course of routine inspection undertaken by the undersigned and in consonance with Order No. F.3(1)/2012/Misc./Estt./Vol.II/CE(I&FC)/138-141 dated 11.08.2020 in connection with intensive drive against the defaulters associated/involved in the causing or abetting air pollution/Cow-dung (Gobar) is being illegally disposed into Kirari Suleman Nagar Drain, Just U/s of RD 1722m (Nangloi Najafgarh road) which floats over the flow and create hindrance in smooth flow of water in KSN Drain.

i) Sh. Bharat, s/o Sh. Ramji Lal, H. No. E-5, Kunwar Singh Nagar, Delhi-41
have been found in the activity(s), as per description given below in violation of various provisions of EP Act 1986 read with Hon'ble NGT directions in different OAs and provisions of Delhi Municipal Act, 1957 on air pollution/water pollution.

Brief description of violations i.e. Cow-dung (Gobar) is being illegally disposed into Kirari Suleman Nagar Drain just U/s of RD 1722m (Nangloi Najafgarh road).

Date of Violation :- 01.07.2022

Place of Violation :- Kirari Suleman Nagar Drain U/s of RD 1722m (Nangloi Najafgarh road) Kunwar Singh Nagar, Delhi-110041

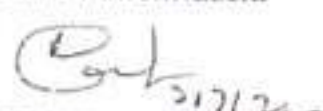

ASSISTANT ENGINEER-I
CIVIL DIVISION-XII

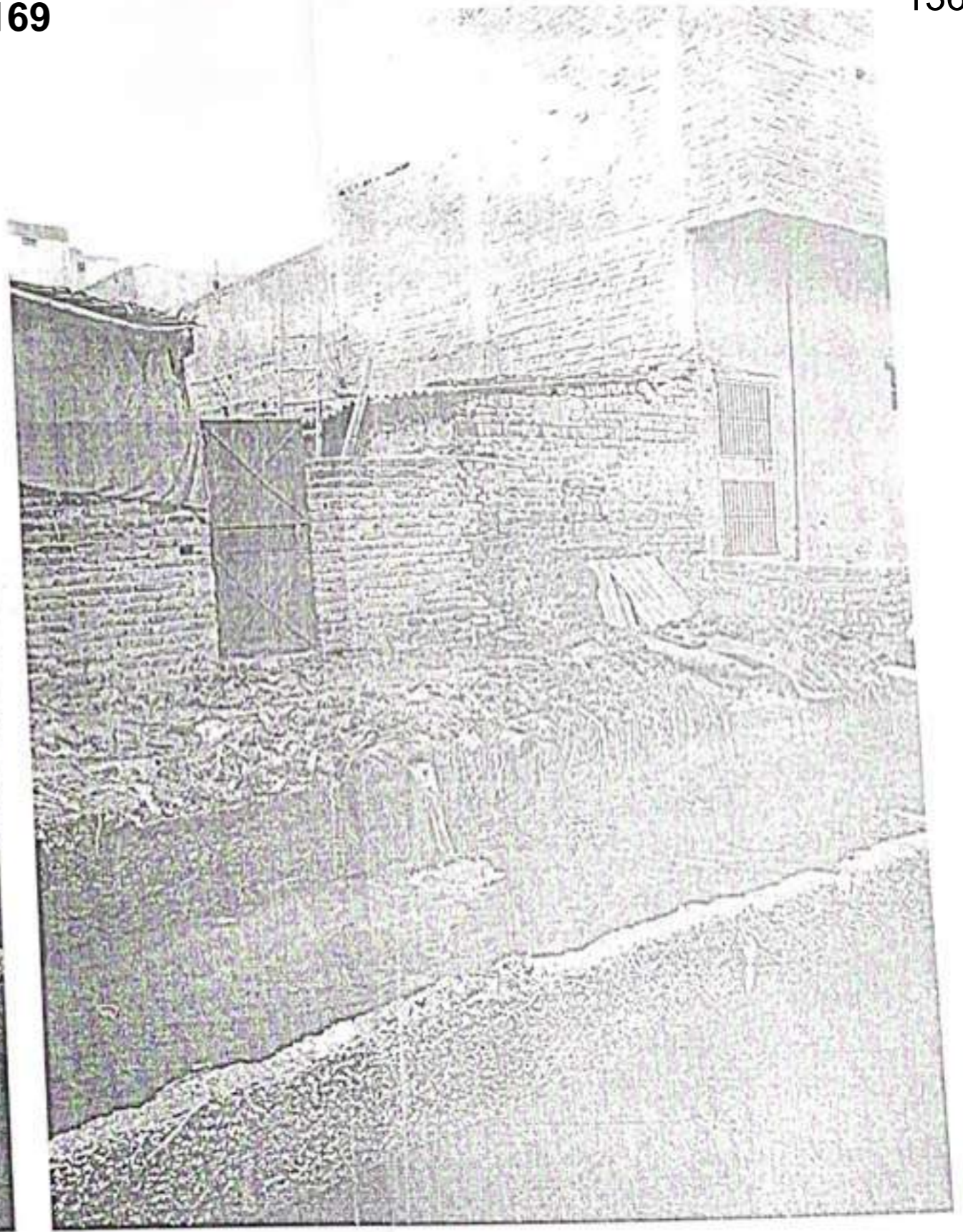
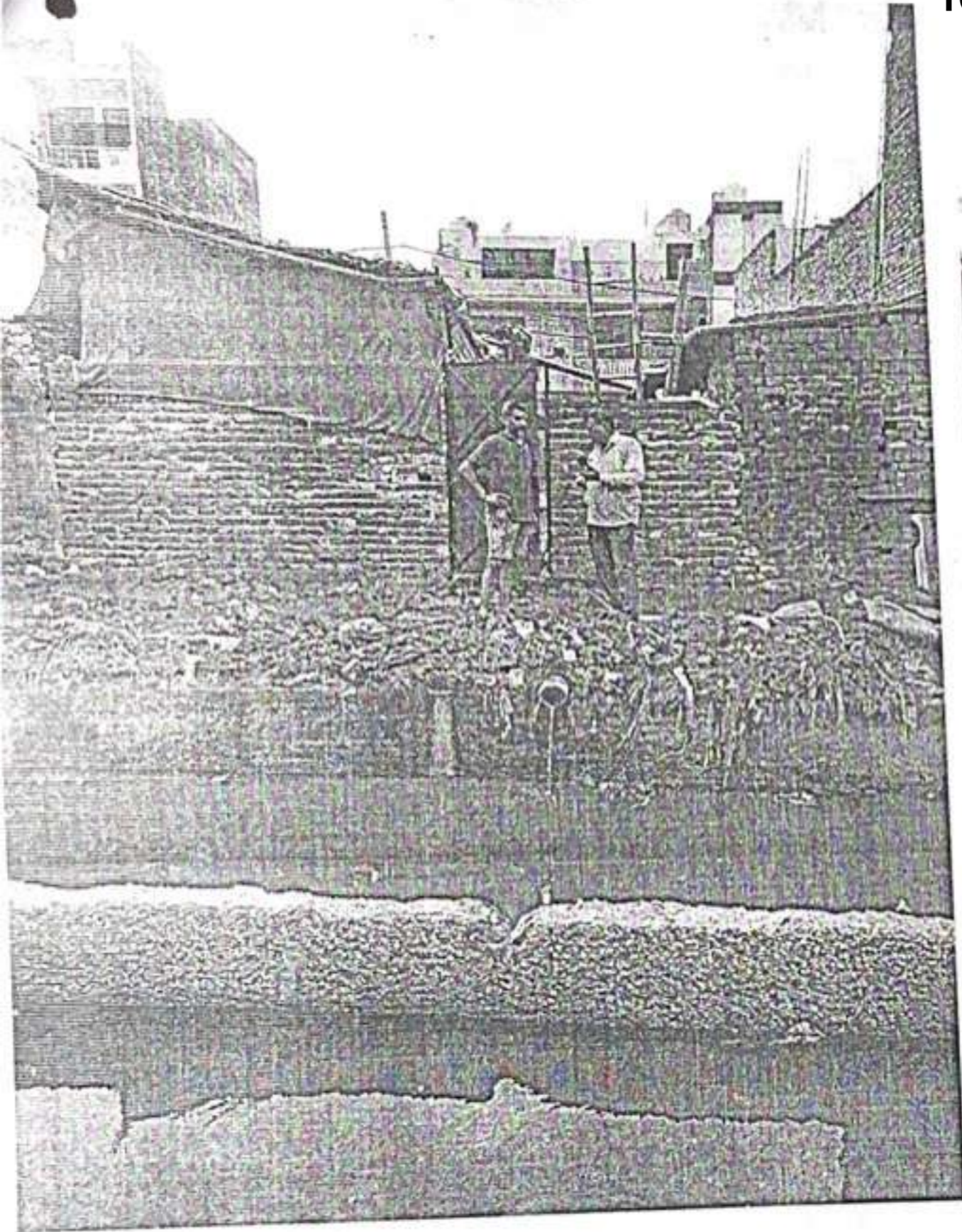
No. AE-I/CD-XII/2022-23/ 53-65

Dated :- 7/7/2022

Copy to :-

1. The PS to Chairman, EPCA, East Arjun Nagar, Arjun Gali, Vishwas Nagar, Shahdara, Delhi-110032.
2. The PS to Additional Chief Secretary, Environment & Forest Department, GNCTD, Delhi Secretariat Delhi-110002.
3. The PS to Principal Secretary, Environment & Forest Department, 6th Level, C-Wing, I.P. Estate, Delhi Secretariat, Delhi-110002.
4. The PS to Commissioner, North MCD, Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave, Ajmeri Gate, New Delhi-110002.
5. The Secretary to Secretary (I&FC), Varunalaya, Ph-II, Karol Bagh, Delhi-110005.
6. The PS to Member Secretary, CPCB, Parviesh Bhawan, East Arjun Nagar, Delhi-110032.
7. The PS to Member Secretary, DPCC, 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006.
8. The Chief Engineer, (I&FC), Zone-I & II, I&FC Department, GNCT, LM Bund office Complex, Shastri Nagar, Delhi-110031.
9. The Superintending Engineer, FC-II, Rohini Office Complex, Sec-15, Rohini, New Delhi.
10. The Executive Engineer, Civil Division-XII, I&FC Deptt. Govt. of NCT of Delhi, Delhi for information.
11. Sh. Vijender Singh, Junior Engineer, Civil Division-XII to pursue the matter.


ASSISTANT ENGINEER-I
CIVIL DIVISION-XII



"KEEP DISTANCE – ST
OFFICE OF THE ASSISTANT ENGINEER-I, CIVIL DIVISION-XII.
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF NCT OF DELHI
BASAI DARAPUR OPP. ESI HOSPITAL, NEW DELHI. PH. NO. 011-25172699

No. AE-I/CD-XII/2022-23/ 12-22

Dated :- 29/4/2022

To

Deputy Commissioner (Narela Zone)
 North Delhi Municipal Corporation
 Zonal Building Narela,
 Delhi-110040

Sub:- Lifting/Removal of Municipal Waste/Garbage and further action against.

- i) Sh. Ranbir, H. No. 280 and 283, Rajendra Park Extn., Nangloi, Delhi-41
- ii) Sh. Sube, H. No. 284 and 285, Rajendra Park Extn., Nangloi, Delhi-41
- iii) Sh. Ved Prakash, H. No. 286, Rajendra Park Extn., Nangloi, Delhi-41
- iv) Sh. Keshav Kumar, H. No. 277, Rajendra Park Extn., Nangloi, Delhi-41
- v) Sh. Ashok, H. No. 200, A Block, Kanwar Singh, Nangloi, Delhi-41

Under the various provisions of EP Act 1986 read with Hon'ble NGT directions in different OAs and provisions of Delhi Municipal Act, 1957 for causing or abetting air pollution/dumping of Cow-dung (Gobar) into Kirari Suleman Nagar Drain, Just U/s of RD 3350m-Mata wali Puliya (Sr. No. I to IV) and just U/s of RD 1722m- Nangloi Najafgarh road puliya Back side of Kali Mata Mandir (Sr. No. V)

Sir,

On the above cited subject matter, I am directed to inform you that during the course of routine inspection undertaken by the undersigned and in consonance with Order No. F.3(1)/2012/Misc./Estt./Vol.III/CE(I&FC)/138-141 dated 11.08.2020 in connection with intensive drive against the defaulters associated/involved in the causing or abetting air pollution/Cow-dung (Gobar) is being illegally disposed into Kirari Suleman Nagar Drain, Just U/s of RD 3350m (Mata Wali Puliya) and just U/s of RD 1722m- Nangloi Najafgarh road puliya Back side of Kali Mata Mandir which floats over the flow and create hindrance in smooth flow of water in KSN Drain.

- i) Sh. Ranbir, H. No. 280 and 283, Rajendra Park Extn., Nangloi, Delhi-41
- ii) Sh. Sube, H. No. 284 and 285, Rajendra Park Extn., Nangloi, Delhi-41
- iii) Sh. Ved Prakash, H. No. 286, Rajendra Park Extn., Nangloi, Delhi-41
- iv) Sh. Keshav Kumar, H. No. 277, Rajendra Park Extn., Nangloi, Delhi-41
- v) Sh. Ashok, H. No. 200, A Block, Kanwar Singh, Nangloi, Delhi-41

have been found in the activity(s), as per description given below in violation of various provisions of EP Act 1986 read with Hon'ble NGT directions in different OAs and provisions of Delhi Municipal Act, 1957 on air pollution/water pollution.

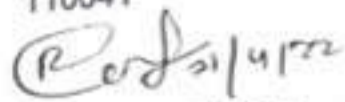
Brief description of violations i.e. Cow-dung (Gobar) is being illegally disposed into Kirari Suleman Nagar Drain just U/s of RD 3350m (Mata Wali puliya) and just U/s of RD 1722m- Nangloi Najafgarh road puliya Back side of Kali Mata Mandir.

"KEEP DISTANCE - STAY SAFE"

Date of Violation :-

19.04.2022

Place of Violation :-

Kirari Suleman Nagar Drain U/s of RD 3350m (Mata Wali puliya) Rajendra Park,
Nangloi, Delhi-110041Kirari Suleman Nagar Drain U/s of RD 1722m- Nangloi Najafgarh road puliya Back
side of Kali Mata Mandir, Kanwar Singh Nagar, Nangloi, Delhi- 110041


 ASSISTANT ENGINEER-I
 CIVIL DIVISION-XII

Dated :- 22-04-2022

No. AE-I/CD-XII/2022-23/ 12-23

Copy to :-

1. The PS to Chairman, EPCA, East Arjun Nagar, Arjun Gali, Vishwas Nagar, Shahdara, Delhi-110032.
2. The PS to Additional Chief Secretary, Environment & Forest Department, GNCTD, Delhi Secretariat Delhi-110002.
3. The PS to Principal Secretary, Environment & Forest Department, 6th Level, C-Wing, I.P. Estate, Delhi Secretariat, Delhi-110002.
4. The PS to Commissioner, North MCD, Dr. S.P.M. Civic Centre, Minto Rd, SKD Basti, Press Enclave, Ajmeri Gate, New Delhi-110002.
5. The Secretary to Secretary (I&FC), Varunalaya, Ph-II, Karol Bagh, Delhi-110005.
6. The PS to Member Secretary, CPCB, Parviesh Bhawan, East Arjun Nagar, Delhi-110032.
7. The PS to Member Secretary, DPCC, 5th Floor, ISBT Building, Kashmere Gate, Delhi-110006.
8. The Chief Engineer, (I&FC), Zone-I & II, I&FC Department, GNCT, LM Bund office Complex, Shastri Nagar, Delhi-110031.
9. The Superintending Engineer, FC-II, Rohini Office Complex, Sec-15, Rohini, New Delhi.
10. The Executive Engineer, Civil Division-XII, I&FC Deptt. Govt. of NCT of Delhi, Delhi for information.
11. Sh. Vijender Singh, Junior Engineer, Civil Division-XII to pursue the matter.



 ASSISTANT ENGINEER-I
 CIVIL DIVISION-XII

OFFICE OF THE EXECUTIVE ENGINEER, CIVIL DIVISION NO-XII,
IRRIGATION & FLOOD CONTROL DEPARTMENT, GOVT. OF DELHI,
BASAI DARA PUR, OPP. E.S.I. HOSPITAL, DELHI-110027
E-mail:- irfd@delhi.gov.in, Phone/FAX NO. 011-25172699 (Off.)

No: - T-28/CD-XII/18-19/ 436

Dated 14/5/19

To

The Sanitation Superintendent
Zonal Office Narela Zone
North Delhi MCD
Opposite Police Station Narela
Delhi.

Sub:- Imposition of Fine/Environment compensation as per NGT directives on the persons/pvt. Parties dumping C&D Waste/Other type of solid wastes on inside/on bank of drains.

Sir,

A Joint inspection of Kirari Suleman Nagar Drain was conducted on 14.05.2019 by Shri Mangal Singh, Assistant Sanitary Inspector, Narela Zone, North DMC and Sh. J S Malik Assistant Engineer, Sh. Vijender Singh, Junior Engineer from this office (Copy enclosed), and some persons/private parties have been found dumping C&D Waste or discharging other type of solid waste into the drain in violation of the NGT directives. The detail of such persons/parties have already been noted down by the ASI of your office for taking necessary actions for imposing fine/environment compensation on the said persons/parties. Photographs showing the locations of dumping of C&D/Solid Waste are enclosed for reference.

In this regards, it is requested that a suitable fine/environment compensation be imposed on such persons/parties as per directions of the Hon'ble NGT under intimation to this office at the earliest

Yours faithfully

Encl: As Above

No: - T-28/CD-XII/18-19/ 437-443

Copy forwarded for information & necessary action to:-

1. The Monitoring Committee Constituted by Hon'ble NGT, Room No.. 58, India Internation Centre, 40 Max Mullaer Marg, Lodhi Estate, New Delhi-11003
2. The Member Secretary Environment, Delhi Pollution Control Committee, 6th Floor, C-Wing, Delhi Secretariat, Delhi-110002
3. The Deputy Commissioner, Narela Zone, North DMC, Zonal Office Narela Delhi.
4. The SDM, Punjabi Bagh, O/o the DM West, Govt. of NCT of Delhi Plot No. 3, Shivaji Place, Raja Garden, Delhi
5. Chief Engineer, Zone-I (I&FC) Deptt., Govt. of Delhi, L.M. Bundh Office Complex, Shastri Nagar, Delhi-110031 for kind information.
6. Superintending Engineer (FC-II), Govt. of Delhi, Rohini Office Complex, Sector-15, Rohini, Delhi
7. Assistant Engineer-II, CD-XII.

(PUNEET DUDEJA)
EXECUTIVE ENGINEER, CD-XII

Dated 14/5/19

EXECUTIVE ENGINEER, CD-XII

7-28

JOINT INSPECTION OF

173

KIPARI SUBMER DRAIN

DATED
14-5-2019

The following locations of K.S.N. drain identified ^{along} with (ASI MANGAL SINGH ^{NORTH} M.C.D.) and field Staff I & F.C. dept).

- i) R.D. 3100.0 M.
- ii) R.D. 3350.0 M.
- 3) R.D. 3775.0 M
- 4) R.D. 2703.0 M.
- 5) R.D. 2046.0 M.
- 6) R.D. 2076.0 M.

The above sites have been inspected along with ASI Mangal Singh ^{NORTH} (M.C.D.) and also requested to issue the challan/fine as environmental compensation to the above persons/parties as per the MAT guidelines/direction under intimation to the officer concerned. The party names and locations has been recognised by m.c.d. staff.

M.C.D. STAFF
 AS/138H
 [Signature]
 [Signature]

IRRIGATION & FLOOD CONTROL STAFF
 [Signature]
 (VIJENDER SINGH J.E.)
 with staff.
 [Signature]
 SH. J. S. MALIK (E.E.-II)

174

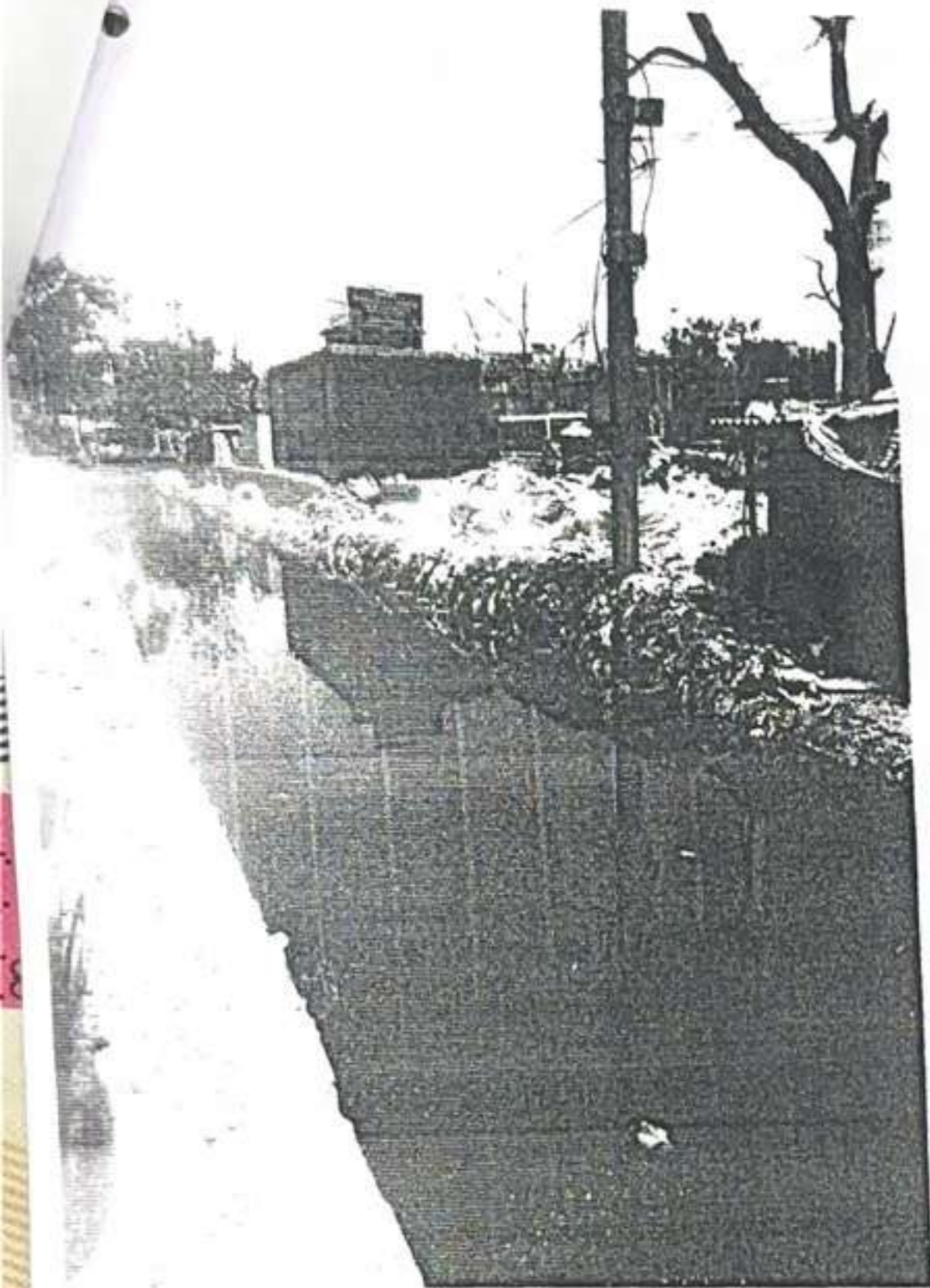


3352.0m U/S

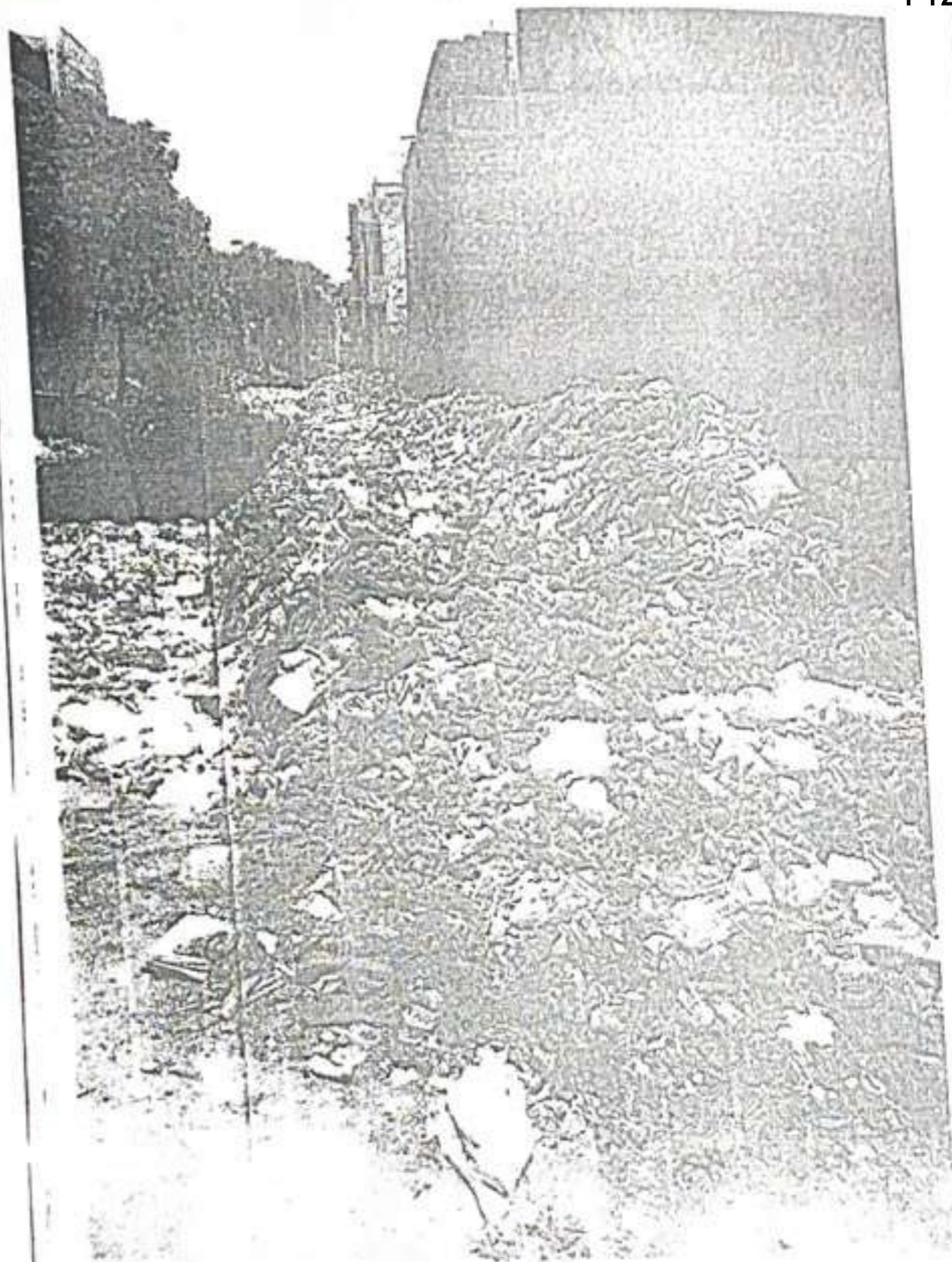
141



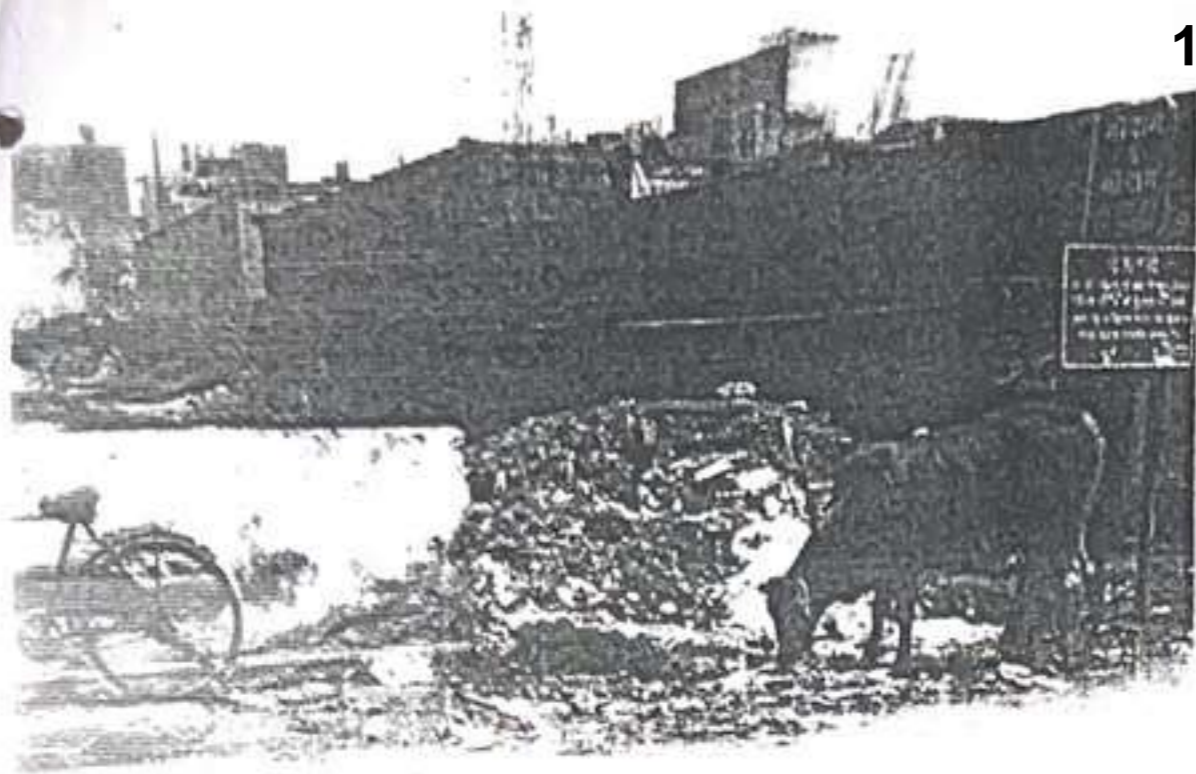
AT R.D. 3100m K. Sar...
etc



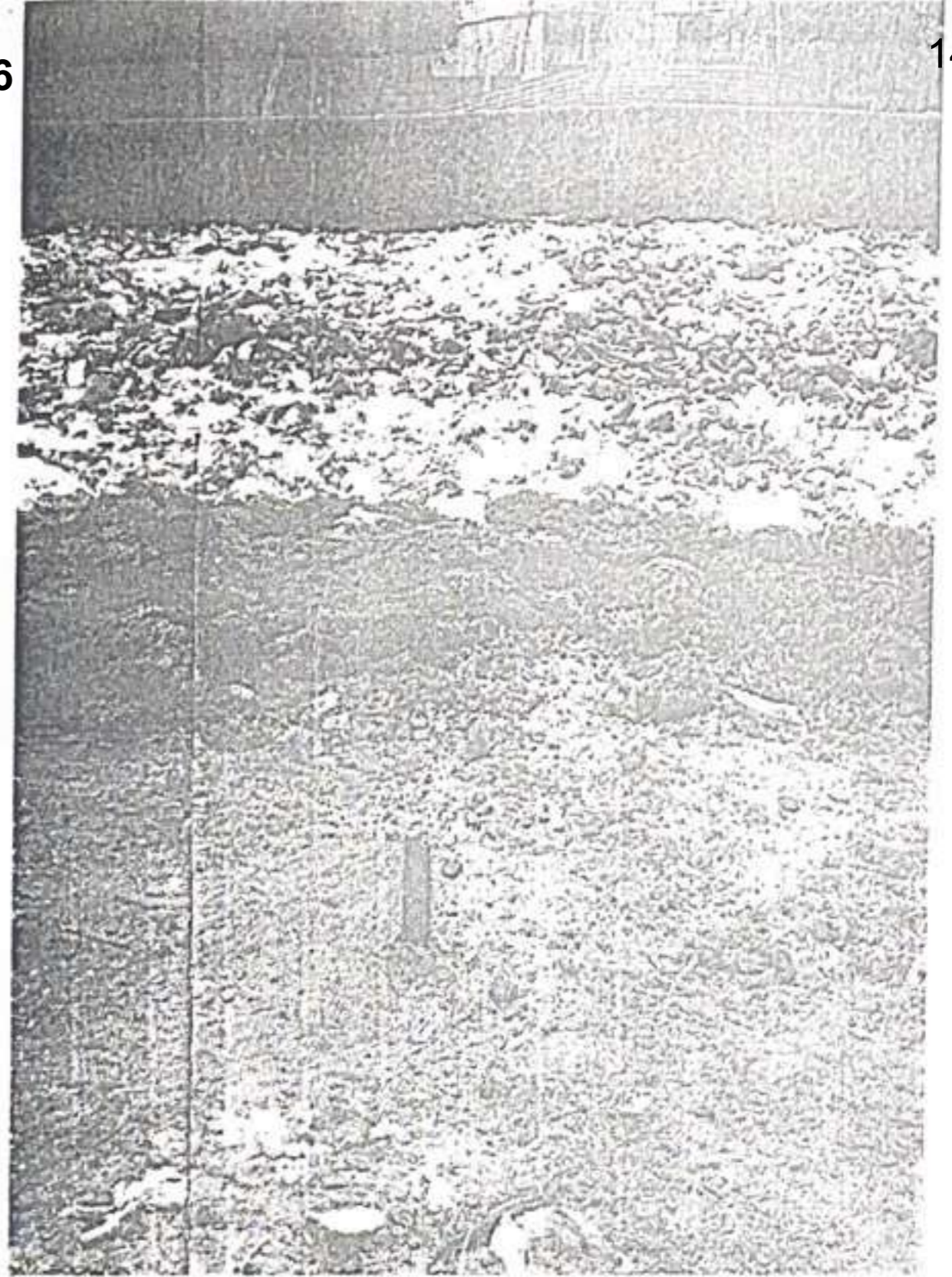
R.D. 2076.0 M. (K.S.W. DRAIN)



AT R.D. 3775.0 M. (K.S.W. DRAIN)



AT R.D. 3100.0M (K.S.N. DRAIN)



AT R.D. 3356.0M (K.S.N. DRAIN)

T-03/2016-17/534/NMCG/Phase II/Vol.III
 Ministry of Jal Shakti
 Department of Water Resources, River Development
 & Gangg Rejuvenation
 National Mission for Clean Ganga

1st Floor,
 Major Dhyan Chand National Stadium
 India Gate, New Delhi-110002
 Dated: 13th November, 2024

OFFICE MEMORANDUM

Subject: Minutes of the 14th meeting of the re-constituted Principal Committee in the NGT Matter OA No. 06 of 2012 held on 18.07.2024 from 10.30 AM onwards

A copy of Minutes of the 14th Meeting of the re-constituted Principal Committee in the NGT matter O.A. No. 06 of 2012 held on 18.07.2024 from 10.30 AM on-wards, under the Chairmanship of Secretary, DoWR, RD&GR, Ministry of Jal Shakti is forwarded herewith for information/ necessary action.



(Anup Kumar Srivastava)
 Executive Director-Technical, NMCG
ed-technical@nmcg.nic.in

Encl: As above.

To:

1. Shri Shashi Shekhar, Expert Member, C – II/155, Satya Marg, Chanakyapuri, New Delhi – 110021
2. Additional Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhavan, Jorbagh Road, New Delhi – 110032
3. Joint Secretary, Ministry of Water Resources, RD&GR Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi, Delhi 110001
4. Chief Secretary, GNCTD, Delhi Secretariat, IP Estate, Near Indira Gandhi Indoor Stadium, Delhi - 110002
5. Secretary, Irrigation Department, Govt. of Haryana, Haryana Civil Secretariat, Sector-1, Chandigarh, Haryana
6. Secretary, Irrigation Department, Govt. of Himachal Pradesh, H.P. Secretariat, Shimla-171002
7. Secretary, (UP) Irrigation Department, Babu Bhawan Sachivalya, Government of UP, Lucknow – 226 001
8. Secretary, Irrigation Department, Govt. of Uttarakhand, 4 Subhash Road, Secretariat, Forth Floor, New Building Dehradun, Pin code-248001

9. Secretary, Department of Environment, Govt. of NCT of Delhi, 6th Floor, Delhi Secretariat, IP Estate, New Delhi (Fax – 011 23392034)
10. Secretary, Department of Irrigation & Flood Control, Varunalaya Complex (Phase-II), Karol Bagh, New Delhi-110005
11. CEO, Delhi Jal Board, Delhi Jal Board, Varunalaya Complex (Phase-II), Karol Bagh, New Delhi
12. Dr. A. K. Gosain, Professor of Civil Engineering, Indian Institute of Technology Delhi Hauz Khas, New Delhi - 110 016
13. Dr. C. R. Babu, Centre for Environmental Management of Degraded Ecosystems, School of Environment Studies, University of Delhi-110007.
14. Dr. A. A. Kazmi, Civil Engineering Department, Indian Institute of Technology Roorkee, Roorkee, Uttarakhand 247667
15. Vice Chairman, Delhi Development Authority, Vice-Chairman Office B- Block, 1st Floor Vikas Sadan, New Delhi-110023
16. Chief Engineer (Yamuna), Department of Irrigation, Uttar Pradesh
17. The Member Secretary, Haryana State Pollution Control Board, C-11, Sector 6, Panchkula, Haryana 134109
18. The Chief Administrator, Haryana Shehri Vikas Pradhikaran (HSVP/HUDA), Sector 6, Panchkula, Haryana
19. The Director, Urban Local Body, Bays No 11-14, Sector 4, Panchkula, Haryana
20. The Engineer-In-Chief, Public Health Engineering Department, Haryana, bays no 13-18, sector 4, Panchkula, Haryana
21. The Engineer-In-Chief, Irrigation & Water Resources Department, Haryana, Sichi Bhawan, Sector 5, Panchkula, Haryana
22. Principal Secretary, Department of Environment, U.P., Room No. 601, Babu Bhawan Secretariat, Vidhan Sabha Marg, Lucknow – 226001.
23. Principal Secretary, Urban Development Department, 824, Babu Bhawan, Lucknow, Uttar Pradesh – 226001
24. The Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010
25. Member Secretary, Delhi Pollution Control Committee, Government of N.C.T. Delhi, 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006
26. Member Secretary, Upper Yamuna River Board
27. Chief Engineer, Zone – II, Irrigation & Flood Control Department, GNCTD, L.M.Bund Office Complex, Shashtri Nagar, Delhi – 110031

Copy for kind information to:

1. PPS to Secretary, Department of Water Resources, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhavan, Rafi Marg, Sansad Marg Area, New Delhi, Delhi 110001
2. PS to Director General, NMCG
3. PS to ED (Projects), NMCG

Minutes of the 14th meeting of the re-constituted Principal Committee held on 18.07.2024 in compliance to the directions of Hon'ble NGT in the matter OA No. 06 of 2012

The 14th meeting of the re-constituted Principal Committee (Yamuna) constituted by Hon'ble NGT in the matter OA No. 06 of 2012 was held on 18.07.2024 in Conference Room, DoWR, RD & GR under the Chairmanship of Secretary, DoWR, RD & GR, Ministry of Jal Shakti. The list of participants present at the meeting is at *Annexure-I*.

The Chair welcomed all the participants and underlined the importance of asset utilization in the States, and States have to take appropriate action for maintaining the existing Sewerage treatment infrastructure. She also suggested for Committee meeting once every 6 months to review the progress made by concerned States.

Item 1: Progress on Mally Se Nirmal Yamuna Revitalization Project (Status of Sewerage Infrastructure Projects, Industrial Pollution Management and Drain Trapping)

1.1 CEO, Delhi Jal Board informed that the progress of projects is being regularly reviewed by High-Level Committee (HLC). An Integrated Drain Management Cell (IDMC) under the Chief Secretary, GNCTD, as per the directions of NGT, is also functional. A series of directions have been issued by High Court of Delhi with regard to drainage and efforts are being made to comply with the same. NCT of Delhi has given consultancy for the preparation of a detailed drainage action plan for Najafgarh, Barapullah and Trans Yamuna, which shall be completed by December 2024.

[Action: DJB]

1.2 Chief Engineer, Delhi Jal Board through a presentation (*Annexure-II*) briefed about the progress made in compliance to the last meeting.

- a) The work for the construction of Link Channel for discharging of treated effluent from Okhla WWTP to Yamuna river is held up for want of permission from UP Irrigation for the construction of shafts for micro-tunneling work near Abul Fazal Drain.
- b) proposal to release treated water into river Yamuna has been submitted to NMCG for its approval.

[Action: NMCG / State of UP]

1.3 Chief Engineer, Delhi Jal Board informed that the total water supply in Delhi is 990 MGD. The estimated sewage generation is 792 MGD, there are 38 STPs of

712 MGD (3233 MLD). All 38 STPs are complying with their design parameters. However, only 17 STP are complying with the standards of BOD -10mg/l, COD - 50mg/l & TSS - 10mg/l; (394.5 MGD) (1793 MLD). The utilization capacity of the STPs improved to 85% (610 MGD). Present gap in the installed capacity of STPs is 80 MGD (792 - 712) and present gap in treatment 182 MGD (792 - 610).

1.4 The Chair enquired about the amount of groundwater extraction in water consumption and sewage generation. She remarked that an assessment may be made with regard to the quantum of groundwater being extracted in the UT which shall ultimately lead to increase in sewage generation.

[Action: DJB]

1.5 CE, DJB informed that the sewage treatment capacity is expected to increase to 814 MGD by September 2024 and 964.5 MGD by December 2025. STPs at Kondli (Phase-I,II,III) and Rithala (Phase-I) are under commissioning. Trial run in progress for 564 MLD STP at Okhla and shall be completed by September 2024 and 19 more STPs are being upgraded to achieve the discharge norms of NGT. With regard to the 40 DSTPs, it was informed that land has been allotted for 38 and land is yet to be allotted by Revenue department for 2.

1.6 a) Out of the 22 drains falling into river Yamuna, 9 drains are tapped, 2 drains are partially tapped, 9 drains flow yet to be tapped and 2 large drains (technically not feasible to tap the whole drains) are included in Interceptor Sewer Project (ISP) where substantial flow of sub-drains will be tapped. Action proposed to tap the 9 untapped drains was briefed.

[Action: DJB]

1.6 b) Director-T, NMCG pointed out pending issues of tapping of major drains and the continuous shifting of committed timelines for completion of the sewerage projects. The timeline of achieving 964.5 MGD STP capacity in Delhi by December 2025, which was earlier December 2023 needs many actions at DJB level to achieve the timeline of 2025 as well.

[Action: DJB]

1.7 The Chair highlighted that initially when ISP was envisaged, it was targeted to capture all the sub-drains out falling into Najafgarh, Supplementary and Shahdara drain with the understanding that requisite sewage treatment capacity exists in Delhi. Now on the completion of ISP project, it is stated that the sewage treatment capacity is unable to treat the tapped flows from the drains. This reflects inadequate planning and detailed gap analysis and remedial action is needed.

[Action: DJB]

1.8 CE, DJB informed that 160 MGD of sewage is coming from Haryana through Mungeshpur drain/ Badshapur drain/ DD-6 drain. On this, official from Haryana informed that only 73 MLD of untreated sewage is being discharged into the Badshapur drain through various points and to cater this gap, STPs are under construction in Gurgaon area.

[Action: Haryana]

1.9 Prof. C. R. Babu remarked that the volume of sewage generated in Delhi is much higher than the claimed 792 MGD. Several drains are carrying untreated discharge into the river directly/ indirectly. The Interceptor Sewer Project seems to be going in the wrong direction. The drain tapping needs to be strengthened.

1.10 The Chair directed the following:

- i. A separate meeting may be convened with Delhi, UP and Haryana about quantifying the flow in the drains.

[Action - NMCG]

- ii. Delhi to monitor the flow and the quality of effluent sewage in the drains

[Action - DJB/ I&FCD, GNCTD]

- iii. Third-party assessment/ technical review of the Interceptor Sewer Projects being carried by DJB needs to be done for the works committed, done and proposed.

[Action - DJB]

- iv. A comprehensive catchment wise plan needs to be worked upon and Executive Engineers need to be made responsible.

[Action - GNCTD]

- v. CPCB to monitor the 4 drains (2 in Haryana - DD6 and 2 in UP).

[Action - CPCB]

Item 2: Review of Haryana reach of Yamuna, STP/ CETP projects (implementation of Action Plan), status of drains and river water quality

2.1 Officials from Haryana made a presentation about river rejuvenation works and informed that 10 organizations in the State are responsible for executing the Action Plan for Rejuvenation of River Yamuna (*Annexure -III*). In the catchment of River Yamuna, the estimated sewage generation is 1,239 MLD, while 80 STPs of 1,461.7 MLD exist. Further 4 STPs of 38 MLD are under construction and 4 STPs of 340 MLD are proposed. 17 existing STPs of 265 MLD in the Yamuna catchment are under upgradation. Though there seems no gap in estimated sewage generation and STP capacity at the state level, however there is a gap of sewage treatment capacity in Faridabad and Gurgaon, which is being addressed by creating new STPs. It was informed that all the STPs are monitored through

OCEMS. State has identified 277 villages in River Yamuna catchment, where treatment systems have already been installed in 200 villages, work in progress in 51 villages and work yet to start in 26.

2.2 Director-T, NMCG pointed out poor water quality in the drains even though there is adequate sewage treatment capacity in the State still prevails. The high pollution load in the drains indicates the possibility of discharge of untreated sewage or by passing of STP systems. Further, as per states own report, most of the STPs are non-complying with the Fecal Coliform discharge norms.

2.3 The Chair observed that the comparison of water quality data from 2017-2024 as represented by the State do not show much improvement despite State's interventions over the years. A DO letter needs to be issued to Chief Secretary, Haryana highlighting that the progress is being reviewed again and again, however, there seems to be no proper plan to address the issue by the State.

[Action: NMCG/ State of Haryana]

Item 3: Review of UP reach of Yamuna in particular projects which aim to remediate pollution from Shahdara drain, Noida drain, Hindon river out falling into Yamuna

3.1

- a) RO (Noida), UPPCB informed that Shahdara drain outfalls into River Yamuna at Noida region, however, no water from Noida discharges into this drain.
- b) Sahibabad Drain is entirely tapped and the flow is treated at 2 STPs.
- c) For the Indrapuri drain, STP was proposed, however, due to high BOD and COD, the proposal was not taken up and the possibility of installing CETP is being explored to address the issue involving high COD.
- d) Regular monitoring is being taken up by UPPCB and appropriate action is initiated against the defaulting units including prosecution of the ULBs.
- e) The measured average discharge for Noida Drain (Kondli Drain) is 345 MLD. Noida drain still receives 99.9 MLD of wastewater from Delhi and Khoda Nagar Palika, Ghaziabad. STPs are proposed for intercepting Noida drain and for Khoda region. Further, 3 constructed wetlands have also been constructed for the treatment purpose.

[Action: UP PCB/ UP SMCG/ NOIDA]

3.2 Prof C R Babu informed that mentioned wetlands are out of operation due to poor maintenance and authorities' ignorance approach. The expenditure made in wetlands don't seems serving the purpose as there were blunders in the system since beginning, such as raw sewage being directly discharged into these

wetlands and no plantation in the constructed wetlands, resulting into non-operational wetlands.

3.3 Director-T, NMCG highlighted that though as per report presented here by the State, all STPs in Ghaziabad are complying with MoEF discharge standards; however as per the reports of CPCB, these STPs are non-complying having treated effluent BOD of about 70 mg/l. Operational issue still prevails in these STPs despite being managed by One City One Operator model.

[Action: UP SMCG]

3.4 For rejuvenation of River Hindon, about Rs. 2000 crore have been sanctioned by NMCG for construction of STPs at upstream cities, but, 13 drains in Ghaziabad having high BOD are yet to be addressed by the Authorities. If this issue not addressed properly, the objective of Hindon rejuvenation may not generate the desired results despite huge allocation of fund to UP state by NMCG.

[Action: UP SMCG]

3.5 Similarly, in the catchment area of Noida drain, non-conforming industries are contributing to high BOD levels, though appropriate action is being taken up by UPPCB.

3.6 The Chair directed the following:

- i. A Full audit of the constructed wetlands be done within the next month. NMCG with the help of Prof.C.R.Babu may carry out the same;

[Action: NMCG]

- ii. The State of UP must take action to ensure that the STPs already being set up are compliant with the norms. OCEMs and alert systems may be set in place if not already done. Inspections by CPCB and NMCG to these STPs may be carried out;

[Action: State of UP/ CPCB/ NMCG]

- iii. State of UP to come up with a comprehensive plan for tapping of drains in Ghaziabad & Noida.

[Action: State Govt]

Item 4: DDA's Restoration & Rejuvenation of River Yamuna floodplains project

4.1 Director, DDA through a presentation (*Annexure - IV*) briefed about the status of projects and the action taken against illegal dumping in Yamuna floodplain. It was informed that the strategies learnt from the guidance of Expert members are being implemented for restoration of the River Yamuna floodplain. This includes (1) Protection of floodplain - Demarcation & Repossession; (2)

Ecological restoration of the floodplains – Restoration of floodplains, forests and grasslands & Restoration of the wetlands; (3) River People Connect – Greenways. About 1350 million litres of water is collected in the 26 wetlands created across, 0.7 million native trees of floodplain ecology and 10 million riverine grasses have been planted in the project. The progress with regard to 10 packages of the Restoration plan was made through the presentation. It was informed that during the floods of 2023, the purpose of retaining the flood waters was achieved by these bio-diversity parks.

4.2 DDA highlighted that the Kalindi Biodiversity Park has been damaged by ongoing road works being carried out by NHAI. Similarly, the NCRTC corridor has damaged the works in Kalindi Aviral Package. Due to these issues, the restoration works being carried out by DDA have been put on hold in these packages. DDA informed that the Old Ghats in Vasudev Ghat (previously known as Qudesia Ghat) have been restored by DDA. Sur Ghat, which was developed by DDA in 2000, de-concretization of the Ghat shall be carried out as per the recommendation of the Expert Members of the Principal Committee. Further, challans of Rs. 8 crores have been imposed by DDA against dumping of malba in the floodplains and Rs.1 crore have been recovered till date.

4.3 Prof C R Babu informed that the Monitoring Committee (two members constituted by NGT, functional during 2019-2021) was very happy to visit these restoration project sites and made recommendations, which have been incorporated by DDA. It was highlighted that because of DDA's hard work, the 22km stretch of Yamuna floodplain in Delhi is now somewhat protected.

4.4 The Chair remarked that DDA has the power to take necessary actions against the violators. Further, NMCG can also be approached for taking necessary actions against those violating the directions of the Hon Court. If there is continuous violation by the agencies, punitive action may be initiated against them as the Yamuna floodplains are more important.

[Action: DDA]

4.5 The Chair appreciated the works being carried out by DDA. It was suggested that National Institute of Urban Affairs (NIUA) along with NMCG has piloted Urban River Basin Management Plan (URMP) in some cities. DDA can work on similar lines and prepare an URMP for Delhi which integrates with the Master Plan of Delhi. The team with members from NMCG and Expert Committee may visit the affected sites, on the request of DDA.

[Action: DDA]

Item 5: Irrigation & Flood Control Department, GNCTD's proposal for carrying out the work re-modelling of Kirari Suleman Nagar (KSN) Drain

5.1 I&FCD, GNCTD made a presentation on the proposal for re-modelling of KSN drain (*Annexure -- V*). This Drain originates from Rohini Sector 21-22 and after traversing a total length of 7.85 km through Kirari, Mundka & Nangloi Assembly Constituencies outfalls into Supplementary drain at Nilothi. It was told that due to change in land pattern of its catchment area because of rapid urbanization and mushrooming of unauthorized colonies with no proper sewerage system thereby, this drain having inadequate carrying capacity receives storm water plus sewage and other domestic waste water, spills resulting in water logging in the locality in proximity of this drain. The drain invariably gets flooded despite its regular desilting being undertaken by I&FCD.

5.2 On enquiring of Prof C R Babu, it was informed by I&FC officials that the drain at the outfall shall be treated by DJB at its Nilothi STP. Further, ED (Tech), NMCG pointed out that Hon'ble NGT vide judgment dated 13.01.2015 in the matter OA no. 06 of 2012 has remarked in Para 61 that '*the natural drains cannot be permitted to be concretized or covered, as it would not only destroy the flora and fauna but would even destroy the ecology of the entire area*' and passed directions (at 94-xxii) that '*There shall be no construction and/or coverage of any of the drains in Delhi by any Authority or Municipal Corporation.....*'

5.3 After detailed deliberations, the Committee recommended that I&FC can carry remodeling of the drain, however, suggested for kaccha works such as stone pitching in place of the concretization of the proposed 600 metre stretch of the KSN Drain and in conformity with the direction of Hon'ble Courts / NGT. I&FC was urged to explore possibilities for groundwater recharging in the area.

[Action: I&FC, GNCTD]

Item 6: Delhi Jal Board's proposal for permission for electric connection to ranney wells and tubewells of DJB which falls under 'O' zone in Yamuna Flood plain.

6.1 CEO, Delhi Jal Board informed that DJB has installed 19 Tube-wells in the high water table of Yamuna flood plain area (Akshardham & Noida Mod areas) and reviving of 4 old Ranney wells which were closed due to high ammonia contents, for augmentation of water supply. DJB has already installed three ammonia removal plants and work on fourth ammonia plant is going on so that the water received from these Ranney wells having high content of ammonia to be treated at Ammonia removal plant and after the ammonia treatment, potable water may be supplied to the residents. M/s BSES Yamuna Power Limited was

requested for reviving of Electrical Connections at the existing 4 Ranney Wells (P3, V7, V13 and V14) and 19 new connections for tube-wells. However, M/s BSES Yamuna Power Limited desired to arrange NOC from Principal Committee.

6.2 Prof C R Babu remarked that the groundwater of the area may be polluted as the stretch of river Yamuna has high pollution load and therefore the abstracted groundwater should be tested and analyzed before supplying it for drinking water purposes. Considering past experience of NHA I and NCRTC, it was directed that the cable laying should not interfere with the natural wetlands in the floodplain zone and it should be realigned accordingly.

[Action: DJB]

6.3 Principal Committee recommended that the proposal may be carried out subjected to clearance from DDA and should adhere to the suggestions made by Prof. C. R. Babu. If the contractors violate the conditions, a hefty fine may be imposed in addition to recovery of restoration charges.

[Action: DJB]

The meeting ended with vote of thanks to the Chair.

Annexure-I

List of participants:

DoWR, RD & GR, NMCG, UYRB, CPCB

1. Ms. Debashree Mukherjee, Secretary, DoWR, RD&GR, Ministry of Jal Shakti - *in Chair*
2. Shri Rajeev Kumar Mital, Director General, NMCG cum Project Director, NRCD
3. Shri Anup Kumar Srivastava, Executive Director (Technical), NMCG
4. Shri Ravi Bhusan, Member Secretary, UYRB
5. Dr. Pravin Kumar, Director Technical, NMCG
6. Shri Nazimudin, Scientist F, CPCB (representing MoEF & CC)
7. Shri N K Madan, SME, NMCG
8. Mrs. Ruby Raju, Project Engineer, NMCG

Expert Members

9. Prof. C.R.Babu, Delhi University, Expert Member
10. Prof. A. A.Kazmi, IIT Roorkee, Expert Member (*through Video Conferencing*)

DDA

11. Shri. Subhasish Panda, Vice-Chairman, DDA.
12. Shri Vipul Aggarwal, Principal Commissioner (DDA)
13. Ms. Neelima Soni, Director (Landscape), DDA
14. Shri Mohammad Uzair, Assistant Director, DDA

NCT of Delhi

15. Shri. A. Anbarasu, Chief Executive Officer, Delhi Jal Board
16. Dr. K.S Jayachandran, Member Secretary, Delhi Pollution Control Committee cum Special Secretary (Environment), Delhi
17. Ms. Sonalika Jiwani, Special Secretary (Urban), GNCTD
18. Shri. KC Meena, Chief Engineer (Water Works), DJB
19. Shri. Ajay Gupta, Chief Engineer Nodal (Drainage), DJB
20. Shri. Bhupesh Kumar, Chief Engineer (SDW), DJB
21. Shri Anil Kumar, CE, I&FCD, Delhi
22. Shri Mukesh Kumar, CE, I&FCD, Delhi
23. Shri D.K. Singh, Additional Director (DPCC)
24. Shri Raveendra Kumar, SE (I&FCD), Delhi
25. Shri Pradeep M Naik, EE (I&FCD), Delhi
26. Shri. Anirudh Dubey, Executive Engineer (E&M) TYRSV - Sonia Vihar, DJB
27. Shri Anurag Jain, EE, I&FCD, Delhi
28. Shri Akhil Pratap, AE, I&FCD, Delhi

Govt of Haryana

29. Dr. Yash Pal, IAS, Director, Urban Local Bodies Department, Haryana
30. Shri Shailender Singer, CE (PHED), Haryana
31. Shri Kamaljit Singh, EE HSPCB
32. Shri Arpit Budhwar, AE, MC, Panipat

Govt of Uttar Pradesh

33. Dr Raj Shekhar, PD SMCG UP cum MD, UP Jal Nigam (Rural)
34. Shri Satish Pal, Addl CEO, NOIDA
35. Shri D S Phaugat, SE, UP Irrigation Department (Agra)
36. Shri Pankaj Saini, EE, Municipal Corporation
37. Shri Rajkumar Vern, EE (Ghaziabad), UP Irrigation
38. Shri Utsav Sharma, RO (Noida), UPPCB

Govt of Himachal Pradesh

39. Dr Mandeep Gupta, EE, Jal Shakti, HP

Others

- 40. Shri Shambu Azad, CE Director, WAPCOS
- 41. Shri Animesh Kumar, CE, WAPCOS
- 42. Shri R K Tyagi, Consultant, WAPCOS

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OFFICE OF THE EXECUTIVE ENGINEER
IRRIGATION AND FLOOD CONTROL DEPARTMENT
GOVT. OF NCT OF DELHI
L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI-110031

No. CEF/P&D/TAC-43/2022-23 | 279 to 323

Dated: 25/01/2023

Sub:-Minutes of 43rd Technical Advisory Committee meeting held on 13.12.2022 at 12.00 Noon.

Please find enclosed herewith the Minutes of 43rd Meeting of the Technical Advisory Committee of Irrigation & Flood Control Department held on 13.12.2022 at 12.00 Noon, under the Chairmanship of Secretary (I&FC) in the conference room of Commissioner Transport Department, 5/9, under Hill Road, Delhi-110054.

EXECUTIVE ENGINEER (P&D)

Encl:- As above

1. Chairman, Central Ground Water Board, Jam Nagar House, New Delhi or **Authorized Representative.**
2. Pr. Secretary (Planning), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi or **Authorized Representative.**
3. Pr. Secretary, (Environment & Forest), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, 6th Floor, New Delhi or **Authorized Representative.**
4. Member (RM), Central Water Commission, II Floor Sewa Bhawan, New Delhi or **Authorized Representative.**
5. Member (Drainage) Delhi Jal Board, Varunalaya, Jhandewalan, Delhi or **Authorized Representative.**
6. Engineer Member, Delhi Development Authority, Vikas Sadan, New Delhi or **Authorized Representative.**
7. Engineer-In-Chief, Public Works Department, 12th Floor M.S.O. Building, Police H.Q. Building, New Delhi or **Authorized Representative.**
8. Dy. Secretary (Finance) or his nominee. (DCA Development Department as a nominee of integrated Finance for I&FC Deptt.)
9. Engineer-In-Chief, South Delhi Municipal Corporation, 20th Floor, Civic Centre, Jawahar Lal Nehru Marg, New Delhi or **Authorized Representative.**

10. Engineer-In-Chief, North Delhi Municipal Corporation, 6th Floor, Civic Centre, Jawahar Lal Nehru Marg, New Delhi or **Authorized Representative.**
11. Engineer-In-Chief, East Delhi Municipal Corporation, Patparganj Industrial Area, Delhi or **Authorized Representative.**
12. Director (FM-I), Central Water Commission, 8th Floor Sewa Bhawan, R.K.Puram, New Delhi or **Authorized Representative.**
13. G.M. (Tech), Planning, Delhi Transco Ltd. Shakti Deep Building, Jhandewalan, New Delhi or **Authorized Representative.**
14. Chief Engineer (Bridges), Northern Railway, 4th Floor, Baroda House, New Delhi or **Authorized Representative.**
15. Chief Engineer (civil), New Delhi Municipal Council, 15th Floor, Room No. 1501, Palika Bhawan, Sansad Marg, New Delhi or **Authorized Representative.**
16. Chief Engineer (Project-II), Ministry of Road Transport & Highways, Govt. of India, Transport Bhawan, Parliament Street, New Delhi or **Authorized Representative.**

Copy to:-

1. Secretary to Hon'ble Minister (I&FC), Govt. of NCT of Delhi, Players building, I.P. Estate, New Delhi.
2. Pr. Secretary (I&F), Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi.
3. PS to Pr. Secretary (I&F), Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi.
4. Administrative Officer, I&FC Department, Govt. of NCT of Delhi.
5. DCA-cum-FA, I&FC Deptt., Govt. of NCT of Delhi.
6. Superintending Engineer: FC- I, II, III & IV, I&FC Deptt. Govt. of NCT of Delhi.
7. All Executive Engineers (Civil/Mechanical) I&FC Department, Govt. of NCT of Delhi.
8. PA to Chief Engineer (I&FC), Zone-I & II, Govt. of NCT of Delhi.


EXECUTIVE ENGINEER (P&D)

ATTENDANCE SHEET

Time : 12.00 Noon

Dated :
Subject :
Venue :

13.12.2022




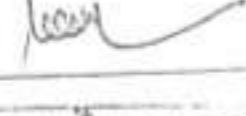




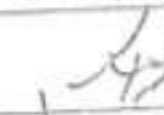
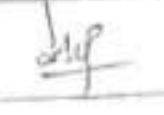

43rd meeting of Technical Advisory Committee (T.A.C) of Irrigation & Flood Control Department (I&FC), GNCTD.
In the Conference Room of Commissioner Transport Department, 5/9, Under Hill Road, Delhi-110054.

| Sl. No. | Name of Officer | Designation | Department | Ph. No. | E-mail ID | Signature |
|---------|-------------------|------------------|------------|------------|--------------------|-----------|
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| 2. | MUKESH KUMAR | CE-1 | I&FC | 9958430051 | CEIFC1@gmail.com | |
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| 5. | ASHOK KUMAR | SE/FC-III | I&FC | 9953934001 | ifcfciii@gmail.com | |
| 6. | Y.K. Sharma | SBL2 | I&FC | 9958800323 | --- | |
| 7. | A.K. Gupta | SE (Planning) | MCD | 9717789078 | --- | |
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| 9. | Pradeep. Naik | EE, CD-I | I&FC | 9958890101 | ifccdi@gmail.com | |
| 10. | Anil Kumar | EE MD-II/II | I&FC | 9958890116 | ifemcii@gmail.com | |
| 11. | Pradeep Kumar | SE/CD-III | I&FC | 9912332348 | --- | |

ATTENDANCE SHEET

Time : 12.00 Noon

Dated : 13.12.2022
 Subject: 43rd meeting of Technical Advisory Committee (T.A.C) of Irrigation & Flood Control Department (I&FC), GNCTD.
 Venue: In the Conference Room of Commissioner Transport Department, 5/9, Under Hill Road, Delhi-110054.

| Sl. No. | Name of Officer | Designation | Department | Ph. No. | E-mail ID | Signature |
|---------|------------------------|-------------|------------|------------|----------------------|---|
| | | | | | |  |
| 12. | Raj Kumar | AE/CD-XII | I&F.C. | 9213636703 | - | |
| 13 | Anurag Jain | EE/CD-XII | I&FC | 9953890112 | ifccdxiigmail |  |
| 14 | B. D SHARMA | EE CD XI | I&FC | 9958890111 | |  |
| 15. | BALAN KUMAR | EE CD-XII | I&FC | 9953890113 | |  |
| 16. | SATISH KUMAR | EE(MD-I) | I. & F.C. | 9958890117 | ifcmidi@gmail.com |  |
| 17. | NAGENDRA PRATAP MAHOTA | EE CD-IX | I&FC | 9958890109 | ifccdix@gmail.com |  |
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| 20 | A. Suman Kumar | EE CD-II | - do - | 9958890102 | ifccdii@gmail.com |  |
| 21 | R. GANGADHAR | EE CD-III | I&FC | 9958890103 | ifcdiii@gmail.com |  |
| 22 | C. L MEENA | EE(NDMC) | N.D.M.C | 7290059221 | chmna101.e@gmail.com |  |

ATTENDANCE SHEET

Dated : 13.12.2022
 Subject: 43rd meeting of Technical Advisory Committee (T.A.C) of Irrigation & Flood Control Department (I&FC), GNCTD.
 Venue: In the Conference Room of Commissioner Transport Department, 5/9, Under Hill Road, Delhi-110054.

Time : 12.00 Noon

| Sl. No. | Name of Officer | Designation | Department | Ph. No. | E-mail ID | Signature |
|---------|------------------|-----------------|----------------------------|------------|-------------------------|-----------|
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OFFICE OF THE CHIEF ENGINEER
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Subject: - Minutes of 43rd meeting of Technical Advisory Committee held on 13.12.2022 at 12.00 Noon under the Chairmanship of Pr. Secretary (I&FC)-cum-Transport Commissioner in the Conference Hall of Commissioner Transport Department, 5/9 under Hill Road, Delhi-110054.

43rd meeting of Technical Advisory Committee (TAC) held on 13.12.2022 at 12.00 Noon under the Chairmanship of Pr. Secretary (I&FC)-cum-Transport Commissioner in the Conference Hall of Commissioner Transport Department, 5/9 under Hill Road, Delhi-110054, for consideration and approval of various schemes of Irrigation & Flood Control Department.

A list of officers, who attended the meeting is enclosed at Annexure-I

At the outset, the Chairman welcomed the members and representative of various Department in the meeting.

Agenda items were presented by the Superintending Engineer's & Executive Engineer's for their respective circles/divisions before the committee and following deliberation/decisions were made.

43.1. Major Drainage Works

43.1.1 Procurement of Machinery/ equipment

43.1.1.1. Procurement of 04 Nos. Amphibious Multipurpose Dredger and 04 Numbers self-propelled, self-uploading hopper Barges of Capacity 12 M³.

(EC of Rs. 4885.00 Lakh)

The Executive Engineer, MD-IV apprised the committee that presently I&FC having machines like Draglines, Hydraulic Excavators for desilting. These machines are very old and can operate only from the bank of the drain which hardly covers 10-15-metre width of the drain. Whereas Najafgarh Drain having width up to 100m, hence the larger middle portion of the drain leaves unattended. There is only one machine which can operate inside the water. Further, with the present available machines, the department is able to desilt much lesser quantity compared to the incoming quantity of silt, thus silt quantity on the bank increasing year by year.

43.1.1.10 Procurement of Dewatering Pump Set having capacity of 32 HP Trolley Mounted.

(EC of Rs. 74.41 Lakh)

The Executive Engineer MD-I submitted that a Scheme for Procurement of 32 HP dewatering pump set trolley mounted prepared for an amounting to Rs. 74.41 Lakh. These pumps arranged and deployed at site as per requirement during flood season.

An A/A & E/S amounting to Rs. 74.41 Lakh was received to cover the probable cost of the work "Procurement of Dewatering Pump set having Capacity of 32 HP Trolley Mounted" vide letter No. EE/MD-I/ASW/Flood Fighting Pump/TAC/22-23/101699657/FA Br./1216-28 dated 14-07-2022 and 100% work has been completed for an expenditure amounting to Rs. 79.00 Lakh.

(Present status- 100%)

After due deliberation, the instant proposal has been ex-post facto approved by the committee.

43.1.2 Other Drainage Works

43.1.2.1 Remodeling / Improvement of Existing Drains

43.1.2.1.1 (A.) Remodeling of KSN drain (i) Package from RD 4100m to RD 0m (Outfall point) in CD-XII, (ii) Package from RD 4700m to RD 7080m & RD 7350m to RD 7850m in CD-VIII in Kirari AC. (Original Work)

(EC of Rs. 5938.00 Lacs)

The Executive Engineer, CD-VIII explained that the KSN drain originates from Sector-20, Rohini and traverses through various unauthorized colonies viz, Ramesh Enclave, Pratap Vihar, AsthaVihar, Mubarakpur road, Nag Mandir 70' wide road, railway line and Veena Enclave. During its course, the drain crosses Northern Railway Line and National Highway main Rohtak road near Nangloi. The total length of the drain is 7850m. The drain has an approximate catchment area of 2875 hectares with a maximum design discharge of 168 cusecs at outfall and 88.4 cusecs designed discharge capacity at Rohtak road culvert. The EE, CD-VIII further explained that due to rapid urbanization and mushrooming of unauthorized colonies in catchment area, the flow has been

increased significantly and much beyond the designed discharge capacity of the drain. The instant scheme is part of comprehensive drainage proposal framed to ease out drainage issues in Kiran AC which was prepared by M/S WAPCOS Consultants which was engaged by DDA on the directions of Hon'ble Minister (HUA), GOI.

After due deliberation, the instant proposal has been approved by the Committee.

43.1.2.1.2 Desilting of Supplementary Drain from RD 224471m to RD 34500m

(EC of Rs. 3736.92 Lakh)

The Executive Engineer, CD-XI explained that a meeting was held under the Chairmanship of Hon'ble Minister (water) on dated 31.08.2021 for which minutes of meeting has issued on 07/09/2021 to review major project of Delhi Jal Board and I&FC. Various options to improve drainage system were discussed. It was informed to Hon'ble Minister that due to reduced carrying capacity of major drains occasional surcharging may happens in the case of heavy rains. As per direction of Hon'ble Minister under para 4 of minutes of meeting dated 07.09.2021, it was finalized that 1.5 to 2.0 m of desilting to be done below the existing ground level for major drains including Najafgarh, Supplementary, Shahadara Drains etc.

Accordingly, the scheme amounting to Rs. 3736.92 Lakh had been prepared and placed before the committee for its approval.

Chairman TAC suggested to submit larger picture of total works which have been taken up in supplementary drain and to work out as a whole after carrying out Bathymetry survey in total length of Supplementary Drain.

After due deliberation it has been decided that necessary bathymetry survey should be carried out to ascertain the actual siltation of Supplementary Drain as a whole reframe the proposal and seek the approval in the upcoming TAC.